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of these protected animals from the hunters who do it because of their lust for money. I suggest that there should be musk farms in Uttarkashi, Nepal Bhutan. In Jammu and Kashmir it is Peerpanchal Ranse. Some known as years back, there was a proposal for a Musk Deear Farm at Banihal. The proposal was shelved for reasons not known. Now as there is a separate Minister of Forest and Environment, I request that a Musk Deer Farm should be established at Banihal. The farm will raise the number of Musk Deers because they will be protected. Thank you.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—contd.

DR. SHANTI G. PATEL (Maharashtra). Mr. Vice-Chairman, Sir, the discussion on the Presidential Address is an occasion for an evaluation of the performance of the Government in the past and also a projection of their policies and programmes for the future. Looked at from this angle, it is natural that the Address should make certain claims, and that also in exaggerated terms, and the speeches that follow from the Treasury Benches would have the same time. But, we should see as to what is the real performance, what has been the real state of affairs during the past year and even earlier. It is a little difficult to criticise or to go into the details with a critical eye for the reason that the person who is neading the Government just now, the present regime, is not the person who conducted, who formulated the policies and gave shape to them in the form of programmes and actions. It is also a little embarrassing to say something regarding the performance of a person who is no more amongst us. All the same, it is our duty to look at the situations critically so that the interests of millions of the people whom we hope to safeguard are safeguarded properly.

Sir, as far as the present Prime Ministher is concerned he is referred to as Mr. Clean. Mr. Darbara Singh—I am surprised that the person who moved the Motion of Thanks is not here—also re-

ferred to him in this very term. I will not say anything about this phrase at this stage. But, certainly he is starting on a clean state. He has an opportunity to make or make the future of this country. including his own. He may be referred to as a Mr. Clean-slate Prime Minister. It is very important that he has a break, he has an opportunity to have a break, with the past. But unfortunately his utterrances, and even the Presidential Address hasreferred that the policies which were being pursued in the past are going to be taken up and followed in the future. If it is going to be the state of affairs, God help this country. We probably may end in a disaster because these are the policies which in my humble opinion have led to a situation which is deteriorating from year to year in various walks of life.

Sir. I must to add that I am not one of those who would like to criticise for the sake of criticism. But I would at the same like to look at the problem from all angles and in an objective manner. Wherever achievements are really worthy of praise, I would certainly say so. But when there are achievements which are not achievements, I am not going to refer to them as achievements too. it is in this context that I am referring to this matter.

Sir, the present Prime Minister, Rajiv Gandhi, has an opportunity to change those policies, to put them on the right track so that we can move in the right direction and the ship of our country can reach the destination that she is required to. That is why this is very necessary.

Sir, India happens to be the Chairman of the Non-aligned movement at the present moment. In that position Sir, if the aspirations of the people inhabitating, the non-aligned countries have to be fulfilled, if the injustice that is continuously being done by the developed countries—whether they belong to the Western bloc or the Eastern bloc, that is immaterial-has to be removed, I think, we have to move with a certain imagination and dynamism so that these wrongs are no more done.

Sir, the Prime Minister has a massive mandate. It is a vote of hope. But the massive mandate is in terms of seats and not in terms of votes. This must be properly realised. I would certainly like to congratulate the Party for whatever it achieved. Well, they have got it. We should not grudge. I am the last man to do so. But one must realise that when they achieved over 400 out of 508 seats, the number of votes that has been polled is nearly 50 per cent. There are ther sections which are not less than 50 per cent, or are nearly 50 per cent, who have not voted and who have not contributed to the policies in the election manifesto of the Congress Party. It is a reality. Their aspirations and hopes should be kept in mind.

I know it is a distortion which take place in the present system of elections which needs to be set right, and I nope, we will be able to do it at the earliest. The best way of doing it is to have a proportional system as is followed in Germany or in France. There is also another aspect of electoral reform of financing elections to which I would like to make a reference a little later.

Sir, we are not-at least my party and myself are not in the habit of not giving cooperation whenever it is due. Whenever Minister asked for it, we The Prime were prepared to give cooperation on national issues as was being done when a problem of Punjab came up. When a problem of Assam came up, we sent our representatives—the best amongst us-to represent the Janata Party, and help in finding a solution to this particular problem. The country has to be ruled by solving certain problems by following a method or policy of national consensus, or what Shri Ashoka Mehta said right back in 1953, 'the areas of agreement'. This is something which is in the interest of the country, the teeming millions of this country. policy has to be followed.

It was in this context that I felt hurt; it was very unfair of the Prime Minister to refer during the elections and even later on to the nationalism, unity and

integrity, indirectly imputing motives as far as the people in the Oppositon are concerned. Sir, number of persons like me have fought the freedom battle. I still remember, in 1942, as a young boy I left my college, I left my parents telling them to threat me as not born. We were prepared to fight the British and we risked our whole life. We learnt lessons of nationalism at the feet of Gandhiji, Jawahariai Nehru Jayaprakash and Narayan. We not require to be d٥ thought now what nationalism is, what unity or integrity of the country is, by the persons who were not even born at that time. That is why I am referring to it. That is not the way of asking for cooperation. You want the Opposition to help in solving problems, then such baseless, untruthful, unethical and nonsensical attitude is not going to help the country. Let this be realised particularly by the party in power and the present regime. In spite of this, we are not going to lose our moorings; we are going to cooperate where we are required to cooperate.

Let us take the problem of Punjab. I was very sorry to hear the speech of Mr. Darbara Singh who devoted most of the time only for one problem as if there is nothing else happening in this country. He gave his own picture; I can understand his psychology because he has been hurt. He had to lose his Chief Ministership during this particular upheaval. Whatever that may be, let us realise that the issue is not just as to how we are going to deal with the Punjab problem. The important issue is how we are going to deaf with the Sik'n community. Are we going to penalise and be unfair to the whole community because some of them adopted the path of violence, the path of extremism or the path of anti-nationalism for formation of Khalistan? That is the main issue. But the way in which the Government has been pursuing its policies, it is trying to alienate the whole Sikh community which has stood by this country during the struggle for national freedom and later on, whether it is in the field of agriculture or industry. Sir, they gone and spread all over the country and [Dr. Shanti G. Patel]

helped in the development of all States. We do not find a Sikh begging on the streets. He is a person who is very proud and enterprising who would like to earn his livelihood through his labour. Why I am referring to this is because we have seen the way in which they had been treated in the streets of Delhi after the unfortunate assassination of the Prime Minister. This is something which is a matter of shame, and I am afraid, if Mr. Darbara Singh had walked in the streets of Delhi, in those days he would not have been spared. Perhaps, he would have been burnt alive! But he has been spared because he did not move through the streets of Delini! This is the situation. This is because the policies of the Government have created such a reaction among the Hindus. The strategy has been worked out in a very subtle manner so that the feelings could be aroused and it becomes helpful to them. I am very sorry to say that the then leaders of the Government purposely and delibarately worked out a strategy for the recent Parliamentary elections. wherein, the Hindu vote could be effectively harrassed by raising the bogey of unity and security in the name of the Punjab problem. This is something which is unfair. This is suicidal. Sir, much has been said about the Anandpur Sahib resolution. I would like to know -I have the White Paper published by the Government-I would like to be told which part of it is anti-national or which speaks of the formation of Khalistan? Of course, there are passages in it with which we may not be in agreement. My Party opposed it. Actually, my Party representative, Prof. Dandavate, persuaded the Akali Dal not to press for it at the all-Party meetings convened by the Government. There is a way of tackling the issue. This is a matter of Centre-State relations in a federal set-up. This is something about which we should discuss. Everybody has a right to say. Now, I do not want to take the time of the House by reading from his document. (Interruptions) Please read it. Do not talk to me.

Sir, the appeal has been made in the document in the name of the country and

countrymen. I would suggest that every Member of this House should read this document. They should read it carefully, objectively, dispassionately and not be led by something which has been said by somebody who is supposed to be superior. Unless we see this issue in proper manner. I believe, by following such policies, the Government is only endangering the unity and the security of the country. Ultimately, they will be answerable may gain some advantage in the form of votes in an election, but in the long run, they will destroy the unity and the security of the country. This is the achievement. If any achievement is there, during the last regime, this is the achievement, the creation the Punjat of problem.

The second achievement of this type has been the Assam problem, which did not exist earlier. All of us know how this problem has been created. Elections were foisted upon an unwilling people. Thousands of people were killed. This is how the persons who are staying in a border State are sought to be treated.

Now, Sir, let me come to another aspect, about economy. I am one of those who would admit that a lot of progress has been made in this country, of which we should be proud. Whether it is in the industrial field or in any other sphere. progress has been made. But the question is whether we have made enough pro-Could we have made better progress? The important aspect is whether the fruits of this economic progress have reached the bottom, the people who are staying in slums, people who are staying in the villages. Over 50 per cent of the population have been suffering under many types of wants, particularly, those who are living below the poverty line This is the achievement. I wish Mr. Kalp Nath Rai, my friend and my old colleague, was here I am one of those who are trying to follow the policies laid down by Mahatma Gandhi and Nehru I wish Mr. Kalp Nath Rai was here. Let me ask him, what has happened to the poverty of the people? I know, there is a certain class which is coming up a the present moment. This is not even one per cent of the population which has all he luxuries of life. They have TV. fridge and what not. This one per cent

of the population lives in the cities as well as in villages. But what about those persons who are living below the line? Even according to the poverty Planning Commissioin's revised estimates, with which I do not agree, 42 per cent of the population is living below poverty line. This figure is much more. This means, they do not have even two square meals a day. This is the achievement. Sir, many children are becoming vistims of malnutrition, that means, becoming blind having mental retardation and a number of defects which will last them throughout their career, later on during the period of life that they lead. The slums are another achievement of They exist in a rich city this regime. like Bombay where 45 lakhs of people are without a roof, they are living in a place called 'slums'.

I know the claims that have been made. It is said that the wholesale price index rise has been arrested, industrial production has gone up, annual growth is higher. even higher than America and what not! All these claims have been made. Minister of State in Ministry of the Finance is there. I would like to ask him very humbly, what is the state of the CPI? I am not asking about the Communist Party of India, I am referring to the consumer price index, the consumer average cost. What is happening to that, what is the state of affairs? We find that even in the last one year, leave aside December even up to Novembr it was 595 which will be 600 in December, a rise of 41 points in one year, we 7 per cent (Interruptions). I would like to be as brief as possible. So, this is what affects the common man, ordinary man. My friend Kalp Nath Rai was talking so much about what happened during the Janata regime. I would have told him that in the Janata regime the price rise was not even one or two per cent while now it is 3.5 points per month. what present. happening at is

Then I may refer to another aspect because a lot has been said about infrastructural industries. I would like to give only one instance. What is the position of power? The Sixth Five Year Plan targets for power installation have been

reduced from 19,666 MW to 14,500 MW during the Mid-term appraisal and this also we are not going to achieve. We will be lucky if we can achieve 13,500, MW. How are the plants being run? The capacity utilisation is hardly 48 per cent. It has been declining from year to year and in some plants it is even 30 per cent. The last year is also not an exception in this particular respect of performance. I am referring to this because making tall claims easy. But in fact, these are the claims which exist only on air and not in reality.

Now I would like to refer to modernisation. I welcome the approach of present Prime Minister as far as modernisation is concerned. I am one of those who have stood for it all along and I would like that unless we accept modernisation in its right spirit, we are going to fumble and we are going to be lose much It is just like a current or flood coming in. Either we tame it properly and take advantage or we are likely to be washed away. It is no use trying to oppose it. But at the same time, we have to be cautious. We have a number of unemployed people. We have a lot of home and cottage industries and we have to take care so that we do not adopt everything in one night, so that we create such a social upheaval which we That is why we accept new technologies but with innovations and evolutions and inventions so that we are able to have proper technology for our development. Small scale industries have also to be protected. I may give only one example. Recently the Government has decided or is going to decide for giving a licence to one multinational, Jahn Crane company. to prepare mechanical seals. Already a number of companies are preparing the seals of world quality and they are exporting them in the world market but still this decision is being taken. One may call it 'modernity', but it is not modernity. I believe it is going against it.

Sir, some people think of percolation theory. Let us build up from the top as the industrialised world is thinking, and the things will percolate to the bottom and go to the millions of the people. This is an illusion and the earlier we got rid of it the better it is.

[Dr. Shanti G. Patel]

Motion of Thanks

Such a policy also should not lead us away from our path of self-reliance which has helped us all along when the countries in the other world were suffering from a number of things. Sir, summing up I would like to refer to another aspect of the matter-whether the regime has followed what we call the democratic norms, the priniciples of federal structure. Unfortunately the only policy that was followed was to destabilise and dismiss the governments in the States-whether it was Congress Party's own government in Sikkim whether it was in Jammu and Kashmir or whether it was down South in Andhra Pradesh. The way in which it was done is a matter of shame and still to say that the regime has made a lot of advance is something which only persons who are not....

THE VICE-CHAIRMAN (SHRI SANTOSH KUMAR SAHU): Please conclude now.

DR. SHANTI G. PATEL: This is what I wanted to refer to in this context.

Coming to my last point, that is regarding the elections to which I made a reference the beginning, I would like mention what the elections have shown. Particularly I would like to refer to the type of publicity which was resorted to. by the party in power. Various estimates have been made as to how much money was spent. These vary from Rs. 100 to 250 crores having been spent for conducting this election. Where does this money come from? That is the question which has to be answered.

Sir, if we look at the foreign trade, 60 per cent of it is in smuggling. According to the Times of India editorial published only two days back it is 100 per cent, meaning Rs. 25 thousand crores. There is a nexus between the politicians, the Congress Party, and these blackmarketeers and smugglers. Somebody will challenge it immediately. I would like to point out, particularly the smile that I am seeing on the face of the Parliamentary Affairs Minister, and say that only recently just before the elections-Mr. Hajji was released. I am telling you that was arrested by the Police Commissioner of Bombay for certain charges and he was released at the instance of Delhi when the State Government was unwilling to do so. This is what happened only a few months before the elections.

I would therefore like to say that there are number of issues which need to be put into proper perspective so that we are able to understand. I would therefore, in conclusion, like to appeal to the Government, particularly to the young Prime Minister from whom I have hopes, let us have a break with the past and follow a new path which will bring and prosperity and advance of this country. I have done, Sir.

SHRI ANAND SHARMA (Himachal Pradesh): Mr. Vice-Chanrman Sir, I thank you for the opportunity given and I consider it my privilege to support this Motion moved by Shri Darbara Singh yesterday. The President's Address is a correct appraisal of the situation in this country. Also there is a mention in it of the commendable steps which the Government has taken for achieving the objectives and goals of the new Govern-

It has been rightly said that the last year—the year 1984—has been one of trials and tribulations for our nation. This nation has witnessed unpracedented violence and faced a conspiracy aimed at India. Fortunately, dismembering the nation has withstood the test. A grave challenges was posed to our very existence as an independent nation. we have also seen the activities of the communal forces, the regional forces and the separatist forces. We all know who are present here, which were the forces in this country, which were the political parties backing these elements, who were working against the national interest. I will come to that later. But last year Mrs. Gandhi's assassination was one such tragic event, a national tragedy a grave blow to this nation which made enemies of the nation think that conspiracy has succeeded.

There were many who thought nation would break, this nation would fail apart, but the prophets of doom have been proved wrong and the nation has glad itself. re-asserted I am that there is a mention of that in President's Address. The resurgence Indian nationalism.

Sir, the world's largest domocracy thas faced the people. It has come out successfully. There were many who doubted our commitment, but the Indian policy has proved them wrong and one of the most intricate, mammoth, experiments has been successfully carried out. Now when the din and dust of this commitment in action of a live and vibrant democracy is over, today the time is for introspection, introspection by all particularly by our friends in the Opposition.

Motion of thanks

I had mentioned what were the circumstances in this nation immediately preceding the assassination of our leader, Shirmati Indira Gandhi, who symbolised the unity and integrity of India. I will take this opportunity to say that her name shall continue to inspire the future generations, and a grateful nation shall for ever remember the contribution she made for this country. But after her assassination, which was the result of the sessionists and terrorists activities of aided and abetted by these forces, those global powers, upset by the growing influence and stature of India, the powers which never wanted and even today do not want India to be self-reliant nation. a powerful nation, they have been all support to these element of these forces. The nation has witnessed these activities. After the assassination of Mrs. Gandhi, these elements had predicated turmoil. Here I may refer to a study made by the State Department of the United eight weeks the assassination: before "What will be the effect on India if Mrs. Gandhi dies, if she is assassinated?"-Very significant. But India has proved once again that the people of India highly value their hard-carned freedom and unity and they are capable of taking the decision to defend it, to preserve it. But this was the targic background, these were the challenging circumstances in which we were and in which our present Prime Minister Shri Rajiv Gandhi, had to head the Government. These were the circumresponsibility was stances in which the entrusted to him. And his commendable courage and fortitude, poise and restraint have been praised by one and all not only in India but even by these who have been critical of our achievements and of our policies. He domonstrated it that he has 1406 RS-6

the ability to meet these threats and to lead the nation in these circumstances. He restored order in the nation which was outraged. And the people responded to his call. Why? I heard my friend from the Opposition referring to it. I wanted to come to it later. About the riots, the people responded to his appeal. In spite of grave personal tragedy, a national tragedy, in spite of grave risk to his personal security, even before the last rights of Mrs. Gandhi were performed, he took a grave personal risk, pain and care to move around the riot—affected areas to ensure that order was restored and the order was restored. That, nobody deny. And why the people responded to his call is because he had immence faith in the wisdom and the strength of India and Indian people. I will quote from his first broadcast, immediately after the assassionation of Mrs. Gandhi what he had said, what he told the nation then. He had said, 'Indira Gandhi is no more. But her soul lives, India lives, India is immortal the spirit of India is immortal.

That is what has been proved by the people today. It is said when insinua-. tions are made, sad to hear the distortion of facts. My friend in the Opposition, may I appeal to him. Do not try to make political capital out of a nation tragedy. It is not fair, it does not serve the interest of the nation. It might serve short-term interests of one or the other political party; but certainly it will be derimental to the nation.

Sir, it was in this background that we had the elections in this country, and the mandate is before all of us to see, the mandate given by the people. It is clear and unambiguous; it is a mandate for the unity and integrity of India; it is a mandate for political stability; it is a mandate for dynemism and reform; it is a mandate for resurgence of India. 'It is also a tribute to our departed leader. Shrimati Indira Gandhi, who served this nation, who lived and died for India. And above all, the nation has reposed its total faith and trust in Shri Rajiv Gandhi. When I talk of dynamism and change, the Prime Minister has spoken about it. Today is the time of innovation and change. We have to ensure that there are proper reforms to rejuveuate

[Shri Anand Sharma] polity, whether they are the electoral reforms or the administrative reforms. We have to ensure that change is at such a pace that we meet the requirements of the present age of science and teshnology so that we march into the 21st century with our head light. And that is what the Prime Minister has stressed. has stressed the Congress (I)'s commitment for change, but change within the framework of continuity, change within the framework of time-tested policies of democracy, socialism and secularism. We should not forget the background, the circumstances, the situation in which we adopted these policies. It was not overnight that these policies evolved. It was after a long struggle we had won the freedom when the people of this 1 P.M. country were fighting against the biggest empire, to break shackles of slavery under the leadership of Mahatma Gandhi and Pandit Jawahar Lal Nehru. The India people of fought for the freedom and Indian people, Congress realised the problems of the poor people and stood the hopes and aspirations of Congress identified itself with the problems of the Indian people. Congress underthose who are living in the remote and this backward areas of country Pandit Jawahar Nerhu committed Lal an independent to the concept of democratic It was not an easy socialism. task. There were many people in 1950 when Constitution the Free India adopted, who used to laugh at Panditji. Who used to ridicule Panditji as to how a nation with only 2 per cent literate people can have a successful democracy. But we adopted the concept of demo-. cracy. I gave for the first time a feeling to the people of India that they not free, only but the right to vote has made them feel as equal **c**itizens also. Thus, the principle equality was established. Following these policies the nation has made significant achievements those achievements are there for anybody to see, whether it is in the field of industry or agriculture, science or space technology, electronics or nuclear science. I would not like to go into the details.

The President's Address mentions about the achievements made by us in field of power generation, food production and industrial production. I would not like to give the details of these achievements, but I would only say one thing. It is sad to hear and find that our friends in the Opposition trying to playthese achievements. When attempt is made to create an atmosphere of cynicism and my friends on the other side contributing to that atmosphere of cynicism, and they continue with these attempts, by which they are trying to show, particularly to the post-independence generation that this nation has achieved nothing. Is it not an insult the farmers and workers of this country? Is it not an insult to the scientists, doctors and technocrates? Whom is it going to help? They are trying to break the will power of the nation. If the will-power and confidence of the people particularly the younger generation is shattered no society, no nation can progress.

THE VICE-CHAIRMAN (SHRI SANTOSH KUMAR SAHU); We are skipping the lunch hour. The House will continue because there are a number of speakers who want to participate.

SHRI ANAND SHARMA: Sir. when I talk of achievements, I am not the one to say, that we do not have any problems. We do have problems. We do have the problem of unemployment. We do have the problem of backwardness. Noboly denies that. The task before us is mence. I am not trying to minimise its magnitude. It is not an easy task. In a nutshall it is the transformation of oneseventh of humanity. But we have the will. We have the political will today. Today we are geared for action. That is what is required. Our commitment is not in doubt. Our commitment is clearto ensure social and economic justice to the people of India, to ensure that India becomes a strong and self-reliant nation. I congratulate the Government. and particularly the Prime Minister from the very first day, has shown that there is no time for empty euphoria. He has tried his best, made sincere efforts to give concrete content to all the promises he made. I will refer to a few which are essential, not all.

The problem of Punjab has been referred to. The Prime Minister had made a

promise during the course of the election campaign, and the first action of the new Government was to set up a panel on Punjab, to ensure an early solution. Not only that, in the President's Address, there is a clear mention about electoral reforms, for which there has been a demand. Much talk has been there about it. It has been promised that we are going to have ouly electoral reforms. Not administrative reforms and judicial reforms have been promised to ensure that the judiciary is made accessible to the poor people of this country. Sir, the Government has taken steps to bring a legislation against defections. Yesterday when I was listening to some of my friends they on the other side, were saying, "Where is the urgency? Why such a great hurry?" Why not? They have been talking about it. People have been asking for it.

THE VICE-CHAIRMAN (SHRI SANTOSH KUMAR SAHU): Please conclude within two minutes,

SHRI ANAND SHARMA: People have been asking for it. And when the Government has responded to this need to ensure that the polity is reformed, then there is a subtle opposition.

I will now come to education reform. Yesterday there was a mention of that. It is, in my opinion, a gift by our young Prime Minister to the young people of India in this International Youth Year. It has met a long-standing demand of the young people, of the intellectuals and the teachers. I had once said it in this House and I repeat it that we are sure that when the Government talks of a national eduation policy, this nation will have a national integrated education system with uniform educational syllabi. We will go n for the vocationalisation of education, to ensure that our education meets the reuirements of our industry. of our technology. But yesterday, I found some criticism even of that and there should be a national policy. would like to remind them-I have little time—that it was a long-standing demand, that it is in the interest of the ıation and it is long overdue. There should not be a debate as to which language the new policy should be in. We are talking of a system. We are not talking of a language.

I would like to remind you that Education today is in the Concurrent List and it is the desire of the nation that concurrence is invoked in latter and spirit.

Sir, now I will be failing in my duty if I do not speak about our friends in the Opposition. I am the last person to devalue or play down the role of the Opposition in a democracy.

I spoke of introspection. It was in this context. The Opposition requires today serious introspection. They have an important role to play in the nation, in our democracy. They have to do soul-searching. But what role have they been playing? A role of confrontation, a role of opposition for the sake of opposition. They have joined hands in the name of Oppoition unity, with parochial, of comforce. They bave indirectly munai supported those elements. whether in Punjab or in Jammu and Kashmir. don't dub them anti-national-my friends in the Opposition—but the acts were antinational, sharing the same platform with Akalis and National Conference, with those in the south who talk of Telugu Desam. Mr. Patel is not here; he should have been here because he raised a few important points about Centre-State relations. As I said earlier too, thus is a very dangerous controversy and it should not have been raked up to support Akalis, to placate Akalis, it was a policy of appeasement towards these forces. It is the misfortune of India that those Opposition parties which claim to be national parties are merely regional in influence and they have no option but to join hands with regional forces, with parochial forces, with communal forces in the name of Opposition unity and in that process you give strength knowingly or unknowingly to those very elements who wanted to undermine the unity of India. I demand on this occasion, this nation has seem, this nation has suffered at the hands of those elements of regionalism and communalism, violance has no place in this country. Let us at least agree on this. When political parties are formed, let them be formed with socio economic. programmes, with a national outlook. Let potitical parties not be formed with region, religion and caste as the basis. Even though the Constitution has permitted that, let that permission be withdrawn in national interest.

, [Shri Anand Sharma]

Before I conclude I want to say one word about the Opposition. Their entire approach, reaction to the election verdict, has been unrealistic and unfortunate-I won't use the word unbecoming. They have gone in for post mortem. They talk of democracy. You have to bow before the verdict of the people, the wisdom of the Indian people. It is the alter before which all the elements have no recourts but to bow in obeisance. They talk of percentage; they talk of money in the election. They question the perception of the people. They question the vardict itself and then they talk of democracy. This is most unfortunate. With all humility I suggest to my friends in the opposition, it is not a reapprisal of electoral strategies which is required to restore the lost credibility. It is not post-mortem which is required. What is required is an overhaul, a reform in the outlook of the Opposition parties. If they come with a positive approach, if they give up the policy of confrontation, if they adopt a national outlook, then only can restore their credibility. In the end I ask: Today when the nation is poised for a leap, when it has successfully faced the challenges, when the nation has re-asserted itself force fully, will the Oppoition continue to be an obstacle in the evolution of this nation, in the consolidation of the nation-hood, only for the sake of political expediency? Whom will it help? Will you continue to follow the path of confrontation? Will it be in the interest of the nation? Our Prime Minister has called for consensus. He has taken the initative. This proves his deep faith in democracy. I hope for once the opposition in this country will rise to the need and replace confrontation by consensus.

To conclude, I will say one thing to friends in the opposition. In the revolution of every nation, there is an interim period, certain hiafus between the gaining of the freedom and consolidation of the freedom into a mature nationhood, capable of meeting all threats to its unity and integrity. Will the opposition co-operate in that process? I do hope that today we all will collectively pledge to work for India to ensure that we march into 21st century as a strong and vibrant nation. We have the leadership and we have the political will. Our Prime Minister has the ability and this nation has the

confident determination, and I am will continue India towards its destination march and goal of self-reliance. This can be the only fitting tribute to our leaders of the freedom movement, like Mahatma Gandhi, Pandit Nenru and, of course, to shrimati Indira Gandhi who, I will lived died for this country. I hope from now on we will have a changed atmosphere, a changed attitude and a changed outlook. Thank you.

THE VICE-CHAIRMAN (SHRI SAN-TOSH KUMAR SAHU): Mr. Jaswant Singh.

SHRI JASWANT SINGH (Rajasthan):
Mr. Vice-Chairman, we consented to sit
without a lunch break hoping that the
Treasury Benches will have some representative from the Cabinet. This is not
to be little the Parliamentary Affairs
Minister whose duty enjoins her to be
always present. If the Treasury Benches
are empty without representation, whom
are we to address? I am not referires
to the presence of the Minister of State
for Parliamentary Affairs. The Cabinet
has to be represented.

SHRI LAL K. ADVANI (Madnya Pradesh): That is the tradition.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): We have rosters on duty. Since we were not supposed to sit at lunch between 1 and 2 there is nobody on duty I have sent word in the meantime saying that we are sitting without lunch break, I am talking notes, if you do not mind, till somebody comes.

THE VICE-CHAIRMAN (SHRI SANTOSH KUMAR SAHU): She has sent word. Please go ahead.

SHRI JASWANT SINGH: I understand duties and rosters. I understand there is an expressed desire on the part of the present Government to tone up administration. If it has made a beginning with itself, it will carry greater reassurance.

SHRI PARVATHANENI UPENDRA (Andhra Pradesh): Or, promote her temporarily to Cabinet rank.

THE VICE-CHAIRMAN (SHRI SANTOSH KUMAR SAHU): Please send for somebody.

SHRIMATI MARGARET ALVA: I have already sent for it.

SINGH. Sent for

SHRI JASWANT it?

ALVA: SHRIMATI MARGARET Sent for him or her.

VICE-CHAIRMAN (SHRI THE SANTOSH KUMAR SAHU): Now you may please continue.

SINGH. **JASWANT** SHRI Presidents Address under normal circumstances is an occasion when the Government utilises the opportunity to give an over-view of what has happened and what it intends doing in the coming year. Yet I cannot read the present Address which the President was kind enough to deliver to both the Houses as an ordinary Ad-It was an extaordinary masmuch as it marked the end of an era and the beginning of another. The Address is in a sense a harbinger of change. Yet, hearing the speech of the mover of the Motion of Thanks, to which I listened with great intent wanting to profit by it, could not but help being whole the tone struck that of speech-the and content that idiom of it-was of vesterday containing invocatory references steeped in the stale sycophancy of past years. But the choice, of course, is yours. We do not share these choice and that depending on how you look at its may be our good or our ill fortune. But, for the sake of our countrymen, I need to inform the Treasury Beneches: Please do not repeat the mistakes of the past years. Otherwise in that you would be doing a great disservice to the very cause which you with such patent insincerity espouse. The captain of your team, the leader of your Government, the Prime Minister, needs all the sage counses that he can obtain and absorb. Sycophancy and honesty of purpose are not the best of bad companions. Many centuries ago, a great Indian sage Tulsidas in a great work "Ram Charit Mamas"-in the "Sundar Kaand"-has said:

सचिव वेंद्र गरु तीनि जो प्रिय बोलहि भय श्रास । राज, धर्म, तन तानि कर होहि वेगहि नास ।।

Here only, when I was reading President's Speech. I was struck by the that the Government faces dilemma. It is torn between opting for change or for contiauity. The whole

tenor and content of the speech that the President delivered and indeed, of the Members from the Treasury Benches reflect this dilemma and because the Treasury Benches and the Government are unable to make a choice I would like to caution them: They will end up by being neither. The identity of the Government, as has quite rightly been observed, where it reflects continuity and an avowed acceptance of political inheritance from the previous regime, is disturbing. For them you are announcing then you would proceed with all that was wrong to that era which ended in 1984. Should you do that, it would be a felly for you would negate the thrust of the electorol verdict in your favour. The elections of 1984, which your party undoubtedly won are a decisive verlio against the past. It is an assertion of an overwhelming closure for change. In that, you usurped our plant you became the prime campaigners for change, you became the Opposition to that which had passed. And here I have to advance a word of Charles Dickens, amongst many works wrote "Great Expectations" and he also authored "Hard Times". understand that great expectations are in variably accompained by hard times. The problem, of our country are manifold expectations of our people are high, the tolerance level of their patience is low. The time therfore that you think should be available is not actually available. Inasmuch as the Presidents Address enables us to identify the emerging outlines of the political identity of this Government, the message is not full of any reassurance either. Here, I to am record with a dilemma we too are faced with dilemmas. There is a mandate and there has to be time to fulfil the responsibility which that mandate carries. I would. therefore refrain from offering much comment except to say that as your political opposittion and as one charishing the dream, alongwith other Indian, all other Indians, of a resurgent united and democratic India, there is a need for world of caution. The contours of your identity that have emerged do not convey a positive impression. We in the opposition give you the benefit of inexperience combined with reasonable good intent. But even that does not give you the right to [Shri Jaswant Singh]

let Delhi burn as it did soon after the assassination of the late Prime Minister. We also understand your position. You got carried away with electoral rhetoric. But that did not give you the right, as now echoed by others, to call your political adversaries opponents of the ruling party as traitors or antinational. Patriotism is not your sole prerogative and we are certainly not open to accepting the interpretation of patriotism only as understood or as defined by you.

Sir, the President's Address started as -they normally do, with an overview of the past year. The year 1984 that has passed has been a cataclasmic and truamatic year for the country and all speakers that have participated from this or from the Treasury Benches have referred to it as such. May I bring it to your notice that the image are the reality of the year 1984 will be recognised by the fact that in that one single year more Indians died-whether it was Punjab or Bhiwandi or Bhopal or Delhi-than were killed in the face of enemy action in the four wars that India has fought in 1948, in 1962, in 1965 and in 1971. Please reflect very deeply on this. When you talk about continuity, when you talk about carrying forward the message of the past please reflect very deeply as to what were those policies of your Government which resulted in the creation of terrorism. which resulted in the creation of a climate of violence, whether it was the assassination of Mhatre in London or the assassination of the Prime Minister here in India in her own home by her own men. Following upon assassination, Delhi and large parts of North India were subjected to a kind of anarchy, lawlessness and violence that independent India has not witnessed. Yet till this day no one responsible or irresponsible, holding a ministerial office or not holding a ministerial office, has come forward from the ruling party to demand that what occurred in the whole of North India following upon the late Ministers assassination deserves a fullscale scrutiny or examination and those that are identified as guilty must immediately be punished. Unless that is

done, the first step would have been taken wrong. Unless that is not done, booklets of who are the guilty which many have read and which have gone to the extent of naming detailing and cataloguing incidents of the involvement of the ruling party members in the anarchy and lawlessness which prevailed in large part of Delhi and North India will cosntinue to be written. If collective action is not taken against them, all your protestations about cleanliness about change, about the rule of law will not carry weight.

References have been made to Punjab References have been and to Assam. made that an initiative has been taken w about Punjab because a Cabinet Committee has been formed and that in the context of Assam invitations have been . sent. I do not have the time to go into details of what has gone wrong in Assam or what has gone wrong in Punjab. I would, attempt to put across in one sentence for each of these States Punjab and Assam that it is a very difficult task. Punjab stands today where it stood and Assam stands today where it stood prodecly because of the policies followed by the Government of the day for the last five years. For the first time in independent India's history, two States of the Union were deprived of their right along with the rest of the country, to be able to exercise their franchis. The ills of Bhindranwale are now being sung by everybody. It is a well-known fact that what Bhindrawale wale represented and what all he came to represent before his killing was the creation of the Government of the day and of the rulling party. If Assam had not been imposed with an untenable and totally unacceptable elections that it faced in 1983.... (Interruption).

श्रीमित कृष्णा कौल (उत्तर प्रदेश ये जिस किताब के बारे में कह रहे है टेवूल श्राफ दि हाऊस मे रखें, उसके बारे में बतायें... (व्यवधान)

SHRI JASWANT SINGH: In Assam today, Sir, every section of society, every tiny hamlet in that beautiful valley of the Brahmaputra stands totally divided against one another. The Government of the day and the ruling party cannot be absolved of their responsibility for that.

We witnessed, Sir. in the sheer horror of the late Prime Minister's assassination, a grave security failure in her own home by her own securitymen. For the last four days, the whole of the country has been a witness to yet another grave security failure a failure of intelligence in the Prime Minister's own home again, in the Prime Minister's own Secretariat. ·These are the matters for you to reflect They do convey a message to the rest of the country that the rot is so deep the rot is at the root itself. It does not do well for you to say that a change has already come about Change does come about merely by articulating wishes for it. Naturally, Sir in the President's Address there is a mention of economic matters. The opportunity to discuss the economy of the country, where we have reached and where we are headed, will more adequately be provided when we come to dicuss the Budget. As one reads the present Address, as one heard it, an impression was created that everything, every aspect of economy every facet of it was a story of great success. I wish I could share that sense. I connot do so. And I will come to it in detail when the right opportunity comes.

But there are three aspects which I do wish to highlight. One is the resource gap. The second is the question of public debt. And, the third is the question of agriculture. Currently, Sir, the Sixth Plan has ended with the country having a resource gap to finance the Seventh Plan of roughly about Rs. 40,000 crores. We have to raise resources to a tune of Rs. 40,000 crores. With our time-tested methods of direct and indirect taxes we have come to a situation wherein under the present metho, we cannot raise those Rs. 40,000 crores. Please, let the Government, let the Prime Minister in his reply to the Debate come forward and say how he intends to fulfil that gap. The public debt today, Sir, stands at around Rs. 53,000 crores. I had an occasion during the past year's debate and on a slightly facetions to mention to hon. Shri Pranab Mukherjee who was then holding the portfolio of Finance there are only two kinds to Finance Ministers, those that leave in time and those that are found out and are asked

to leave. He did not follow my advice. I had advised him then to please leave in time. He did not follow my advie so it delights my heart to see him here now at leisure unburdened with files. But the fact still remains that the point that I made then about public debt, about the financing all its efforts country today through borrowings whether internal or external, is a matter which requires the most serious thought and is directly conwhole question of nected with the Our public debt today resource gap. stands, to my knowledge, at around Rs 53.000 crores. Let the Prime Minister come forward and say how does he wish to cope with that aspect,

There is a question about agriculture. The President's Address said, and painted a picture, that agriculture has shown consistent progress. The fact remains that even after taking into account all the statistics and taking into account the cyclic growth and stagnation of agricultural figures, our agricultural growth has not shown a growth of more than 2.2 per cent, that in our agricultural sector. pulses and oilseeds continue to be the two most troublesome, the two most difficult areas.

I am gladened that the President's Address for the first time in five years, did not talk about a deteriorating security environment of the country. Upto the elections and right in the election compaign the Prime Minister continued to talk about threats to the country. President Address is silent about thereats to the country. I am relieved by that. I am relived that threat to the country have vanished overnight from December to January. I am relieved by the fact . that the country no longer faces a deteriorating security environment. Therefore there are tasks connected with defense which must be undertaken now, taking into account the fact that when one espouses economy in defence, one is not talking of a weak defence. There is an excess laying in defece expnenditure and the Prime Minister must addess himself to that task if the resource gap, if the public debt an if the demands of defence expenditure are to be undertaken with economy. The five-year defence plan

[Shri Jaswant Singh]

which has synchronised with the Seventh Plan, is likely to cost Rs. 35 to Rs. 40,000 Where is that money to come

from unless economy in defence is exercised and we would appreciate the Prime Minister coming forward to say

something about it,

A word about foreign policy. On the fifth anniversary of the occupation of Afghanistan, for the first time Presidential Address to the nation is totally silent about Afghanistan; there is not a reference to it. This is the reality and the image of the foreign policy of the present Government. Are we, therefore, to assume that Afghanistan as a problem of the subcontinent of which and to which all the previous Presidential Addresses have been referring, no longer now exists. This is a grave shortcoming in the Presidential Address and we would request for a clarification on this matter.

There is a repetition and reiteration, and just reiteration, of the question and of our continued commitment to world peace and non-alignment. A word of action, nowever. Non-alignment is not as it is tending to reflect itself, in the practice of our diplomacy today, not a question of equi-distance. When Prime Ministerial four programme are announced, it said that he is going to visit and the United States. A hue and cry is raised as to why the dates are not announced of his visit to the Union. It is not necessary to reduce the conduct of Indian diplomacy to such levels.

I have, in my conclusion, one major grievance and I beg your indulgence for time. Some speakers referred to poverty. In the ten tasks that have been outlined in the Presidential Address, there is a question of administrative reforms. I welcome that. But I would like to inform you that administrative reforms in a country like India, governing India

more adequately, is not merely a technocratic managerial problem. Please don't reduce it to that. If it were merely a question of punctuality, if it were merely a question of technocratically introducing such managerial pluses, that our country will suddenly wake up and start improving, that is not going to solve the problem. I welcome the initiative taken on education. I welcome the initiative taken on electoral reforms and about antidefection Bill. We have indeed for long been asking for it ourselves. The plea given by the Government and Treasury that an anti-defection Bill is to be brought now because State Assembly elections are due, is also welcome enough. But I would like to go a step further and request the Prime Minister to come forward and say in his reply that alongwith the anti-defections Bill, they will also make the code of conduct which has already been announced by the Election Commission not merely recommendatory. but we will make it mandatory, we will provide legal teeth to it, so that in the coming State Assembly elections, the whole is started on a right footing.

My one big objection—I am concluding-to the whole speech is the grave neglect of the question of poverty, except for the reiteration of what was done under the twenty-point programme and what will continue to be done, some patently bureaucratic phrases. Problem villages for drinking water, many villages have been 'covered' and . so many are required to be 'covered' the coming year. I fail to understand the word 'covered'. I do not understand how the problem of drinking water solved by saying that so many villages have been covered. The main question is whether the drinking water supply is enough and adequate in the villages. problem of drinking water supply is just one aspect of the poverty eradication programme.

Members from the Treasury Benches have said-Sir I am concluding-that the Oppositon should cooperate.

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[The Vice Chairman (Shri Syed Rahmat Ali) in the Chair.]

I would like to tell them that our cooperation is forthcoming. It comes with conviction. Our co-operation is not subject to your charity. Our co-operation does not come merely because we have lost at the polls. Our co-operation comes when we are convinced that the ruling party is doing the right thing. I offer my co-operation. I offer my cooperation on steps which the Government may take on improving the law and order situation in the country by convincing us that steps which they intend to take are the right steps. I offer my cooperation to the Government on the initiatives which they intend to take Punjab and Assam problems, by convincing us that the steps which they intend to take are the right steps which will solve these problems. I will offer my operation to the Government provided they came forward with programmes for those 380 million Indians about whom there is no reference in the President's Address. those 380 million people who continue to live under the poverty line. I will offer my co-operation provided even now the Prime Minister, in his speech, in reply to this debate, comes forward and says 'This is what I intend to do; we have left out the poorest of the poor Indians and the President's Address is silent about it; 'we ask you, in the Opposition to co-operate with us in regard to these 380 million Indians'. We will co-operate.

Sir, I started by saying that I was faced with a dilemma. The ruling party won and my congratulations are offered to them. My good wishes to May you succeed because if you succeed, perhaps, even by default, some of the problems which the Government may be solved. Your failure, the consequences of your failure, do not leave me untouched. It does not leave any Indian untouched because the responsibility governing a country like India is all embracive. Sir. as I said, when I was faced with a dilemma, a friend advised that I should go back to Gandhi, I will give a quote in conclusion. Gandhiji at

ome stage said 'I will give talisman, whenever you are in doubt...(Interruption). I am talking about Gandhi. (Interruption). Sir, I take strong objection to this attitudinising. You cannot appropriate patriotism to yourself. You cannot appropriate nationalism to yourself. This is attitude. This is the attitude on the basis of which they ask us to co-operate. Co-operation is not charity that you ask from us. Gandhiji said 'I will give you a talisman; Whenever you are in doubt or when the self has become too much for you; apply the following test: Recall the face of the poorest and the weakest Indian, whom you may have seen ask yourself if the step which you contemplate is going to be of any use to him; will he gain anything by it; will it restore him to a control over his own life and destiny? In other words, will it lead to Swaraj for the hungry and spiritually starved millions? Then, you will find your doubt and yourself melting away.' I did apply this test. I found, when I applied this talisman to the President's Address, that my dilemma was resolved to extent. In that light I wish the new Government well. I wish the Treasury Benches well, so that with humility, compassion and with vision they may serve the poorest of the poor. Thev the ones who need to arrive first in the 20th century, so that our march to 21st century about which such invocatory refereness are made, could be facilitated. 21st century will come willy-nilly in 15 years' time from now. The question is not whether the 21st century will come, the question is how we are going to enter the 21st century. The question is, we leave the poorest of the poor still where they are, or will they be a part of a united, resurgent, dynamic India and its march to the 21st century.

श्री मीर्जा इशांदबेग (गुजरात): मान्यवर, दरवारा सिंह जी द्वारा रखे गये श्राभार प्रस्ताव के समर्थन में मैं यह कहना चाहता हूं कि ग्राज यह प्रथम श्रवसर है जब राष्ट्र इंदिरा गांधी द्वारा निर्मित विकास की गाथा उनकी श्रनुपस्थित में गा रहा है। 31 श्रक्तूबर को संसार की सर्वाधिक प्रिय नेता इंदिरा गांधी औ

श्री मीज ईशादबंग

की विश्वास धाती हत्या राष्ट्र विरोधी, विघटन-कारी एवं साम्प्रदायिक तत्वों की कार्य-वाहियों का परिणाम था ग्रौर इस वजह से एक युग का काल ने स्वाह किया । लेकिन मान्यवर, मैं यह कहना चाहूंगा कि

मौत उसकी है जिसका जमाना करे <mark>श्रफसो</mark>स,

वरना यों तो सभी ग्राने हैं दुनिया में मरने के लिये ।

इंदिरा जी मर कर ग्राज ग्रमर हो गई हैं । इंदिरा जी के निधन के बाद देश की सबसे बड़ी चुनी हुई संसदीय पार्टी ने ग्रपने नेता का सर्वानमित से चयन किया । मैं कुछ वातें ग्रपने विपक्ष के मित्रों की सुन रहा था। मैं उनको याद दिलाना चाहती हूं कि देश की सवसे बड़ी चुनी हुई पार्टी ने संसदीय तौर-तरीकों को समझते हुए सर्वान्मति से जब अपने नेता का चयन किया तो उस पर प्रजातंत्र की बात करने वाले, लोकतंत्र की बात करने वाले इन लोगों ने श्रापत्ति की । मैं श्रापसे पूछना चाहता <mark>ड्रंक्या ग्रापको देश ग्र</mark>ीर प्रजातंत्र पर विश्वास है ? जब देश की चुनी हुंई सबसे बड़ी पार्टी ने अपना नेता सर्वानुमति से चुना है इसके बावजूद भी श्रापको इसमें ब्रापत्ति हो रही है । इसमें ब्रापको क्यों स्रापत्ति हो रही है? नये प्रधानमंत्री श्री राजीव गांधी ने कांग्रेस की महान नीतियों एवं परम्पराम्रों के म्रनुसार देश में प्रजातांत्रिक प्रणाली से नयी सरकार बनाने का निर्णय लिया भ्रौर देश की जनता ने देश की एकता देश की श्रखण्डता ग्रौर विकास को सामने रखकर उन्हें इतना समर्थन दिया जितना कि विश्व में किसी भी नेता को प्राप्त नहीं हम्रा ग्रौर उन्होंने राजीव गांधी को प्रधानमंत्री चना। मैं ग्राज सदन में इस बात को दोहराना चाहता हूं कि राजीव गांधी के हाथ में जब देश की शासन व्यवस्था भ्राई भ्रौर जिस दिन देश की जनता को उन्होंने संबोधित किया तो जो शब्द उन्होंने उस समय कहे थे उन्हीं शब्दों को मैं दोहराना चाहता है । राजीव गांधी ने उस दिन देश को सम्बोधित करते हुए ये शब्द कहे

थे कि गैं इतिहास पढ़ना नहीं इतिहास लिखना चाहता हं ग्रांर देश की जनता ने इसके लिये उन्हें ग्रपना पूरा समर्थन दिया ग्रौर जो वह लिखना चाहते थे उसको इतिहास का पहला सोपान बनाया। इससे पहले देश में किसी भी नेता को कभी भी इतना जन समर्थन प्राप्त नहीं हम्रा । राजीव गांधी को देश की जनता ने ऐतिहासिक समर्थन दिया । यह समर्थन लेकर राजीव गांधी ने कहा था उसका पहला सोपान उन्होंने पहेंने दिन से लिख दिया । मान्यवर, मैं यह कहना चाहता हं कि कांग्रेस सरकार की नीतियों के कारण देश ने स्राधिक प्रगति की है। चाहे बातों से, शब्दों से इसे कितना ही झठलाया जाये लेकिन इस देश के ग्रांकडे गवाही देते हैं कि इस देश की सरकार ने कांग्रेस की नीतियों पर चलकर इस देश की कितनी स्रार्थिक प्रगति की है। हमारे बाजू के राष्ट्र इथियोपिया में हजारों लोग भूख से मर रहे थे। जब हम लोगों ने देखी यह हालत म्रन्न की सहायता हम लोगों ने उनको दी। न सिर्फ हम यह देखते हैं कि हमारे देश में कोई भूखों न मरे लेकिन हम यह भी देखते हैं कि हमारे भ्रास -पास कोई राष्ट् ऐसा तो नहीं है जहां कि लोग भुखों मर रहे हैं। मैं यह कहना चाहता हूं ग्रौर दोहराना चाहता हूं कि श्रांकड़े गवाही देते हैं कि हमने लक्ष्य से अधिक 9.5 मिलियन टन भ्रन्न का उत्पादन किया, भ्रौद्योगिक उत्पादन में 24 प्रतिशत की वृद्धि कोयले में 32.9 % की वृद्धि विजली के उत्पादन में 32.6% बढ़ावा तथा विण्व की **भ्रा**र्थिक नीति पर जो म्रसर-कारक है उस पेट्रोलियम् उत्पादन में हमने 121% वृद्धि की है । मे यह कहना चाहता हूं कि यह एक सही दिशा के स्रायोजन एवं नेतृत्व का परिणाम है ग्रिधिक उत्पादन तथा मुद्रा फैलाव पर नियंत्रण एवं कीमतों पर स्थिरता कुशल व्यवस्था का परिणाम है । विदेशी मुद्रा का भण्डार 6250 करोड़ रुपये हो गया है इससे हम श्रार्थिक विकास दर की क्षमता को बढ़ा तथा सातवीं पंचवर्षीय योजना के लक्ष्यों को प्राप्त करने में यह ग्रत्यंत लाभप्रद सिद्ध होगा । बीस सूती कार्यक्रम से विकास कार्यक्रमों से ग्रधिक सिद्धियां प्राप्त

हुई हैं । गरीब के झोंपड़े तक सरकारी ः साधन पहुंच पाएं, सिचाई व्यवस्था को म्राधिक तेज बनाया गया है योजना से देश में विकास का एक नय। सौपान खुलेगा । पंडित जवाहर लाल नेहरू द्वारा निर्धारित विदेश नीति पर चल कर इन्दिरा गांधी ने तथा अब प्रधानमंत्री श्री राजीव गांधी द्वारा देश को विश्व फलक पर नेतृत्व प्रदान हुम्रा है । मैं यह कहना चाहता हं कि हमारी विदेश नीति जो हमने चलाई क्या उसके कारण इस बात को साकार नहीं किया है कि हिन्दुस्तान के एक-एक नागरिक का मस्तक उन्नत हो सके क्यों ऐसी बातें इस देश में नहीं बनी हैं, क्या इन बातों को हम भूल जाना चाहते हैं? जब विश्व शान्ति की बात हो रही थी तब विश्व की जो महासत्ता है एक तरफ विश्व शान्ति के लिए ग्रमरीका को बुलाया जाता था विश्व शान्ति के लिए जब रूस को बुलाया जाता था तो तीसरे विश्व के नेता की हैसियत से हमारी उस वक्त की प्रधानमंत्री इन्दिरा गांधी को बुलाया जाता था । क्या इस देश के नागरिक का मस्तक ऊंचा करने का हमारी विदेशी नीति का गौरव नहीं है? लेकिन किसी बात को ले कर जब नेगेटिव एप्रोच को ले कर के कुछ के कुछ लोग चलते हैं तो मैं फिर यह कहना चाहता हूं कि इस एप्रोच को हम को बदलना है राष्ट्र के निर्माण के लिए राष्ट्र के विकास के लिए राष्ट्र की प्रगति के लिए। मैं फिर एक बार श्रापसे कहना चाहता हूं कि विश्व के किसी भी नेता को इतना बड़ा जन समर्थन नहीं मिला जितना हमारे प्रधानमंत्री श्री राजीव गांधी को मिला। उनके द्वारा जन-जन की स्राकां-क्षात्रों को परिपूर्ण करने तथा नतन भारत की रचना के लिये दी गई ग्राशाग्रों का हम स्वागत करते हैं ग्रौर समर्थन करते हैं। देश के प्रजातन्त्र को कमजोर करने वाली दल-बदल प्रक्रिया को कानून द्वारा रोका जा सकेगा, देश को शिक्षा नोति में श्रामल परिवर्तन ला कर देश को यवा पोढ़ो को तथा राष्ट्र को नयी दिशा प्राप्त होगी। प्रशासनिक सुधार की घोषणा से देश विकास तथा प्रगति की दिशा में उन्नत बनेगा। जो हमारे देश में गरीबो है तथा दूपरी समस्याएं है उन सब प्रक्तों का इससे निपटारा किया जा सकेगा।

मैं प्रधानमन्त्री जी का धन्यवाद करता है देश के करोड़ों युवकों ने देश के विकास के लिए इस युवा वर्ष में अपने युवा नेता को प्रधान मंत्री कापद भेंट कियातथायुवकों के कल्याण के लिए ग्रापने दृढ़ निश्चय घोषित किया है। मान्यवर, हम भ्राइवस्त है कि राजीव गांधी जी जो युवा पीढ़ीं का प्रतिनिधित्व करते है हमें दढ़ विश्वास है कि देश के करोड़ों युवाग्रों के जो प्रश्न हैं उनके निपटारे के लिए राजीव गांधी एक नयी दिशा राष्ट्र के युवकों को दिखायेंगे । इससे यवकों में एक नयी चेतना और स्रोत भी ला सकेंगे । देश में श्राधनिक टैक्नालाजी का विकास एवं विज्ञान की सहायता से ग्रिधिक भिवनशाली राष्ट्र के निर्माण का म्रापका निर्णय समय की म्रनिवार्य म्रावण्य-कता है । मैं भ्रपने विपक्षी मिलों से कहना चाहना हूं कि राष्ट्रीय एकता तथा विकास के लिए दिशा में प्रगतिशील एवं रचनात्मक साकारात्मक भूमिका का निर्माण करें। जब-जब इस देश में कहीं विकास की बात बनी है, जब-जब इस देश मे एक नये उद्यम की बात हुई है, मै दुख से कहना चाहता हूं कि तब-तब विपक्षी मिल्लों ने उसका साथ देने के बजाय उसका विरोध किया है। इस देश को उन्नत बनाने वाली जो भी वात की गयी, गट निरपेक्ष देशों की कांफ़ेंस करो तो विरोध, कोई प्रगति-शील नीति लाई जाये तो विरोध। मैं **ग्रा**पसे यह पूंछना चाहता हूं कि *न*या कभी भी इस देश की जो जन सम्पत्ति बैंकों में पड़ी थी वहां से एक गांव में रहने वाला मजदूर, एक रिक्शा चलाने वाला, रेहडी ढोने वाला, साग सब्जी की दकान चलाने वाला ग्रार्थिक सहायता ले सकता वही इंदिरा गांधी थीं वही कांग्रेस की नीतियां थीं जिसकी वजह से उस जमाने में इन्हीं सदनों में इन बिलों को लाया गया। लेकिन क्या उस वक्त इन प्रगतिशील नीतियों को विरोधी पक्षों ने समर्थन दिया था। मैं कहना चाहता हुं कि ये कौन से समाजवाद की बात कर रहे हैं। समाजवाद इस देश में कौन सी नीति से ग्राने वाला है ? समाजवाद कहां से **ग्राने** वाला है। ग्रंघेरे को कोसने से कभी हम उजाला नहीं ला सकेंगे। अगर अंधेरे को दूर करना है तो कहीं उठना होगा, कहीं चलना होगा कहीं जागना होगा। मैं कहता हूं

श्री मीर्जा इर्शाद बेगी कहीं शमा जलानी होगी, कंदिल जलानी होगी कहीं मशाल ले करके चलना होगा। शास्त्रों में कहा है।

"उतिष्ठत जाग्रत प्राप्य वरान्नि बोधत" हमें जागना है, हमें उठना है और उठ करके हमें देखना है कि इस राष्ट्र के निर्माण मे हम श्रपना योगदान कहां दे सकते हैं। विपक्ष के मित्रों से मेरा ग्रनुरोध है, मेरी यह विनती है कि राष्ट्र जब एक फलक पर ग्रागे जाने को अपने कदम रख चुका है तब आप और हम मिल करके एक ऐसी नीति का निर्माण करें कि जिस पर चल करके इस राष्ट्र को उन्नत राष्ट्र बना सकें एक गौरवशाली राष्ट्र बना सकें ग्रौर यह इस राष्ट्र के विकास के लिये ही नही बनायें क्योंकि इस देश ने हमेशा विश्व को ज्योति दिखाई है, इस देश मे हमेशा एक परम्परा रही है कि विश्व को जब भी जरूरत पड़ी तो हमने मार्गदर्शन दिया, नेतत्व दिया और इस नेतत्व का जो अधिगम है इसको लंकर ग्रब हम ग्रागे बढ़ना चाहते है क्योंकि देश की करोड़ों जनता ने ऋपने विश्वास का भत इस देश की सरकार को दिया है।

मैं कहना चाहता हूं कि ग्राइये हम निश्चय करें स्रौर देश के जो मसले हैं प्रश्न हैं इनको समझ करके जहां हो सकता है वहां हम एक कांस्ट्रक्टिब एप्रोच रखें ग्रौर उस कांस्ट्रक्टिव रीति से बात करके उस स्रधिगम को बदलें। जब देश की जनताने यह चाहा उन नीतियों को चाहा है ग्रौर जो उन नीतियों को मानने वाले लोग है उनको शासन में बैठाया है तब मैं यह कहना चाहता हूं कि कहां तक हमें इन बातों को लेकर चलना है।

स्राज विश्व कितनास्रागेबढ़ चुका है। एशियाड की बात ग्रगर ग्राज भी कही जाये तो मैं पूछना चाहता हूं कि क्या एशियाड देश की प्रगतिशीलता की बात नही थी। क्या देश को प्रगति की दिशा में ले जाने वाली बात नही थी। जब विश्व ग्रागे कदम ताल कर रहा है तो क्या हमारा भ्रौर हमारी सरकार का कर्त्तव्य नहीं था कि इसके साथ में कदभ-ताल करें। लोग चांद पर पहुंच रहे हैं श्रौर ग्राज भी हमारे गांवों में कही रेल की सुविधा नहीं है तो इसका मतलब यह नही है कि हमें इन्सेट नहीं बनाना है । इसका मतलब यह गहीं है कि नयी-नयी जो ऋाधुनिक टेक्ना-लाजो है उस टेक्नालाजी को पीठ पीछे डालना है ? एशियाड का विरोध क्या ग्राज भी सदन में

इन लोगों की तरफ से नहीं हुम्रा? लेकिन कहां तक विरोध करेंगे? मैं पूछना चाहता हूं कि कौन से गुग में हम रहना चाहते हैं। विश्व जो भ्रागे कदम ताल कर रहा है क्या उसके साथ इस देश में रहकर कदम ताल नहीं करना चाहते हैं। मैं पूछना चाहता हूं कि ग्रपने मानस को टटोलकर देखें कि कहां तक ऐसे विरोध को हम चलाते रहेंगे । एशियाड की बात पर म्राज मैं यह कहना चाहता हूं कि इससे हजारों लोगों को, युवकों को कितना फायदा पहुंचा है । हालांकि मैं जानता हूं, मैं मानता हुं कि श्राज जितना होना चाहिये शायद उतना नहीं हो पाया है हम उन लक्ष्यांकों को सिद्ध नहीं कर पाये हैं लेकिन इसका ग्रन्य मतलब नहीं हैं। एक जमाने में लोग जब जंगल में रहते थे तो कुछ चीज बांधकर शरीर को छिपा लेतेथे। कपड़ापहननाहैतो एक छोटा सा धार्गे का सूत का टुकड़ा पहन कर चल* सकते हैं। लेकिन क्यों ? ग्राज जब टेक्ना-लाजी इतनी ग्रागे बढ़ी है विश्व इतना ग्रागे कदम ले चुका है, कर्म्पीटीशन का युग ग्रा चुका है तब हम ऐसी बात करें कि क्योंकि हमारा देश गरोब है इस वजह से हमें नयी टेना-लाजी को नही ग्रपनाना है । मान्यवर, मैं कहना चाहता हूं कि हमें राष्ट्र का निर्माण करना है, हमें इस राष्ट्र को ऐसा **राष्ट्र** बनाना है जो विश्व में ग्रपना मस्तक ऊपर करके चल सके । इस बात को हम क्यों झुठ-लाना चाहते हैं। क्या इस बात को राष्ट्रपति जी ने अपन भाषण में नहीं कहा है।

हमने लोगों से मदद भी मांगी है। ग्राई० एम० एफ०लोन मांगा है लेकिन जहां हमने म्रपन पांच को मजबूत रखा है वहां उस लोन से ग्राने वाली किश्तों को हमने नहीं ग्रपनाया है।क्या इन बातों को लेकर हमें **ग्राग** नहीं बढ़ना है ? राष्ट्र में जो करोड़ों युवा हैं, जो ग्राने वाली पीढ़ी है वह ग्रपना मस्तक ऊंचा करके चल सकें क्या राष्ट्र में हमें उनके सामने ऐसा चित्र प्रदर्शित नहीं करना है। यही मैं कहना चाहता हूं ग्रौर इसी वास्ते मैं उस शायर की बात को फिर से याद करना चाहता हूं 🗧

> ''मौजों का तकाजा है, मौजो पर **चलो,** ' ए, ग्रहल साहिल को पुकारने वालों, कब तक चलते रहोगे किनार-किनारे ।"

इन्हीं शब्दों के साथ मान्यवर, मैं **प्रपने** वक्तव्य को खत्म करता हूं।

2.00 P.M,

श्री वोरेन्द्र वर्मा (उत्तर प्रदेश) : माननीय उपसभाध्यक्ष साहब, राष्ट्रपति जी के अभिभाषण को मैंने ध्यान से पढ़ा है । सरकारी पक्ष के माननीय सदस्यों ने जो विचार व्यक्त किये, अभी भी जो माननीय सदस्य विचार व्यक्त कर रहे थे और कल भी, उनको भी सुना । आज सरकार, प्रशासन और देश की जनता के सम्मुख अनेकों चेलेंज हैं । मेरी राय में सरकार ने न तो उन चुनौतियों पर अपना कोई मत व्यक्त किया और न ही राष्ट्रपति जी ने अपने अभिभाषण में अपने कोई विचार रखे हैं ।

पिछले पांच माल में निरन्तर, मान्यवर, महंगाई बढ़ती गई है। स्रभी भी कल निता सदन ने दो महंगाई भत्तों की घोषणा की। इस वर्ष के दो महीने स्रभी बाकी है। एकाध्या दो महंगाई भत्ते और मिलते हैं। महंगाई भत्ते दो ते। एकाध्या दो महंगाई भत्ते श्रौर मिलते हैं। महंगाई भत्ता दे देना, यह महंगाई को गेकने या उसको कम करने का कोई हल नहीं है। निर्धन व्यक्ति जिसका यह देश है, मध्यम वर्ग के व्यक्ति जिसका यह देश है, मध्यम वर्ग के व्यक्ति, बहुत मामूली स्नामदनी के व्यक्ति जो हैं, उनकी कमर इस महंगाई ने तोड़ दी है। महंगाई को खत्म करने की तरफ न तो सरकारी पक्ष के एक भी व्यक्ति ने कुछ कहा स्नौर न ही राष्ट्रपति जी ने स्नपने स्निभाषण में कछ कहा।

काला धन जो है, उससे समानांतर इकानमी, ग्रर्थ-व्यवस्था चालू है इस देश में ग्रौर वह बढ़ती ही जाती है। सर-कार की ग्रोर से काले धन पर काबू पाने में, उसे रोकने में, क्या सिक्य कदम वह उठाना चाहती है, इसकी कोई चर्चा नहीं की गई है। काला धन भी वढ़ता जाता है। महंगाई भी उसी हिसाब से बढ़ती जाती है, मद्रास्फीति भी उसी हिसाब से बढ़ती जाती है किन्हीं महींनों में, कुछ जरा सी घट गई, ग्रिधकांश महंगाईयां बढ़ती जाती हैं श्रौर उससे प्रयंव्यवस्था पर प्रतिकृत प्रभाव पड़ना है।

सबसे पहले मेरा प्रश्न है कि यह सरकार नाकामयाब रही है महंगाई को रोकन में।

दूसरी बात, मान्यवर, जो सरकार ने एक वर्ष पूर्व ग्रांकड़े दिये थे कि इस देश में 53 प्रतिशत व्यक्ति गरीबी की रेखा के नीचे हैं—जहां तक मेरा ध्यान है सन 1951 ई० में जब प्रथम पंच वर्षीय थोजना इस देश में लागू की गई थी, उस समय सरकार ने 30 प्रति-शत गरीबी की रेखा के नीचे जनसख्या बताई थी। छह पंच वर्षीय योजनायें पूर्ण होने को हैं, खरबों रुपया उन पर व्यय हो चुका है, लेकिन गरोबो की रेखा के नीचे, निर्धकता में रहने वाले लोगो की संख्या बढ़ती चली जाती है। नारा था "गरीबी हटाने का" और यहां गरीबी बढ़ती। जाती है। यह सरकार के सामने चैलेंज है।

मान्यवर, ग्राजादी के वा**द दे**श में पढे-लिखों की संख्या वहुत बढ़ी ग्रौर ्र शिक्षा का भी वड़ा प्रचार हम्रो, प्रसार हम्रा । लेकिन जितना शिक्षा का प्रसार हम्रा उतनी ही इस देश में पढ़े-लिखे लोगों की बेरोजगारी में भी इजाफा हुआ। रोजगार लोगों को मिल रहा है, लेकिन जितना रोजगार मिलता है; उससे अधिक आदमी पढ़ते हैं और उससे ग्रिधिक वेरोजगार ग्रादमी होता जाता है गांव में खास तौर से बी॰ ए॰, एम॰ ए• पास लडके चपरासी तक के स्थान की भी नौकरी प्राप्त करने में स्रसमर्थ है। यह चैलेंज है इस सरकार के सामने कि पढे-लिखे लोगों को रोजगार दें। इंजीनियर्ज, डाक्टर्ज; टैक्नीशंस, वह स्राज बेकार हैं स्रौर बेरोज∌ गार हैं। बी० ए०, एम० ए०, इण्टरमी-डिएट ग्रौर हाई स्कूल पास की तो न जाने कितनी बडी तादाद है इस देश में। चौथी बात, मान्यवर, एडल्ट्रेशन की तरफ राष्ट्रपति जी ने न देश की जनता का, न इस सरकार का ध्यान ग्राकर्षित किया । खाने-पीने का कोई पदार्थ, फसल की कोई दवाई, स्रादमी भ्रौर जानवर की दवाइया, कोई वस्तु ऐसी नहीं मिल सकती कि जिसमें मिलावट न हो। मिला-वट करने वाला निडर है। बेखीफ है। निडरता के साथ वह हर वस्त में मिलावट कर रहा है ग्रौर सरकर की निगाह यह कोई समस्या नहीं है, यह कोई प्रोब्लम नही है। संसार में जितने भी देश स्राजाद हैं, उन देशों में मिलावट करना एक बहुत ब^हैं गुनाह है। लेकिन इस देश में मिला६, कोई बड़ा खतरा नहीं माना जाता, कोई बड़ा दोष नहीं समझा जाता, इसीलिये उसकी तरफ सरकार का कोई घ्यान भी नहीं है।

श्रि वीरेन्द्र वर्मा ।

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मान्यवर, पिछले कई सालों से लगातार देश में ग्रराजकता जिसे बदग्रमनी कहते हैं, लालैंसनस कहते हैं वह भी बढ़ती जाती है। प्रधान मंत्री श्रीमती इंदिरा गांधी जी की हत्या का होना और जिस तरीके से उनकी हत्या उनके मकान पर हुई इससे बडी चनौती देश के शासन ग्रौर सरकार के लिये ग्रौर कोई हो नहीं सकती । लालैसनेस जिस तरह इस देश में बढ़ी है श्रीर सरकार जिस तरह से उसको काब करने में असफल रही है, यह मान्यवर, ग्रलग एक चुनौती है । म्रापकी ट्रेंज, रेलों में, बसो में, रास्तों में, किसान ग्रगर ट्युवबैल पर सोता है, वहां उनके कत्स किये जाते हैं, उनको लुटा जाता है। ग्रपहरण ग्राज कितनी बड़ी समस्या बन चुकी है। माननीय चेयरमैन साहब, **भ्रा**पने शायद सुना हो, श्रब से तीन महीने पेश्तर उत्तर प्रदेश के राज्यपाल महामहिम श्री सी • पी • एन • सिंह महोदय के दोहते को जिसकी ग्राय 15 साल थी, उसके घर से उठाया. 15 लाख रुपये की मांग की गई कि इसे ग्राप दे दीजियेगा ग्रौर लड़का ग्रापका महफज है भ्रौर लड़के को म्राप वापस मंगा लीजियेगा। यह मैने एक बड़े व्यक्ति की. जो कि प्रदेश का सबसे बड़ाव्यक्ति है उसकी मिसाल ग्रापके सामने दी है, जिसके ग्रन्तर्गत वह प्रदेश शासन वल रहा है । हमारे नेता सदन श्री विश्व नाथ प्रताप सिंह के सगे बड़े भाई इलाहाबाद हाईकोर्ट के जज रहे। उनका किस तरह सायंकाल के टाइम पर इलाहाबाद श्रौर बांदा की सड़क पर कत्ल हुग्रा, उनका भ्रौर उनके लडके का। ये सब चुनौतियां है। किस तेजी के साथ इस देश में ग्रराजकता बढी है, बदग्रमनी बढ़ी है ग्रौर लालैसनैस बढ़ी है ग्रौर सरकार इसे रोकने में नकामयाब रही है । मान्यवर, मुझे बहुत ही दुःख के साथ कहना पड़ता है कि यह जो लोक सभा के चनाव हुये, चैलेंज के साथ मैं कहना चाहता हं कि लोक सभा के इन चुनावों में 500 के करीब ऐसे गुण्डा तत्वों को जिनके रास्का में चालान थें, जो गिरफ्तार थे, जो जेल में थे, उन म्रादमियों को छुड़वाया गया । जिस जिले का मैं रहने वाला हं एक सज्जन वहां के भी हैं। 23 कल्ल के मुकद में उस पर चल रहे हैं। सी०बी० म्राई० ने उसको गिरफ्तार किया है, उसकी जांच भी

की है और वह जेल में भी था। लेकिन चुनाव के ऐन मौके पर उनको जमानत पर छडवाया गया ग्रौर वह ग्रादमी मजफ्फरप्र जिले में दफा 144 लागू थी चुनाव के टाइम में, शायद सब जगह लागू होगी, 144 धारा के लागू होते हुये भी वह गुडा तत्व जो रासुका में गिरफ्तार थे, जेल मे थे, उन लोगों को छुड़वा करके हथियार दिये गये, उनको नाजायज हथियार दिये गये ग्रौर वे चुनाव के टाइम पर दो-दो गाड़ियों में मय हथियार के घुमते रहे, पुलिस भी देखती रही। जब ऐसा एलीमेट छोडा जायेगा तब कौन जान और माल की सुरक्षा करेगा कहां ग्रराजकता में कमी ग्रा जायेगी, कहां ला-लैसनैस में कमी लाई जा सकती है ? यह एक चनौती है मान्यवर ग्रौर हमारे जिले में यह भी एक दख का विषय है। सरकार से यह ग्रपेक्षा की जाती है कि उसका निष्पक्ष व्यवहार होना चाहिये कि उसका निष्पक्ष व्यवहार होगा, न्याय का व्यवहार सरकार का। लेकिन एक पार्टी के लोगों का 107/116 में चालान, एक ही पार्टी के लोगों के हथियार जमा कराना, हथियार भी जमा कराकर थाने में रखना . थाने में रखकर गुंडा तत्वों को सप्लाई करना, यह एक चैलेंज है इस सरकार के लिये, स्वच्छ प्रशासन देने का इरादा है, जिनका. जिनकी यह घोषणा है। तो वह स्वच्छ प्रशा-सन कब देसकते है, जब निष्पक्षता के साथ उनका व्यवहार हो ।

मान्यवर, माननीय प्रधान मंत्री जी की सरकार की स्रोर से, जो राष्ट्रपति जी ने भाषण दिया है, चुनाव में मुधार करने का एलान हम्रा है। तो चुनाव में बहुत सी खामियां है। इसको काग्रेस पार्टी भी मानती है ग्रौर इधर के ग्रादिमयों ने भी उनकी चर्चाएं उठाई हैं। विपक्ष के लोगों की तरफ से कुछ सुझाव चीफ इलेक्शन कमिश्नर को दिये गये हैं। माननीय प्रधान मंत्री जी ने यहां चर्चा की है सुधार करने की । मैं ग्रपेक्षा करता हूं, उम्मीट रखता हूं कि इसमें कारगर सुधार लाने की कोशिश की जायेगी, जिससे कि चुनाव निष्पक्ष हों, कम खर्चे पर हों। यह ग्रमीर ग्रादिमयों का देश नहीं है, जो कि काले धन से चुनाव लड़ सकें। यह गरीब **स्रादिमयों का देश है । गरीब इतना बड़ा खर्चा** बर्दास्त नहीं कर सकता, जो कि चुनावों में

होने लगे हैं। यह किस प्रकार हो सके, क्या सरकार इसकी कोई व्यवस्था कर सकती है ? जैसा कि वेस्ट जर्मनी फ्रोर जापान में होता है क्रीर कौन सी सुविधायें इस प्रकार की लाई जा सकती हैं, लागू की जा सकती हैं, जिससे कि चुनाव के इतने बड़े खर्चे को रोका जा सके।

मान्यवर, इस सारे ग्रभिभाषण को पढने पर मुझे कहीं भी, यह नजर नही ग्राया कि साप्रदायिक झगडों की शेकथाम के लिये सरकार क्या कदम उठाने जा रही है । यह दुर्भाग्य है इस देश का कि महात्मा गांधी जो राष्ट्रिपता है, जिनकी बदौलत इस देश ने ग्रपनी स्वतन्त्रता हासिल की है, उनकी कर्बानी देने के पश्चात् भी इस देश में हिंदू ग्रौर मुसल-मानों के झगड़े रोके नहीं जा सके । हिंद-म्सलमान अगड़े आज भी होते रहते हैं। **ग्रगर मान्यवर, ग्राप उटा कर देखें पि**छले दो साल, तीन साल, चार साल या पांच साल के स्रांकड़े या उससे पहले के भी स्रांकड़े, तो देखेंगे कि हिन्दू-मुसलमान बढ़े हैं । भ्राजादी का समय ज्यों-ज्यों बढ़्ता चला जाता है, श्राजादी के इस बढ़ते हुये समय में हिन्दू-मुसलमान फसादात भी बढ़ते चले जा रहे हैं। यह इस सरकार के लिये, ग्रापकी सरकार के लिए चनौती है कि ग्राज भी हिन्दू-मुसलमान झगड़े हो रहे हैं म्राजादी के 38 वर्ष बाद भी मौर इस श्राजादी के 38 वर्ष बाद न सिर्फ यही बल्कि दुख की बात यह है कि अब हिन्दु ग्रौर सिक्ख के झगड़े भी शुरू होने लगे हैं। श्रीमती इंदिरा गांधी का दर्भाग्यपूर्ण कत्ल हम्रा ग्रौर इसके ग्रगले दिन दिल्ली, कानपुर, लखनऊ, मेरठ, सहारनपुर और दूसरे बड़े-बड़े शहरों कितनी लूट हुई, तबाही हुई, बरबादी हुई ग्रौर कितने करल हुए। शायद जीवन में कभी इंसान ने नहीं देखा हो कि इंसान को ग्राग लगा दी ग्रौर उसे सड़क के किनारे उठाकर फोंक दिया हो । मान्यवर, मैं ग्रापके माध्यम से सरकार से ग्रपील करता हं कि इस प्रकार की पहली नवम्बर और उसके बाद जो घटनायें भीर दुर्घटनाये हुई, उनकी न्यायिक जांच सरकार कराए कि यह घटनायें क्यों हुई ? प्रनेकानेक स्रायोग बैटें। जांच करें कि पहली नवंबर और उसक बाद यह दुखद घटनायें क्यों हुई ? जिन्होंने किया है, उनको जहनुम में भेजा जाय इंदिरा

गांधी जी का करल । हमारे जैसे स्रादमी को सबसे ज्यादा दुख है क्योंकि वह प्रधान मंत्री का करल था, श्रीमती इंदिरा गांधी का करल नहीं था । वह देश की सुरक्षाव्यवस्था के लिये एक चुनौती थी। रिकिन उसके बाद जो हुम्रा, वह सरकार के लिये एक चुनौती है। इसर्लिये मैं उम्मोद करता हूं कि उसको न्यायिक जांच होनो चाहिये उन हालात की, कि किन हालात मे यह घटनायें हुई है, क्यों हुई कौन मुलजिम हैं। इसके साथ ही हिन्द-मसलमान फसादात को बहुत ही कड़ाई के साथ रोका जाए। यह मैं ग्रापसे ग्रौर ग्रापके माध्यम से सरकार से ऋषेक्षा करता हं। मान्यवर, माननीय राष्ट्रपति जी ने भ्रपने **ग्र**भिभाषण में न्यायिक प्रणाली में सुधार करने की भी चर्चा की है। ग्रांकडे उठा कर देखें तो पता चलेगा कि हिन्द्स्तान के सुप्रीम कोर्ट में भ्रौर प्रदेशो के विभिन्न हाई कोर्टस मे लाखों से भी ज्यादा केसेज ग्राज पेंडिंग हैं, विचारा-धीन है। दस-दस साल से ऊपर के केसेज इलाहाबाद हाई कोर्ट में ग्रौर 5--7 वर्ष के केसेज दूसरे हाई कोर्ट्स में पेंडिंग हैं। तारीखें लगती हैं, लोगों का समय वर्बाद होता हैं। कहां न्याय सस्ता हुन्ना, कहां न्याय सुलभ हुन्ना? मैं उम्मीद करता हू कि इस प्रकार की व्यवस्थायें की जायेंगी कि इस देश की गरीब जनता को न्याय शीघ्रता के साथ मिले ग्रौर सस्ता हो । मान्यवर, जम्मू ग्रौर काश्मीर, हिमाचल प्रदेश, पंजाब ग्रौर हरि-याणा, दिल्ली, राजस्थान ग्रौर मध्य प्रदेश---इन सात प्रदेशों की जितनी जनसंख्या हैं उतनी स्रकेले उत्तर प्रदेश की जनसंख्या हैं। इन सात प्रदेशों में दस के करीब हाई कोर्ट हैं ग्रौर उत्तर प्रदेश की ग्रावदी करोड़ है, वहां के लिये सवा हाई कोर्ट है। न जाने कितने सालों प्रानी मांग हैं कि उत्तर प्रदेश के पश्मिमी जिलों में इलाहाबाद हाई कोर्टकी एक बैंच बनाई जाए । नहीं चाहते कि इलाहाबाद हाई कोर्ट जाए, हटाया जाए, पश्चिम में लॉया लेकिन इलाहाबाद हाई कोर्ट की पश्चिम में कही स्थापित की जाए। उत्तर प्रदेश की सरकार दो-तीन दफा सिफा-रिश कर चुको है। पुर्वप्रधान मेली श्रीमती इन्दिरा गांधी की सरकार ने 1977 के चुनाव से पहले स्वीकृति प्रदान कर दी थी। फिर एक कमीशद बैठा । तीन साल से ज्यादा हो गर्ये उस कमीशन को बने,

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रिपोर्ट ही नहीं आई । मान्यवर, में आपके माध्यम से अपेक्षा करता हूं कि इस देश की गरीब जनता को न्याय सुलभ हो और सस्ता मिले।

सारा अभिभाषण मैंने पढ़ा हैं। इसमें कहीं भी जिक्र नहीं हैं बी । पी । मंडल रिपोर्ट का। बी० पी० मंडल ग्रायोग भारत सर-कार ने बनाया। तीन साल हये बी० पी० नंडन प्रायोग की रिपोर्ट ग्रा चकी हैं। उससे पेश्तर 1953 में स्व० जवाहर लाल नेहरू ने काका कालेलकर की ग्रध्यक्षता में पिछडे वर्ग के लिये त्रायोग गठित किया था । उसने भ्रपनी रिपोर्ट दी थी । बहु रिपोर्ट रददी की टोकरी में पड़ी हैं और बी० पी० मंडल श्रायोग की रिपोर्ट भी रददी की टोकरी में पड़ी हैं। गरीब, पिछड़े वर्ग की सहान्भति हासिल करने के लिये ग्रायोग बना लेकिन उस भ्रायोग की रिपोर्ट को भ्रमली जामा पहनाने में सरकार नाकामयाब रही, कोई दिलचस्पी नहीं है । इसमें कोई कदम उन्होंने नहीं उठाया । मैं उम्मीद करता हं कि सरकार बी० पी० मण्डल श्रायोग की संस्ततियों पर विचार करेगी जिससे कि पिछले वर्ग का इन्सान अपर उठ सके।

मान्यवर, मैं मानता हूं कि स्वच्छ प्रशासन की हत्या हो चुकी है प्रशासन में तेजी लाने की कोशिश होगी यह कहा गया है। तेजी लाने की कोशिश तभी की जा रही है जब प्रशासन में ढीलापन ग्रा चुका है। ग्रावश्यकता है देश में स्वच्छ ग्रीर कुशल प्रशासन प्रदान करने की जिससे इस तरफ ग्रीर उस तरफ बैठने वालों के लिए ही नहीं, देश की सम्पूर्ण जनता के लिए वह सुविधाजनक हो। इसकी तरफ ध्यान दिये जाने की ग्रावश्यकता है।

माननीय प्रधान मंत्री जी की सरकार ने कहा है कि स्वस्थ सार्वजनिक जीवन की स्रोर भी ध्यान दिये जाने की स्रावण्यकता है। स्राज स्रावण्यकता है कि इन्सान का स्वच्छ सार्वजनिक जीवन होना चाहिए। क्यों? इस कारण कि सार्वजनिक जीवन में स्वच्छना पह नहीं गयी थी। मैं उम्मीद करता हू कि इस तरफ उनका ध्यान जायेगा ग्रौर उसमें स्वच्छता लाने का पुरा प्रयास किया जायेगा।

शिक्षा प्रणाली की स्रोर राष्ट्रपति जी ने ध्यान स्राकृष्ट किया है, उसमें सधार लाने के लिये कहा गया है। मान्यवर, मैं ग्रापके माध्यम से यह बता देना चाहता हं इस सदन को ग्रौर माननीय सदस्यों को कि इस देश की ग्रौर विशेष कर उत्तर प्रदेश की प्राथमिक शिक्षा-प्राइमरी एजुकेशन प्रायः नष्ट हो चुकी है। स्कूलों में कोई पढ़ाता नहीं। स्कूलों के भवन नहीं हैं। ग्रगर भवन हैं तो वहां कोई पढ़ाने वाला नहीं है। कोई साज-सज्जा नहीं है भौर जब कोई नहीं पढ़ाता तो मजबरी में लोगों ने वहां मांटेसरी शिक्षा पद्धति के स्कूल स्थापित किये हैं और गरीबों के बच्चे मजबुर होकर उन स्कूलों में जाते हैं। श्रीर ग्रमीर ग्रपने बच्चों को माटेसरी स्कलों में पढाते हैं। ये हमारी नीव हैं जिन पर कल के वनने वाले हिन्दुस्तान की स्राशायें निर्भर करती है। ग्राज उन बच्चों का जीवन **बर्बा**द हो रहा है। प्राथमिक शिक्षा पर हमें विशेष ध्यान देना होगा । माध्यमिक णिक्षा भी ग्राज पणतया ठप्प है। उसमें कोई ग्रन्-शासन बाकी नहीं रह गया है। छट्टी ही छुट्टी होती रहती है। उन स्कूलों में जितनी सरकारी छट्टियां होती हैं उतनी ही छट्टियां होनी चाहिए । लेकिन ग्राज सारी माध्य-मिक शिक्षा संस्थायें छुट्टियों के कारण ज्यादा-तर बन्द ही रहती हैं। ग्रौर न वहां कोई पढ़ाता है ग्रौर न कोंई पढ़ता है। वहां ग्राज कोई डिसिप्लिन नहीं है। मुझे उम्मीद है कि इस तरफ विशेष ध्यान दिया जायेगा। श्रौर जैसा कि राष्ट्रपति महोदय ने शिक्षा प्रणाली मे परिवर्तन लाने के लिये कहा है उसकी तरफ ग्रति शीघ्रध्यान देकर उसमें परिवर्तन करने की कोशिश की जायेगी।

कितने दुःख का विषय है कि ग्राज 38 साल हिन्दुस्तान को ग्राजाद हुये हो गये ग्रीर इस देश की एक राष्ट्र भाषा भी है, लेकिन हमारे देश के नेता, हमारे देश का नेतृत्व इन 38 सालों में ग्रापनी भाषा बोलने में गौरव का ग्रनुभव नहीं करता। जापान के प्रधान मंत्री यहां के दोनों सदनों को सम्बोधित करते हैं, कांस के राष्ट्रपति यहां ग्राय, उन्होंने सम्बोधित किया, रूस के लोग ग्राते हैं, मंसार के सभी देशों के व्यक्ति ग्रात हैं

ग्रीर ग्रपने ग्रपने देण की भाषा बोलते हैं, लेकिन हमारे देश के नेता गर्व · महसूस करते हैं उन भाषा में बोलने में जिसके कारण हमारा देण गलाम रहा । संसार म कोई भी देश, हिन्दुस्तान के ग्रलावा ऐसा नहीं है कि जिसकी अपनी राष्ट्रभाषा न हो, जिसकी राष्ट्र भाषा का विकास न हम्रा हो । केवल हिदुस्तान ऐसा है जहां अपनी राष्ट्र भाषा में वोलने में लोग गर्व महसुस नहीं करते। अपने देश के अन्दर भी गर्व महसस नही करते, बल्कि गर्व महसूस करते है एक विदेशी भाषा को बोलने में। मै ग्रपेक्षा करूंगा मान्यवर, भ्रापके माध्यम से प्रशासकों से. नेताओं से कि वे उस भाषा में बोलें कि जिस से श्रपनी राष्ट्र भाषा का गौरव से ग्रौर उनका भी गौरव बढे। यहां पर ग्रन-वाद की व्यवस्था है । जो ग्रादमी वोल सकता है हिन्दी में उसको श्रंग्रजी में समझा जायगा और जो श्रंग्रजी में बोलता है उस को हिन्दी में समझ लेंगे। कोई दिक्कत नहीं होगी। हमारे राष्ट्रीय नेताओं को राष्ट्र भाषा को गौरव प्रदान करने के लिये राष्ट्र भाषा में हैं। बोलना चाहिये।

मान्यवर, इसके ऋतिरिक्त स्पोटर्स ऐंसा - ताम्स की बात श्राती है। मैं श्रपने जीवन में सदा ही स्पोर्टसमैन रहा हूं। जब से कालेज में पढ़ता था तो कोई टीम ऐसी नहीं रही कि जिसका मैं कैंप्टेन न रहा हूं या फर्स्ट टीम में न रहा हं। जब यहां एशियाड हुये तो मुझे वड़ी ख़ ईथी, लेकिन बेहतर यह था कि जितन खर्च एणियाड पर हम्रा उसके मुकाबले में उतना ही पैंसा इस देश के युवकों/खिलाडियों ग्रीर यहां के एथील-ट्स को तैयार करने में, उनको प्रशिक्षण देने में लगाया जाता ग्रौर उसके बाद हम एशियाडस कराते और दूसरी व्य-वस्थायें करते। वह ज्यादा ग्रन्छा होताः।

मान्यवर, दलबदल का विधेयक ग्राने, को है। हम उसका स्वागत करते है। वह भाना ाहिये। जिलनी जल्दी हो लाना 'चाहिये । लेकिन हमारे लीगल एक्सपर्टस क लाह मगविरा लें। हम कार्ट ग्रीर हाई कोर्ट के दरवाजे ही न देखते। रहें ैंजो बहत ग्रच्छा नही होगा । एक वात मैं किसानों के बारे में कहना चाहता हूं। राष्ट्र-. पति का अभिभाषण मेरे सामने है । इसमें 1406 RS---7

किसान के सम्बन्ध में कोई चर्चा नहीं है। हमारा उत्पादन बढ़ा बहुत ठीक बात है। लेकिन किसानों की समस्यायें क्या उत्पादन वढ़। ना ही है ? किसानों की अनेक समस्यायें हैं । सारे ग्रमिभापण मे किसानों समस्याय्रों की तरफ ध्यान नहीं किया गया है, कुछ भी नही कहा गया है मान्यवर, ग्राज किमान द्खी है । किसान की कीमतें आज अलाभकर हैं। कहा जाता है कि उसे लाभकर होना चाहिये, लाभ-कर कीमतें दी जाती हैं, लेकिन मैं श्राप के माध्यम से इस पक्ष से पृष्ठना चाहता हं कि एक-एक वर्ष में जितनी मंहगाई बढ़ी है, ग्रगर उस मंहगाई के ग्रनसार ग्रापने किसानों की पैदावारों की, जिन्सों की कीमतें बढा 'दी तो मझे कोई ग्रापत्ति नहीं। न जा**ने** कितने दिनों से पैरिटी की, पैरिटी ग्राफ प्राइसेज की बात कही जाती रही है, ऋग्रि-कथ्चरल कमोडिटीज ग्रीर इंडस्ट्रियल कमौडिटीज की प्राइसेज में पैरिटी रखी जाए समानता रखी जाये, दोनों प्रकार की चीजों को जो किसान पैदा करता है श्रीर जिनकी उसको स्रावध्यकता होती हैं, उनमें समानता हो। लेकिन किसान की जो ग्रावश्यकता की चीजें हैं उनकी कीमतें बढ़ती जाती हैं श्रीर किसान जो पैदा करना है उनकी कीमतें वांधकर रखी जाती हैं।

मान्यवर, श्रफसोस है कि श्राज से दो माह पहल जब गड ग्रौर खाडसारी का किसानों ने उत्पादन किया तो भारत सरकार ने खांडसारी भ्रौर गृड़ का लदान जो भ्रफीका ग्रौर दूसरे देशों को जाता था, वन्द कर दिया, उस पर पाबन्दी लगा दी । मैं तत्का-लीन खाद्य ग्रौर रसद मंत्री श्री भागवत झा ग्राजाद से मिला, तो उन्होंने कहा कि कही भाव न वढ जायें, इसलिये पाबंदी लगाई गई है। क्या यह कार्य किसान के हित में था? मान्यवर, यह किसानों के हित में नहीं था। म्राज करोडों स्पया किसानों का **गन्ने** का **बकाया** है गिल मालिकों के ऊपर । पिछल कुछ वर्ष एक रानुन बनाथा कि स्रगर दिन तक गन्ने की कीमत मिल मालिक भ्रदा न करें तो उसे किसान को 15 फीसदी का सुद देना पड़ेगा । मान्यवर, 14 दिन नहीं, ग्रगर 14 महीने भी हो जाते हैं उस बदिकस्मत किसान को एक फीसदी का भी सुद नहीं मिला । मुझे नहीं

[श्री: वीरेन्द्र वर्मा]

Motion of thanks

मालम कि किस अधिकार से श्री नारायण दत्त तिवारी जी ने, वे मेरे मित्र भी है, जो उत्तर प्रदेश के मुख्य मंत्री हैं, वर्ष का 10 करोड़ रुपया किसानों का जो मिल मालिकों का वकाया था, कलम से खत्म कर दिया। किसने उ**न**को यह ग्रधिकार दिया ? **ग्राज** तक पिछले 17 वर्षों में एक फीसदी सूद भी गन्ने . की बकाया कीमत पर यह सरकार किसानों को नहीं दिला सकी।

मान्यवर, चुनावों के दौरान बिजली ग्राती थी ग्रौर ग्राज बिजली गायव है। कल इसी तरफ से एक माननीय सदस्य ने इस बात की चर्चा की थी। किसान ने गेहं बोया, गेहं के लिये सिचाई की आवश्यकता है, लेकिन विजली गायब । मान्यवर, मैं यह उम्मीद करता हूं कि उनको बिजली जल्द से जल्द दिलवाई जायेगी।

भाखिरी बात, मान्यवर, जो सबसे बड़ी मेरी दिलचस्पी का विषय है, वह है भ्रष्टाचार। कई बार मैंने राष्ट्रपति का म्रभिभाषण पढ़ा। एक भी इस ग्रभि-भाषण में इस वात की चर्चा नहीं की गयी है कि भ्रष्टाचार को किस प्रकार रोकेंगें ग्रौर बत्म करेंगे। भ्रष्टाचार बढ़ता ही चला जा रहा है। मैं, मान्यवर, स्वीकार करता हं कि अंग्रेजी जमाने में भी भ्रष्टाचार था और म्राज भी भ्रष्टाचार है। भ्रष्टाचार उस जमाने में जितना था उतना ही रहता तो मुझे भापत्ति नही थी, लेकिन भ्रष्टाचार बढता ही चला जाता है। फर्क इतना हो गया कि भ्रंग्रेजी जमाने में भ्रष्टाचार नीचे से था, ग्राज भ्रष्टाचार ऊपर से चलने लगा। जो लोग भ्रष्टाचार रोकते थे जब वे ही भ्रष्टाचार चलायेंगे तो रोकेगा कौन ? इस लिये भ्रष्टाचार बढ़ता ही चला जाता है ग्रौर इमारे विकास में जितना रुपया लगता है उसका 50 प्रतिशत विकास के कार्यों में न लग कर भ्रष्ट अधिकारियों की जेबों में ग्रौर उनके पेट में जाता है। इससे हमारा प्रशासन भी हीला हो चुका है श्रौर मान्यवर, मेरा भी 20 सुदी कार्यक्रम की तरह से यह 20वां व्वाइंट ें है जिसकी मैं चर्चा करना चाहता हूं।

उपसभाध्यक्ष (भो सेयद रहमत श्रली) बीसवां ग्रौर ग्राखिर

श्री वीरेन्द्र वर्माः जी, हां। स्राखिर। स्रौर वह यह है कि शेडयूल्ड[े] कास्टस के लिये ग्रारक्षण भारत के संविधान मे दिया गया । एक-एक कंस्टीटयएंसी 20--20 साल से ग्रारक्षित है। 22 फीसदी भ्रगर वहां पर शेडयूल्ड कास्टस के लोग हैं तो 78 फीसदी जनरले है तो इस तरह से जो फंडामेंटल राइट है जनरल पोपुलेशन का, उसका हास हो रहा है । ामान्यवर, भ्रापके माध्यम से मेरा सुझाव यह है कि क्या यह उचित नही होगा, मुनासिब नहीं होगा कि सरकार सोचे इस बात पर कि ग्रगर हम शेडयूल्ड कास्टस की कस्टीटयुएंसीज रोटेशन में कर दे, कभी यह कंस्टीटयुएंसी ग्रौर कभी वह कस्टीटयुएंसी तो इसस रोटेशन से रिप्रजेनटेशन, प्रतिनिधित्व शेडयुल्ड कास्टस के भाइयों को मिलता रहेगा भ्रौर - मौलिक ग्राधार जनरल पापलेशन का भी समाप्त नहीं होगा । मान्यवर, माननीय सदस्य जो इस साइड पर वैटे हैं जिन्होंने श्रपनी सरकार की उपलब्धियों की तरफ ध्यान म्रा-कर्षित किया है वह स्वाभाविक भी है, करनाभी चाहिये था लेकिन जिस बातों की तरफ मैंने उनका ध्यान र्षित किया है इस पर ग्रगर वह भी ग्रपने विचारों में, भ्रपने भाषणों में प्रकाण डाल सकें ग्रौर सरदार दरबारा सिंह जी डाल सकें तो मैं बहुत कृतज्ञता महसुस करूंगा। इन शब्दों के साथ मैं बैठना हं।

कुमारो सरोज खापर्डे (महाराष्ट्र) : उपसभाध्यक्ष जी, इस सदन में राष्ट्रपति के म्रभिभाषण पर धन्यवाद का प्रस्ताव जो माननीय दरबारा सिंह जी ने प्रस्तुत किया है उसका समर्थन करने के लिये मैं खडी हुई हूं । मान्यवर, कल से यह म्राभि-भाषण का प्रस्ताव जो इस सदन में स्राया है, काफी मेरे मित्नों ने इसमें भाग लिया श्रौर ग्रपने विचारों को व्यक्त किया। मान्यवर, इन सारी चीजों की गहराई में न जाते हुये मैं इस ग्रभिभाषण को पढ़ने के बाद जिस निष्कर्ष पर पहुंची हूं उनको मैं सदन के सामने रखने की कोशिश करूंगी।

31 अक्तूबर, 1984 के दिन हमने इक देश के बहुमल्य रत्न को श्रौर इस देश

महान् नेता को खो दिया है । हमारी प्रिय नेता प्रधान मंत्री श्रीमती इंदिरा गांधी के निधन से सिर्फ हमारे देश ने ही कछ खोया, ऐसी बात नही, बल्कि ऐसा महसूस हो रहा था कि सारे विष्व ने, सारी दनिया ने कुछ खोया है। इसका ग्राभास इंदिरा जी के ग्रन्तिम मंस्कार में जो 102-104 प्रतिनिधि यहां म्राये थे, भाग लिया था उस वक्त और उसके बाद से स्राज तक हमें हर कोने से ऐसा महसूस हो रहा है । स्रापको याद होगा कि 1977 में 1980 तक हमने श्रपनी नेता को फलों की तरह रखा। हमने कभी सपने में भी यह कल्पना नहीं की थी कि प्रधान मंत्री के रक्षक ही प्रधान मंत्री के भक्षक बन सकेंगे । ग्रत्यन्त दखद घटना कि उस दरिमयान हमारी नेता ने कई बार जन-सभाश्रों में, कई बार विरोधी पार्टियों के नेताग्रों से ग्रौर कई बार श्रपनी पार्टी के नेताग्रों से, कार्यकर्ताग्रों से कहा था कि देश को खतरा देश को बहुत सम्भल करके चलना है। इन चीजों का हमारी नेता ने कई बार उच्चारण किया था । लेकिन उन चीजों को हम समझ नहीं सके थे । उन्होंने म्रांतरिक खतरों के बारे में तो उच्चारण किया ही था, लेकिन देश के बाहर के खतरों के बारे में भी उन्होंने कई बार जिक्र किया था। हमने उस जिक्र पर कभी गौर से ध्यान नहीं दिया । हमारे विरोधी भाई हमेशा यह कहते रहे कि यह तो राजकीय फार्स है। हमारी महान् नेता ने श्रपनी जान को भी इन खतरों के बारे में कहते-कहते दिया। हमारी नेता कभी यह बर्दाश्त नहीं कर पाई कि अपने देश के टुकड़े हों या अपने देश का ट्कड़ों में बंटवारा हो । देश के ट्कड़ों की कल्पना इंदिरा जी कभी नहीं कर सकती थीं और अगर कल्पना करती भी तो वह इस कल्पना को बर्दाश्त करने लायक पंजाब के नाम पर जिन लोगों नहीं थीं। ने देश में श्रांदोलन चलाया था वह लोग **क्या सही मायनों में हिन्द्स्तान** के रखवाले हैं ? क्या सही मायनों में देश के प्रति ईमान-दारी के साथ वफादार हैं ? मैं उन लोगों से यह बात पृंछना चाहती हूं। जिन लोगों ने 🤈 गोल्डन टैंपल हिन्दस्तान का बंटवारा चाहा, में ग्रामी ग्रापरेशन को इश बनाकर ग्रादोलन किया उन लोगों ने देश का भला नही किया। मैं उन लोगों से पुछना चाहती हूं कि किस

हालत में इन्दिरा जी ने देश को ट्कडों में विभाजित होने से रोका, किन परिस्थितियों में उनको भ्रामी भ्रापरेशन का निर्णय लेना पड़ा, क्यों उन्होंने ऐसा निर्णय लिया. यह तो हम सभी लोग जानते हैं। मैं उन बातों की गहराइयों में जाना नही चाहती हूं । लेकिन देश की एकता और ग्रखंडता का जहां तक सवाल है, वहां तक कोई भी भ्रादमी, कोई भी मजहब, कोई भी समाज यह नहीं कह सकता कि धर्म की ग्राड लेकर देश के लिये खतरार्पदाकियाजायेया देश के टुक**ड़े** कर दिये जायें हमारा देश म्रत्यन्त ही हमें प्रिय है। हमने ऋपने देश की भ्राजादी की प्राप्ति के लिये बलिदान दिया है। बहिनों ग्रपने भाइयों की ग्रौर मांग्रों ने अपने बेटों की कुरबानियां दी है। इतना ही नहीं, देश की स्राजादी के लिये मस्लिम, सिख, ईसाई ग्रादि सभी धर्मों के वीर-बहादरों ने श्रपनी कुर्वानी देकर भाज महात्मा गांधी, पंडित जवाहर लाल नेहरू, मौलाना ग्राजाद ग्रीर सरदार भगत सिह कें भारत का निर्माण किया है ग्रौर ऐसे महान् देश की जिम्मेवारी सौंपने का काम पंडित जी के बाद लाल बहादुर शास्त्री जी के ऊपर ग्राया ग्रौर जब ग्रचानक शास्त्री जी का निधन हो गया तो इस देश का भार उठाने की जिम्मेवारी श्रीमती इंदिरा जी के ऊपर श्राई। हमारे सदन के एक माननीय सदस्य श्री गरुपाद स्वामी जी ने परसों श्रीमती इन्दिरा गांधी जी को श्रद्धांजलि देते वक्त कहा था कि उस जमाने में भी हम लोगों को ऐसा लगा बल्कि उनका विश्वास था कि देश की सुरक्षा और देश की ग्रखंडता को ग्रक्षुण्य रखने के लिये महात्मा गांधी, पंडित जवाहर लाल नेहरू श्रीर श्री लाल बहादुर शास्त्री के बाद सिर्फ एक बलवान नेतृत्व की स्नावण्यकता है स्रोर वह नेतत्व सिफं नेहरू, इंदिरा गांधी इस देश को दे सकती हैं। श्रीमन, हमारे नेता ने देश के शोषित, पीडित श्रीर समाज के दरिद्र किसानों की जो देखभाल की है, जो उनके लिये कार्यक्रम उन्होंने बनाये है, उन कार्यंक्रमों को देखने के बाद ऐसा लगता है कि वाकई। नेता श्रीमती इंदिरा गांधी शोषित, पीडित और गरीब किसानों की थी और वे सही मायनों में उनकी मसीहा थीं। इर क्षेत्र में चाहे संसद हो, चाहे विधान भायें हों, चाहे गैक्षणिक क्षेत्र हों द्वीर

on President's Address

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[कुनारी सरोज खापडीं]

चाहे सांस्कृतिक क्षेत्र हों, इन तमाम लोगों को ध्यान में रखकर उन्होंने उनको उनकी काबलियत के ग्रनसार हर क्षेद्र में उनको प्रतिनिधित्व देने की कोशिश की । उनका व्यक्तित्व बहुत बड़ा ग्रांर ग्रनोखा था। जाने वाले कभी नही भ्राते हैं श्रीमन, लेकिन जाने वालों की याद ग्रवण्य ग्राती है। ग्रन्तिम सांस तक देश की एकता ग्रौर ग्रखंडता के लिये मर मिटने वाली हमारी नेता श्रीमती इंदिरा गांधी हम सब को एक मन्द्र देकर गई हैं स्रौर वह मन्द्र है कि देश की एकता स्रौर ग्रखंडता को ही ग्रपना परम कर्त्तव्य समझकर हमें देश की रक्षा करनी चाहिये।

جاء في طيع الأول المُقَالِدُ والسُّالِدُ اللهِ السُّلِيدُ وَالْ

श्रीमन् मैं कछ बातों की तरफ सदन का ध्यान स्नाकर्षित करना चाहुगी । हमारा नारा था कि इंदिरा जी की ग्रन्तिम इच्छा बंद-बंद से देश की रक्षा। इंदिराजी की हत्यां के बाद देश के सामने एक चुनौतो ग्राई। उनकी हत्या से सारे देश में तहलका मचा, देश में हाहाकार हम्रा देश की राजधानी में उनकी हत्याको लेकर प्रजीव सी ग्राग फैल गई। एक तरफ मां का शोक और दूसरी तरफ देश के प्रति ग्रपना कर्त्तव्य । ऐसी ग्रवस्था मे हमारी शहीद नेता श्रीमती इंदिरा गांधी के नौजयान बहादुर बेटे श्री राजीय गांधी के सामने निर्मित हुई । शहीद होने के बाद, श्रपनी कर्वानी के बाद भी मां ने शक्ति के रूप में ग्राकर बेंटे को साहस दिलाया, ढांढस बंधाया. हिम्मत दी और हमने देखा, हमने ही नई। सारी ्निया ने देखा कि किस तरह राजीव गांधी जी ने ग्रपमे कंधों पर देश का भार उठाते हये जनता से शांति का आवाहन गम्भीर व्यक्ति के हमारे प्रधान मंत्री [⁄]श्री राजीव गांधी को देखते हये ऐसा लगता है कि सही मायनों मे वे एक नया हिन्दुस्तान बनाना चाहते हैं, सही मायनों में वे देश की एकता ग्रौर ग्रखंडता की रक्षा के लिये नौजवानों में वातावरण बना रहे हैं, इंदिरा जी के ग्रधरे कार्यों को पूरा करना चाहते हैं, कांग्रेस के कार्यों को वेपूरा करना चाहते हैं। कांग्रेस ने ही देश के हित में ऐसे कार्यक्रम लागु किये है जिससे हिन्दस्तान की प्रगति हो सकती है। जो नीरियां कांग्रेस ने वनाई हैं उन नीतियों

पर, उन पार्यक्रमो पर वे स्रंतिम रूप से ग्रमल करना चाहते हैं। उन्होने प्रधान मंत्री का पद सम्भालते ही श्रपने कार्य की शरुश्रात कामयाबी से की है। महोदय, इंदिराँ जी ने ग्रपना सारा जीवन देश को ग्रर्पित किया था। उनके खून काएक-एः बूंद देश की रक्षा श्रीर ग्रखंडता के लिये। ग्रन्तिम समय तक काम ग्राया । ग्रव श्री राजीव गांधी के नेतत्व में कांग्रेस ने शासन की बागडोर सम्भाली है। लोक सभा के चनाव से सिद्ध हो। गया है कि देशवासिया ने युवा नेता राजीव गांधी को अपना परा सहयोग देकर उनको अपना नेता घोषित किया है। यह सहयोग कन्याकुमारी सं लेकर उत्तर भारत ग्रौर केरल से लेकर पश्चिमी बंगाल तक सभी ने यवा नेता के लिये दिया है और यवा नेता को अपना नेता घोषित किया है। इससे यह सावित होता है कि देश का मस्तिष्क एक दिशा में काम कर रहा है। श्रीमन्, थोड़ी पहले उधर बैठे हुये मातनीय सदस्यों को मैंने मना, वडी गहराई से बडे ध्यान मे सोचा उनकी बातों ने लगता है कि खिसियानी बिल्लीखम्भानोचे। खैर, उधर बैठे हथे सदस्यों का जो विः 1र था वह उन्होने सदन के सामने रखा है मझे उन पर टिप्पणी करने वा कोई अधिकार नही है फिर भी जो विचार उनका था उससे मुझे जो लगा वह मैंने कहा। मैं ग्राशा करती है कि उधर बैठे हुये साथी उस चीज का दरों न मानें। महोदय, संसद के समक्ष राष्ट्रपति जी के ऋभिभाषण यवा नेता ने भ्रपनी सरकार के कार्यक्रम की घोषणाकी है। मै पंजाब ग्रीर ग्रसम की समस्यात्रों की गहराई में नही जाना चाहंगी क्योंकि उसके बारे में मेरे कई मिल्लों ने उसका जिक्र यहां पर किया है । सरकार एक स्वच्छ सार्वजनिक जीवन के लिये वचनबद्ध है और चुनाव स्धारों पर राजनीतिक दलों के साथ व्यापक रूप से विचार-विमर्ग करने के लिये राजी भी है तैयार भी है और,इतजा ही नही प्रधान मंत्री जी ने कहा है कि समय-सगय पर वे अपने विचार हमारे सामने रखें हमें भेजें हम उनका स्वागत करेंगे। सरकार को पता है कि लोक सभा में स्राज विपक्षी दल का कही नामोनिणां नहीं है फिर भी विपक्षी दल के लोग हमें जो सझाव देंगे जो हमारे साथ चलने के लिये तैयार हैं जो उनके सुझाव हैं उन पर

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ग्रमल करने के लिये हम राजी रहेंगे। श्रीमन, राजीव जी के व्यक्तित्व से देश की सारी जनता प्रभावित हुई है स्रीर प्रभावित करने वाला उनका व्यक्तित्व भी है इसमे कोई गक नही है । परन्तु इसमें विशेषकर जो महिलायें हैं जो युवक हैं वे सारे जो प्रभावित हुये हैं उनमें श्रोधकतर महिलाये और युदक हैं। मैंने बड़े ध्यान से राप्ट्रपति का ग्रिभिभाषण पढ़ा श्रौर उसमें देखा कि महिलाओं के सामा-जिक, ग्रार्थिक तथा सांस्कृतिक विकास को प्राथमिकता उन्होंन दी है। सरकार ने महिलाओं के लिये ग्रलग से एक विभाग निकाला है जिसको कहा गया है सोशल वलफेयर एंड वमेस वेलफेग्रर विभाग ग्रौर महिलाओं के कार्यों को श्रागे बढाने के लिये, सफल बनाने क लिथे हमारे हाउस की जो सदस्या थी जो इसी चुनाव में लोक सभा के लिये चुनी गई श्रीमती मरगतम् चन्द्रशेखर उनके नैतत्व में उन्होंने महिलाओं के लिये ग्रलग से एक विभाग खोल कर महिलाओं के उत्थान की जिम्मेदारी उनको दी है। महि-लाग्नों से सम्बन्धित वहत ही समस्यायें है विशेषकर निरक्षरता. बेरोजगारी, स्थ्य, दहेज भ्रादि यह समस्यायें महि-लाग्रों के सामने सदियों से खड़ी है। श्रीमन, डा० फलरेण गहा की ग्रध्यक्षता में महिलाग्रों सम्बन्धी समस्याम्रों के मध्ययन के लिये एक समिति बनी थी ग्रौर उस समिति ने महत्वपर्ण सिफारिशें की थीं। मैं स्नाशा करती हूं कि यह मंत्रालय उस समिति की सिफारिशों का गहराई से अध्ययन करेगा भ्रौर उनको इम्पलीमेंट करन की कोशिश करेगा । महिलाएं कमजोर वर्ग में श्राती भ्रनसचित जाति श्रौर जाति के लिये सरक्षित स्थान निर्धारित किये गये हैं। मण्डल श्रायोग न पिछड़ी हुई जातियों के लिये विधिवत अध्ययन करने के लिये ग्रपनी सिफारिशें बना कर शासन को दी थ:। मैं चाहती हूं कि मण्डल ऋायोग की तरह महिलाओं का भी एक भ्रायोग बनाया जाय ग्रौर उसकी स्थापना की जाये ग्रौर महिलाग्रों से सम्बन्धित हर पहलू का पूरी तरह से अध्ययन कर के सरकार उस पर ग्रलग करे तरीके विचार से श्रीमन्, राष्ट्रपति जी के ग्रभिभाषण मे गंगा को दूधित होने से बचाने के लिए एक केन्द्रीय गंगा प्राधिकरण स्थापित किया जायेगा, ऐसा ऐलान किया गया -

है। यह बात सही है कि गंगा कोई साधारण नदी नहीं है। इसके साथ हमारे अतीत की स्मृतियां, हमारे गीत, हमारे काव्य और सत्य की खाज, जुड़े हुए है। श्रीमन्, जैसे यह सच है कि हम लोग गंगा का स्थान नदियों में सर्वोत्तम है ऐसा मानते हैं वैसे ही जो देश की अन्य नदियों हैं उनका स्थान हमारे लिए अतीत का प्रतीक है। मैं चाहूंगी कि गंगा प्राधिकरण के साथसाथ अन्य नदियों के लिए भी एक समिति स्थापित की जाये इससे सारे देश के लोगों को बहुत संतोप होगा और बहुत खुशी होगी।

श्रीमन, लोक सभा के चुनावों के दरम्यान हमारे ध्यान में कई बातें ग्राई है। उन सभी बातों का जिक में करना मैं उचित नही समझंगी लेकिन कुछ बातों का उल्लेख मैं सदन में करना ग्रति ग्रावश्यक समझती हूं। सभा की हर कांस्टीट्युएंसी के बारे में समाचार पत्नों में ग्रार्थिक ग्रौर सामाजिक विकास कार्यों पर जो टिप्पणियां दी गयी हैं सरकार ने उनको पूरी तरह से ध्यान में रखा है ग्रीर उनका ग्रध्ययन कराया है लेकिन जो कार्य राज्य सरकारों के ब्रधीन ब्राते है उन कार्योको पूरा करने के लिए केन्द्रीय सरकार राज्य सरकारों को म्रादेश दे ग्रौर राज्य सरकारों को जो ग्रादेश दे वह ग्रादेश पूरी जानकारी हासिल करने के बाद देना ज्यादा उचित होगा । श्रीमन्, जो कार्य राज्य सरकार के म्रधीन म्राते है उनको पूराकरने के लिए मैं केन्द्रीय सरकार से जो कहलवाना चाहंगी उसके दो-तीन उदाहरण मैं सदन को देना चाहती हूं । उदाहरण के तौर पर हमारे विदर्भ में कुछ निर्वाचन क्षेत्रों में कपास उत्पादकों की गम्भीर समस्यायें है ग्रीर ये गम्भीर समस्यायें चुनाव के दौरान में सामने ब्राई ऐसी वात नहीं है। उसके पहले भी हमारे ध्यान में ये बातें थीं लेकिन चुनाव के दौरान में हमने उनकी गम्भीरता को खब समझा ग्रच्छी तरह से समझा । दूसरी समस्यायें जो हमारे सामने ग्राती रही, विदर्भ की दृष्टि से ग्रीर विदर्भ विकास बोर्ड **ग्रीर मरा**ठ-

[कुमारी सरोज खापडें]

वाड़ा विकास बोर्ड की मांग लोगों ने काफी जोरों से उठायी तो इन मामलों की ग्रोर केन्द्रीय सरकार ग्रधिक ध्यान दे ताकि वहां की जनता को हमने जो ग्राश्वासन दिये हैं उन ग्राश्वासनों की पूर्ति का ग्रहसास वहां की जनता को हो सके कि हमने ये कदम उठाये है।

शब्दों के श्रीमन इन्हीं म्रपने प्रधान मंत्री श्री राजीव गाधी जी **को** जिनको लोक सभा के चनाव मैसिव मैनडेट दिया ने स्वागत करती हूं और साथ ही भगवान से प्रार्थना करती हूं कि बजुर्गों ने जो नीतियां चलायी हैं, देश को जो कार्यक्रम दिये हैं उनको इम्प्लीमेंट करने की शक्ति उनको दें. वाकई एक नये भारत का निर्माण करने की उनको खब ताकत दें श्रीर हम सब लोगों के साथ रहकर एक प्रेरणा मिले । हमारी सहायता उनको सर्वदा मिलती रहेगी । इन्हीं शब्दों के साथ मैं राष्ट्रपति जी के ग्रभिभाषण के प्रस्ताव का समर्थन करती हं।

SHRI INDRADEEP SINHA (Bihar): Mr. Vice-Chairman, Sir, I begin thanking the Reshtrapatiji for paying such glowing tributes to the memory of our late Prime Minister, Smt. Indira Gandhi. We have collectively paid tributes to her in this House and tributes have paid from other forums as well. But today, Sir, I want to draw your attention to a very serious problem which is endangering our national security and integrity. That problem is the continuing conspiracy imperialism, particularly US imperialism, agianst the unity and integrity of our country, against the security of our country and its persistent efforts to destabilise the political situation in our country, create conditions of chaos and confusion and if possible to dismember this country. When Madam Indira Gandhi was assassinated by certain members of her security guard initially the incident was sought to be dismissed as the insane act of person misguided by a kind of religious bigotry and fanaticism. In the Rashtrapati's

Address also, I should say a very inappropriate word has been used. This act has been characterised by him only as an act of "perfidy". But Sir, I would like to state here that it was more than an act of perfidy. It is time our country wakes up to the reality. There is little doubt that Madam the assassination of Gandhi was engineered by imperialist agencies like the CIA because it is impossible to believe that the assassins could penetrate such a highly guarded security organ of the State as the Prime Minister's Security Guards. Without going details, I may remind you that the assassins by changing their original time and places of duty got themselves placed in a position from where they could carry out their dastardly mission. Who did it? Who allowed it? Not the Inspector the sepoy himself, but their officers. even from the incident of assassination the role of certain officers came under suspicion. What has happened in subsequent weeks has further confirmed the suspicion. Now our country is greatly alarmed at the exposure of the spy ring very high places. I will congratulate the Prime Minister for the action that he has already taken and I will hope that he will not relent till the last of the culprits has been captured and the whole spyring busted and its sources rooted out. But may I ask, how it is that these foreign espion-- age agents penetrated such highly sensitive organs of the State as the Prime Minister's Secretariat, the Rashtrapati's Secretariat, the Ministry of Defence Defence Production, the Finance Ministry and the Ministry of Commerce?

3 P.M.

It could not have been done by the persons who have been so far arrested. After all, the persons who have so far arrested are either clerks, orderlies, messengers or officers of the rank of Under Secretary and Deputy Secretary. not think-no intelligent person believe—that these people could have been capable of organising such a wide, ramified espionage network and conspiracy Bigger people must have been behind it. Why doesn't the Government catch the bigger people? If the Government thinks open discussion in the House is not desirable, I may agree with that, but then

I would suggest, let us have a secret session of the two Houses and have a full-dress discussion on it.

How is it that CIA agents penetrated the office of the Principal Secretary to the Prime Minister after 1980-81? have on record an ex-CIA statement that the CIA had an agent in the Indian Cabinet for a number of years. Only last year the Larkins brothers were caught. Retired Major-General and Retired Air Vice-Marshal Larkins, with a serving Lieutenant Colonel some businessmen were caught but even that espionage conspiracy was confined only to one Ministry-the Defence Ministry-may be to a particular section of the But this one is a very wide Ministry. widespread and thing such and that efficient their netwok was minutes of the Cabinet meeting were in the hands of the spices. by the evening of the day which Cabinet mee!ing the was held. This is something which should alarm the entire nation. This is something which should alert the Government itself, and all possible measures should be adopted to root out the sources of such espionage and conspiracy. Even a very respectable bourgeois journal not at all critical of the Government-the "Times of India"-has editorially stated that some of our big business houses which entered into collaboration agreements with foreign multinational companies are providing bases for the operation of these espionage agents linked with the CIA. It is not accidental that the chief Indian who has been so far discovered as the key link between the foreign agent and the head of the Indian espionage is an executive of an Indian firm-Manekals-who have collaboration agreements with nationals. Our party has been always warning the Government against multinationals, such facilities to foreign especially after the role of the ITT---International Telegraphs and Telephones-in the murder of the democratically elected President of Chile, Salvadore It became very clear that at that time some of the American multinationals were working in close collaboration with CIA. I was surprised: now the ITT is advertising on a large scale in the Indian

press. What for? Probably the Government are giving them some licence to enter into some collaboration with some Indian firms. So, all these foreign collaboration agreements have to be examined. The executives of these foreign collaboration firms who used to have free access to our Secretariat have to be thoroughly screened; and in future the minimum that should be done is, that no businessman should be allowed to enter any of our Secretariat offices—Home Ministry, Finance Ministry or Prime Minister's Secretariat. I do not want to go inio details of this thing, I only want to voice the concern of my party

After the assassination of Shrimati Indira Gandh, our party came out with the statement, that this assassination only a high point in the imperialist conspiracy against our country and that this conspiracy is bound to continue and more such things may take place. And within just 10 weeks this evidence has come before us of a widespread espionage network spread in the highest and some of the most sensitive organs of the State. I do not know what has happened actually. But there are press reports, it appears that some of the vital defence secrets have been Even codes for sending diplomatic or security messages have been deciphered. Even blue books have been lost. Well, I hope the Government is already doing the necessary things to replace the deciphered codes and draw up a new plan and all that. But what I want to emphasise is this, that we have to draw proper lessons from this and the one lesson that I would like to suggest is proper vigilance. My friends, Mr. Gafoor, Mr. Sultan Singh and Mr K.R. Narayanan are sitting here and would agree with my suggestion. These are the minimum things required for eliminating these espionage efforts.

Mr. Feidel Castro, the President of Cuba himself once stated that the C. I. A made 108 attempts on his life; and every time it was frustrated. It was frustrated because the Government was alert and people of that country were vigilant. So, I join all my hon friends on the other side in paying tribute to Madam, Indira Gandhi. May I in all humility also demand in the interest of

[Shri Indradeep Sinha] the country please exercise greater vigilance inside the administration? keep away from all sorts of shady ments, particularly elements connected with the multi-nationals. Let assured that this is the last espionage scandal of this kind and that in future such foreign espionage network will not be allowed to operate in the highest organs of the State in our country. From this point of view I am rather disappointed with the Rashtrapati's Address. Address was made Δħ the The 17th. first made. arrest was 18th; the and according 10 press reports Government intelligence agencies were looking for those people for the last 9 or 10 months. So, why should Rashtrapati paint such a complacent picture when the danger is so real. So, hope in future greater vigilance will exercised. Not only popular vigilance but also official alertness. We can cooperate in this task. We are all for the amity and security and the defence of the country.

उपसभाध्यक्ष (श्री सैयद रहमत अली): सिंह साहब, ग्राप का टाइम हो गया है। श्री इन्द्रदीप सिंह : हुजूर, ग्रभी एक पोइन्ट मैंने रखा है। उपसभाध्यक्ष (श्री सयद रहमत अली): बहत मुक्किल है। ग्रापका ग्रलाटेड टाइम हो गया। लिस्ट बड़ी लम्बी है।

एक मानवाय सदस्य: ग्रभी हम लोग भी हैं। SHRI INDRADEEP SINHA: Now Sir, about the other problems, I only want to raise a political point. A question has been raised: what does the opposition want? Cooperation or confrontation? We are not for confrontation. Even when Madam Indira Gandhi was alive, party had several times made the offer question of foreign that since on the policy, of peace, non-alignment and friendship with the Soviet Union and other socialist countries and non-aligned countries, there is no difference between us on the question of of the country, and integrity difference. is no the question of the principle of secularism. there is no difference. So at least on these issues, let there be a national consonsus. If some parties do not want

join, well we cannot answer for them. So far as the Communist Party India is concerned, we had stated previously, and I am reiterating it even today, that on these issues, we are fully prepared to cooperate with the Government, to have a national consensus among all the democratic and patriotic parties in the country. And let these issues be not made the basis of intra party controversies or of partisan politics. But coming to some of the domestic problems, problems concerning the people's livelihood, problems of the country's economic progress, problems parliamentary de- ' of the functioning of mocracy in our country, we have our differences. And these defferences cannot be resolved merely by denying These differences are real because they exist in life. And I am sorry I cannot. agree with the observations made in the President's Address that the country's economic situation is very very rosy. Agricultural production has increased. Very good. But only last year, the council of economic advisers headed by Prof. Sukhomov Chakraborty was reporting that in the vast rice belt of Eastern Uttar Pradesh, Madhya Pradesh, Orissa, Assam and Bihar production is particularly low. And now we hear the talk of a second Green Revolution. Where has these second Green Revolution taken place? We should not try to mislead the people by . painting a complacent picture

During the Sixth Plan, it is claimed, the growth rate of the GDP has been more than the target, that is, 5.2 per cent. Well that is so only in comparison with 1979-80 which was ome of the worst drought years of the century. On a longterm view, the growth rate is not above the trend rate, that is 3.5 per cent Even taking the first four years of the Sixth Five Year Plan, it is not more than per cent. Similarly, the Seventh Plan not going to be fulfilled. Even the reduced allocation of the Plan, Rs. 110,000 crores. is not going to be spent. There are indications that there is going to be a shortfall of approximately Rs. 10,000 crores this final year of the Plan and there a shortfall in going to be important sectors like, coal, steel, electricity, cement, fertilizers and railways etc., I have no time to go into the details. The price situation is a little easy, but how? The

prices of industrial products have not fallen. The prices of minerals and fuel have not fallen. Only the prices of some of the agricultural products have fallen. So by depressing the prices of some of the agricultural products, the wholesale price index has come down a little. But even during the election campaign price of sugar went up by about a rupee per kilogram in the open market at the retail level.

The foreign exchange situation is particularly critical. Now, our trade deficit which was only less than Rs 2500 crores in 1979-80, has risen to between Rs. 5500 and Rs. 5800 crores during the last tout years and in the current year it may be anywhere between Rs. 5500 and Rs. 6000 Coming to the foreign exchange position we are told exports have increased by 50 per cent. Yes, exports have increased by 50 per cent in terms of Indian Rupees but have not increased at all or increased very little in terms of U. S. Dollars. That is because the Dollar value of the Rupee has shrunk by about 50 per cent. So, in terms of Rupees it appears that exports have increased. Moreover, exports have some what increased because we are exporting some of our Bombay High crude which we ourselves cannot In the case reforeign exchange Ollr serves are reported to be more than Rs. 5000 crores. But this is not the real picture because in this period we have drawn at least 3900 million SDRS, that Is, more than Rs 4000 crores, by way of the IMF loan. If we put that aside, then the reserves are not more than Rs. 2500 crores not enough even for two months foreign trade. Moreover, during 1985-86 the repayment of IMF loan begins. The net debt repayment liability last year was about Rs. 1000 crores or Rs. 950-odd crores. This Year it may go up to Rs. 2000 crores. Year after year the repayment liability is likely to go up. And U. S. President Reagan say and the World Bank and IMF officials say, India has now "graduated" as a loan seeker and, therefore, should take loans fro market. That means, for commercia! paying the low interest loans taken carlies we have to contract new high interest loans.

That will slowly put our countrys neck in a death trap.

Then coming to the Seventh Plan the position is very difficult. The resources gap estimated by the panel of economists was about Rs. 40,000 crores out of the targeted figure of Rs. 180,000 crores. Now Dr. Manmohan Singh says it is not 40, it is only 33,00 crores think this is only a marginal improvement or, may be. *an improvement on paper. So, the economic situation is quite disquieting. And I don't agree with the complacent picture that has been painted in the Address. There is talk of poverty alleviation but there is not even a mention of land reforms. After 37 years of independence is it a matter of any credit for any Government that only half a per cent of the total cultivated land has been distributed and bulk of the land which should be jegally surplus remains in the hands of the landlords? Even the small pockets of land that were allotted to the poor, to the Harijans, to the tribals, have snatched away by marauding gangs and during the last five years the number of atrocities against Harijans, tribals and other weaker sections have been increasing.

Lastly, there is a mention of democracy. People have given a democratic verdict in favour of the Congress-I. We all bow our heads to it. We accept the people's verdict. Very good. But how is our democracy functioning? I have no doubt that Congress-I would have secured a majority in this election without resorting to any undemocratic practices. But unfortunately that was not done. I am too far away from you, Mr. Vice-President, to show to you—here we have capturing. This evidence of booth Navbharat Times of 28th December showing ballot papers being stamped by one person—just one person. I will not name the constituency. Here is, another picture of a minor boy aged about 12 or 14 years casting ballot papers in the box, and somebody is also stamping them...

सिह (हरियाणा) सन्तान वागपत का दिखा रहे हो क्या ?

SHRI INDRADEEP SINHA dhary Saheb, this is in Bihar, Auranga-(Time bell rings). बागपत नहीं. यह विहार का है।

Finally, here are ballot papers legally issued to voters and cast in favour of candidates and removed at the time of counting in Bihar and recovered from Polic Personnel.

SHRI P. N. SUKUL (Uttar Pradesh): What has happened in Bengal and Karnataka?

SHRI INDRADEEP SINHA. Here is a duplicate ballot paper......

उपसभाध्यक्ष (श्री सैयदरहम्त अली): मेरी गजारिश भी जरा सून लीजिए। मेरे पास 25 मेम्बर्स का नाम है. इसलिए मदखलत न हो ग्रौर हम ग्रपना फर्ज वक्त पर निभायें। जरा घडी की तरद भी देखें . . (ध्यवधान)

श्री सत्यपाल मिलक (उत्तर प्रदेश) : श्रीमन मैं स्रापकी व्यवस्था चाहता हं कि जो कागजात ग्रभी सदन के पटल पर पेश किये गये, नियम यह है कि पेश करने के लिए ग्रापसे इजाजत ली जाती है ग्रापको दिखाये जाते हैं। . . . (ब्यवधःन)

SHRI INDRADEEP SINHA: This is a duplicate ballot paper with numbers and everything on it and the counterfoil is also there. It is not torn....(Interruption). I will pass it on to the Vice-Chairman so that he can look into it.

USHA MALHOTRA: SHRIMATT (Himachal Pradesh). Has this brought to the notice of the concerned authorities?

SINHA. Yes. SHRI INDRADEEP madam, it has been reported to the authorities.

SHRIMATI MALHOTRA: USHA Then how is he in possession of these? It is illegal, if it is so. (Time bell ring).

SHRI INDRADEEP SINHA. I will finish in two minutes. In Patna Parliamentary constituency ballot boxes of thirty-one polling stations have not been counted. Because Ballot papers were

found stacked like currency notes. They were not inserted one by one by genuine voters. The boxes were opened stamped ballet papers were stacked and put inside the box like washed cloths or currency notes. This has happened in a large scale. Even the directive of the Election Commission not to count such ballor papers was violated in all suchconstituencies.

Now, I want to conclude with one observation. Such methods of rigging elections are not in the interests of the ruling party itself because it is a question of co-relation of forces. Where other parties are in a majority they will do that. Where the ruling party is in majority, they will also do it. If rigging is done in this manner, what will happen to our Parliamentary democracy? These people want to defend our democracy. they want to preserve it and they want to save it. We have to stand firm denounce these riggings and we should also demand basic amendments in the electoral law so that a system of proportional representation is introduced and minorities are not ruthlessly supperssed because of the vagaries of the electoral system.

भी रामचन्द्र विकल (उत्तर प्रदेश): महोदय, राष्ट्रपति के म्रभि-उपसभाध्यक्ष भाषण पर जो धन्यवाद का प्रस्ताव सरकार दरबारा सिंह जी ने पेश किया है मैं उसका समर्थन करने के लिए खडा हम्रा हं। उपसभाध्यक्ष जी, कल से मैंने विरोधी दलों के म्रनेक लोगों के विचारों को बड़े ध्यानपूर्वक सुना है। स्रभी-स्रभी सिन्हा साहव जी बोल रहे थे, चनाव वाली चर्चा की बात, तो मैं इसे मानने के लिए तैयार हूं। मैं इन बातों को दसरे तथ्य रूप में रख रहा हुं क्योंकि मैं भी प्रैकटीकल रूप से भक्तभोगी हूं। क्योंकि पड्यंत्र के खिलाफ कर्मचारी ग्रौर जनता को, नेताग्रों को जागृत करने की जो बात कही वह अपनी जगह सही है ग्रीर जब तक यह नहीं होगा, राष्ट्रीय भ्रन्तर्राष्ट्रीय षडयंत्र कैसे ही क्यों न हो, उनके प्रति हमारे देश की जनता भी सजग और सावधान न हो, सरकारी अधिकारी, कर्मचारी भी सजगद्भीर सावधान न हो,

राजनेता भी विभिन्न पार्टियों के सजग **ग्रीर सावधान न हो तब तक यह पड्यंत्र** रहे कम नहीं होगा। जो ॅकम करने का उपाय सिन्हा साहब ने बताया मैं उसके लिए उनका ग्राभार मानता हूं, वह ग्रपनी जगह सही हैं। भाई वीरेन्द्र वर्मा जी मेरे ग्रच्छे मित्र हैं। वह किसान के दिली हिमायती रहे है जीयन भर । किसानों के लिए जो उन्हाने रखा है मैं उनसे सहमत हूं। राष्ट्रभाषा हिन्दी के वारे में जो उन्होंने ग्रपना विचार रखा देश का गौरव बढ़ाने के लिये, मैं उनकी इस बात से भी श्रक्षरशः सहमत लेकिन जो चुनाव की घटनायें उन्होंने पेश की उनसे मैं करीब-करीब सहमत हं। जो उन्होंने महंगाई ग्रौर भ्रष्टाचार ग्रौर जो दूसरे ग्रांकड़े पेश किये हैं उनमें मैं इतनी देर भर तक मानने के लिए तैयार हूं जितनं देर तक वह हमारे साथ से बाहर रहे हैं । जब तक हमारे साथ थे तब तक उनके वह भी भोगी हैं जिनका मैं हूं। जब से वह हम से जुदा हो गये तब से महंगाई बढ़ी हो, भ्रष्टाचार बढ़ा हो, उनका हम दोष मानने के लिए तैयार

वर्मा जी ने चुनाव के बारे में ग्रपने एक जिले की दुखद घटना रखी । मैं उनको यह नहीं कहता कि वह बयानी कर सकते हैं । मुजफ्फरनगर जिले की एक घटना है तो कुछ ग्रातंक-वादी लागों ने भयभीत किया होगा, यह उनकी बात सही हो सकती है। मगर देश की समस्त जनता ने ऐसा फरसला लिया हो, इसमें मेरी भिन्न राय है । मैं इसमें क्षमा चाहंगा । वर्मा जी तथ्यों को भी जानने की कोशिश करें । सौभाग्य से मुझे इस देश के कश्मीर में, गुजरात में, मध्य प्रदेश में, राजस्थान में, हरियाणा, यु० पी० ग्रादि सभी राज्यों मे थोड़ा-थोडा जाने का मौका मिला । मैं सच्चाई से कहना चाहता हूं कि इस देश की जनता बहुत महान है । जब-जब इस देश पर कोई संकट ग्राया--ग्रान्तरिक या बाहरी, इस देश की जनता एक जुट हो गई है । चाहे महात्मा गांधी का दु:खद ग्रन्त हुग्रा हो गोली से, चाहे चीन

का हमला हुग्रा हो, चाहे पाकिस्तान के विभिन्न हमले हुये हों, चाहे इन्दिरा गांधी की निर्मम हत्या हुई हो, इस देश की जनता हमेणा एक जुट हो गई है संकट के सामने । इन्दिरा जी के दुखद श्रन्त से भी इस देश पर काले बादल छा गये। वह एक महान संकट था। इस देश की जनता, नेताओं से म्रागे चली गई है यह मैं निष्पक्ष कहने को तैयार हूं। हमे भी मुगालता नहीं है कि उन्हें भी मुगालता नहीं होना चाहिये । देश की जनता ने यह फसला किया कि देश ग्रंधकार में है इसलिए इस वक्त ग्रौर कोई रास्ता नही है । वर्मा जी ग्रौर वर्मा जी के नेता, विभिन्न पार्टियों के विरोधी दलों के नेता मिलने और बिछड़ने को तय नही कर पाये सारे समय । हमें विछुड़ना है या मिलना है यह तय नहीं कर पाये तो इस देश की जनता का क्या कसूर भ्रब्बल तो डेमोनेसी में, जनतंत्र में इतने विरोधी दल नहीं होने चाहिये । विचार-धारा के स्राधार पर विरोधी दल हो मैं उनका स्वागत करने को तैयार हुं लेकिन श्राज पार्टियां किसी के नाराज होने पर बन गई, किसी के दूसरे कारणों के कारण से बन गई । ऐसी-ऐसी पाटियां थी जिनका कोई देशव्यापी स्वरूप ही नहीं है । हमारे गांव के दो-तीन बच्चे मिल कर टुर्नामेंट में खेला करते हैं, जैसे कवडडी है, बालीबाल है। दो-तीन गांव के बच्चे मिल जाते है ग्रीर ग्राल इडिया टर्नामेंट रख लेते है। ऐसी ही पार्टियां इन लोगों की हैं । **न** इनका कोई राष्ट्रीय स्वरूप है ग्रौर न ही राज्य स्वरूप । मैंने ग्रभी देखा राजीव गांधी जी का चुनाव क्षेत्र जो है उसमें हिनौना एक कस्बा है । वहां पर एक छप्पर में एक होटल खुला हुम्रा है । दो---चार इक्के-तांगे वाले ही वहां पर चायः पीते होंगे लेकिन नाम रखा हुम्रा है उसमें होटल वाले ने इन्टरनेशनल होटल । ऐसा ही इनकी पार्टी का स्वरूप है । न इसका राप्ट्रीय स्वरूप ग्रौर न भ्यन्तर्राष्ट्रीय स्वरूप, न इनका कोई प्रदेशीय र्न्वरूप ग्रौर न कोई क्षेत्रीय स्वरूप, कोई हो गया तो पार्टी बना ली श्रौर लीडर बन गया । मैं इनसे कहना चाहता हूं कि ये भ्रापोजिशन के लोग डेमोकेसी के पर मजाक न करें। इस देश की जनता

श्रिं। राम चन्द्र विकली ने जो ग्रप्वं समर्थन राजीव गांधी के नेत्त्व को दिया है उनके दो ही कारण हैं जो मैंने घूम-घूम कर जनता के बीच में पाया है। में इधर-उधर की बातें कहने के लिए तैयार नहीं हूं। एक ही बात कही थी कि इन्दिरा जी के द्खद अपन्त के बाद देश में अंधेरा है। अब एक हो रास्ता है कि राजीव गांधी के हाथ मज-बुत करों । राजीव गांधी देश की एकता का प्रतीक है । उनको राष्ट्रीय का प्रतीक मानकर वोट दिया गया है । हिन्दू, मुस्लिम, सिख, ईसाई सभी धर्मों के भाई-बहनो ने इस बात को समझा । मैंने देखा **जि गरीय मां-बाहिनों ने रोले-रोले** है। मैं उनकी को यहां पर कहां तक बद्यान करूं, मेरा सारा समय उसी में चला जाएगा। उन भावनात्र्यों को प्रतःबः मानकर हमको बहुमत मिला हैं दर्मा जी ने जो आंकड़े दिये है उनकी वजह से ऐसा नहीं हुम्रा है। में गलत उदाहरण बार-बार पेश करने का हामी नहीं हूं। गलत उदाहरण देश की जनता को ग्रच्छी शिक्षा नही देते हैं, भावी पीढी को ग्रन्छी शिक्षा नहीं देते हैं। यह डेमोक्रेसी के लिए ग्रच्छा नही है। सन 1980 में जब तक वर्मा जी हमारे साथ थे तो उनको यह पता होगा कि खेंखडे में मझे बन्द कर दिया गया था, मझ कंडीडेट को बन्द कर दिया गया था। वर्मा जी ने कहा कि चुनाव गोलियों से ग्रौर ग्रन्य हथकंडों से जीता गया ... (व्यवधान) मुजफ्फरनगर के में ग्रापने यह बात कही है।

श्री वौरेन्द्र वर्मा: मैंने ऐसा नही कहा . . . 🕏 (व्यवधान) ।

श्री राम चन्द्र विकल: मजफ्फरनगर के चनाव के बारे में आपने कहा है। ग्राप ग्रपनी स्पीच निकाल कर देख लीजिये (ब्यवशान)। ग्रव ग्राप मुझे कहने दें। ग्रापकी ग्रच्छी बातों का मैंने समर्थन किया श्रब श्राप खराव बात भी सुनियें, सच्ची बात को सुनिये। मैं ग्रापको भ्रपनी द्याप बीती सुनाता हूं। सन 1980 में जब

चौधरी चरण सिंह जी प्राइम मिनिस्टर थे, तो खेखडे के जैन कालेज में मुझे बंद कर दिया गया था। मैं उस वक्त कैन्डीडेट था। मेरे साथियों को जब बाहर की हालत मालम हुई कि ग्रब मेरी यह दशा होने वाली है तो उन्होंने दरवाजा तोड़कर बाहर निकाला। बागपत मे पोलिंग बथस को कैपचर करके चुनाव जीते गये है। यह कैसे हो सकता है कि सीरियल नम्बर से लेकर 500 तक एक साथ बोट डाल दिये जायें। सीरियल नं ० 1 से 500 तक एक साथ बोट नहीं पड़ सकते है, बोटर कभी भी एक साथ नहीं आते हैं। इस बारे में आप हाई कोर्ट की रिपोर्ट पढ लीजिये, पोलिग मधिकारियों की रिपोर्ट पढ लीजिय। जब पहले ही दिन डिब्बे भर दिये जायें तो इसको म्राप कैसी डेमोऋसी कहेंगे? क्या वर्माजी इसको भ्राज भी कन्डम करते है? जब हमारे साथ वे तो कंडम करते थे। म्जफ्फरनगर में आतंकवादियों ने उनके साथ जो दुर्व्यवहार किया वह ग्रच्छा नहीं किया। उनको इस बात को बंडम करना चाहिए कि भ्रगर बूथस को केषचर किया जाता है तो यह गलत है। इस संबंध में मैं इतनी ही बात कहना चाहता था।

उपसभाध्यक्ष महोदय, मैं यह निवेदन करना चाहता हूं कि बाहरी शक्तियां इस[्] देश के बढ़ते हुए गौरव को सहन नहीं फर सकती हैं, इस देश के वैभव को सहन महीं कर सकती हैं। इन्दिरा जी का व्यक्तित्व जब सारी दुनिया में छा गया, वे 104 देशों की सभाध्यक्ष बन गई तो ग्रमेरिका, ंष्स, चीन के सामने कभी झकी नहीं। ंउन्होंने हमेशा सच्चाई का समर्थन किया। 📲 ंउन्होंने हमेशा देश के स्वाभिमान को वनाये रखा। मझे उस दिन की याद है ्र जब वे प्राइम मिनिस्टर बनी थी तो हमारे देश मे श्रन्न का संकट छाया हग्रा था। वे ग्रमेरिका में गई। ग्रमेरिका के लोग ग्रन्न के बदले में उनसे कुछ लिखवाना चाहते थे । लेकिन भ्रमेरिका के भ्रन्दर इंदिराजी ने स्रमेरिका के लोगों से कहाकि ग्रन्न के बदले में मैं देश के स्वाभिमान को नहीं खरीद सकती हं। स्रपने देश के किसान, मजदूर, श्रौर गरीब लोगों से कहंगी कि वेतब भी स्राधा पेटकी स्रन्न खाकर जी

.. लें, लेकिन देश के स्वाभिमान को नहीं बेचा जाएगा। जब सिविकम का सवाल भ श्राया तो तब भी उन्होने यही रुख ग्रपनाया। सिविकम के भारत में मिलाने को चीन श्रीर पाकिस्तान ने गलत कहा। इंदिरा जी ने कहा कि चीन तिब्बत को तलवार को बल पर गुलाम बनाये हुए है, उसको यह कहने का कोई हक नहीं है। यह वात उन्होंने देहरादून की एक मीटिंग में कही थी। उसी तरह स पाकिस्तान को भी कहा कि वह हजा को गलाम बनाये हुए है, वहा पर डेमोऋसी नहीं है। उसको कोई हक नहीं है कि यह सिकिक्म के बारे में कुछ कहें। राष्ट्रीय और अन्तर्राष्ट्रीय सवाले पर इंदिराजीने इस देश की 70 करोड जनता के स्वाभिमान को हमेशा बढ़ाया। बाहरी ताकतें इन बातों को पसन्द नही करती थी। उसी पडयंत्र का शिकार इंदिरा जी हो गई। हम सभी लोग म्राजद खी है, विरोधी लोग भी दु:खी हैं, देश वीं जनता द.खी है, इसमें कोई दो रायें नहीं है। मैं यह भी कहना चाहता हूं कि स्रभी युवा वर्ष में वर्मा जी कुछ शिकायत कर रहेथे। वे हमारे युवा प्रधान मंत्री से क्या तबको करते हैं ? उनको मालूम होना चाहिए कि इंदिरा गांधी की लाग तीन मृति भवन में पड़ी हुई थी, मैं हिन्दू-सिख झगड़ों पर वाद में म्राऊंगा, हमारे युवा प्रधान मंत्री राजीव गांधी मां की लाश को छोड़कर हिन्दू-सिखों के बीच एकता स्थापित करने के लिए दिल्ली की गलियों में रात के 1 बजे ग्रीर 2 बजे तक घम रहे थे। इससे बड़ी ग्रौर क्या कर्त्तव्य-परायणता हो सकती है ? मैं यह कहना चाहता हूं कि मैं तो कमजोर दिख का ब्रादमी हैं, मैं तो ऐसी स्थित में घर से वाहर भी नहीं निकल सकता। चाहे मेर्रा ताकन हो या न हो, लेकिन मां, पिता या भाई की मत्य 'पर मुझ में देश भिक्त होते हए भी बाहर नहीं निकला जा सकता। राजीव गांधी ने साहस ग्रौर हिम्मत के एक संकल्प का परिचय दे रखा है। देश की दुखद घड़ी के वक्त, देश के संकट के वक्त राजीव गांधी को कांटों का ताज मिला है वह संकल्प के तौर पर चल रहा है। वह दोहरा रहा है उस संकल्प को कि मैं 21वीं सदी में भारत को ले जाऊंगा लेकिन तरक्की के साथ। उन्होंने

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यह जो षडयंत्र हुन्ना उसका पदी फास किया है। इसमे प्रधानमंत्री राजीव गांधी ने पहल की है। यह तो विरोधी दलों का काम था कि वह इस तरह के सुराख व बीमारी को ढढे। लेकिन पता नही इसमें वह किस तरह गाफिल हो गये। विरोधी दलों का ऐस। काम है लेकिन वे इसमें भी फेल हो गये। हमारे प्रधान मंत्री हमारे यवा नेता ने पहल की है कि भ्रष्टाचार श्रीर जो इस तरह का पडयंत्र है उसका पर्दाफास करने की उन्होंने पहल की और बजाय उनको बधाई देने के कह रहे हैं कि एह क्या हो गया वह क्या हो गया। ग्रच्छे काम के लिए वधाई दें तभी डेमोकेसी चलेगी। विरोधी दलों के सही सुझावों को सरकार माने और सरकार के सही कामों का विरोधी दल समर्थन करें तभी डेमोकेसी चल सकती है। ग्रच्छे काम में भी खराबी ग्रौर खराव काम में भी खराबी, यह कोई डेमोक्रेसी का तरीका नही हैं, यह मैं विरोधी दल के नेता से विनम्त्र निवेदन करना चाहता हं। विरोधी दलों के वारे मे, में उनसे शिकायत नहीं कर रहा हूं, लेकिन वे नवदरीपाद के बयानों को पढ़ें कि वे क्या केंद्र रहे हैं ग्रौर विरोधी दलों के बारे में उनकी प्रतित्रिया क्या है। मै भ्राज वधाई ढिये बगैर नहीं रह सकता मीरारजी देसाई को, जिन्होंने देश भक्ति के लिये ग्रपना कदम उठाया। उनका बयान जनता के घर-घर में गया हम्रा है कि इन्दिरा जी ग्रौर गोली के बीच में काश में होता तो गोली कें बीच में चला जाता श्रौर इन्दिराजीको बचा लेता। मोरारजीदेसाई के इस बयान ने देश की जनता के मानस को, हदय को छ रखा है। स्रभी परसों उनका एक भ्रौर वयान भ्राया है। उन्होने कहा है, विरोधी दलों के नेता यह न कहें कि किस की बात कर रहा हूं। मोरारजी देसाई प्रधान मंत्री रह चुके हैं भौर वे भाजादी के पहले के वक्त के व्यक्ति है जिन्होंने वड़ी जिम्मेदारियां सम्भाली हैं। मोरारजी देसाई का वयान हैं कि राजीव जो काम कर रहा हैं उसके लिये उन्हें सहयोग देना चाहिए। परसों का ग्रखबार ग्राप पढ़ लें। वह भी विरोधी दल के नेता हैं। ग्रंगर विरोधी दल के लोगों को हमारी बात समझ नही श्राती तो व कम से कम मोरारजी देसाई की

[श्री राम चन्द्र विकल] बात को समझ लें, उनकी बात सुनें कि उन्होंने क्या कहा है।

मैं एक बात ग्रीर कहना चाहता हं कि मुझे सौभाग्य से इंटक की नई दिल्ली रेलवे स्टेशन की शाखा में जाने का मौका मिला। उस युनियन के लोग आये कि हम ग्रापको वहां ले जाना चाहते हैं। मैं किसी भी यनियन में डर कर जाया करता हूं क्योंकि मैं जानता हूं कि वे क्या-क्या करते है। स्कुल जी हमारे प्राने साथी हैं। जब ये युनियन की तरफ से भुख हडताल करवाया करते थे तो मैं उनको तुड़वाता था, कम्युनिस्ट हडताल को भी तुड़वाया है। इंटक के मजदूर कार्यकर्त्ता मझे नई दिल्ली स्टेशन पर ले गये करीब एक हफ्ते पहले। मुझे डर था कि पता नहीं क्या-क्या श्रपनी मांगें एखने वाले हैं। लेकिन मुझे ताज्ज्व हुग्रा कि उन्होने ग्रपनी कोई मांग न रखते हुए एक प्रस्ताव पास किया कि राजीव गांधी को जिन चनौतियों का सामना करने के लिये, देश को ठीक करने के लिये मौका दिया है, हम उसके लिये राजीव गांधी का समर्थन करते है। यह रेलवे यूनियन का प्रस्ताव पास हुग्रा है। इसके लिये मैं उनको बधाई दूगा। स्राप मानें या न मानें लेकिन उनसे श्रापको सबक लेना चाहिए। भ्राज हमें इस देश की जनता में इस भावना को भरना होगा कि ग्रगर देश को इकट्ठा रखना है, देश को समृद्धिणाली बनाना है, इंदिरा जी के दुखद ग्रंत के बाद देश को बिखराव से बचाना है तो जैसा सिन्हा साहब कर रहे थे कि जनता को जागत करना कार्यकर्तात्रों को जागृत करना कर्मचारियों को जागृत करना होगा।

पंजाब का सवील यहां उठा रहे हैं।

मैं हिन्दू और सिखों को दो नहीं मानता
हं। हमारी रिश्तेदारी सिखों में भ्राज भी
है। धर्म बदलने से हमारी तमाम चीजें
नहीं बदल जाती हैं। बचपन में हम यह गा कर
नारे लगाते थ कि:

गुरु तेगबहादुर त्यागी, गुरु गोविन्द श्रौर बीर वैरागी । तेरे दालक बेदागी, द्वीवारों के बीच चिनाये।

उस समय यह होता था कि हर परिवार का . . . (समय को घंटी) उपसभाध्यक्ष जी, मैंने अभी शुरू किया हैं, आप घंटी न बजाइये। इससे मझे खतरा लगने लगता हैं। मुझे माफ करें मझे थोड़ी देर ग्रौर बोलने दें। ...(व्यवधान)... जो मन में बात आती हैं उसको कहने से मैं नही रुकता। हर परिवार में एक शिष्य गुरु को भेंट होता था देश की रक्षा ग्रौर धर्म की रक्षा के लिये ग्रौर उस ग्रिष्य का नाम बिगड़ कर सिख हो गया है। यह किस तरह से बाहरी पडयंत्र का शिकार हुन्ना, यह एक बहुत लम्बी कहानी हैं। इन्दिरा जी का मर्डर भी सिख भाइयों से करा कर षडयंद्रकारी सफल हो गये ग्रौर इससे हिन्दू सिख की भावना ज्यादा भडक गई। यों तो लाला जगत नारायण की मृत्यु के बाद से यह फ्रेक्शन शुरू हो गया था ग्रौर पंजाब में हिन्दू सिख जिस तरह से घणा कर बैठे ग्रौर इन्दिरा जी की मौत के बाद जिस तरह से घणा हो गई यह दुखद है इसको जल्दी से जल्दी में बदला जाए । मैं म्राज नहीं कह रहा हूं। सूलताच सिंह जी मौजूद थे करनाल में हमारी एक कि गन कान्फ्रेंस हुई थी। लाला जगत **नाराय**ग की हत्या के बाद यह झगड़ा बढ़ा मै छो:-छोटे प्रान्तों का हामी रहा हूं। मैं उत्तर प्रदेश के बंटवारे का हामी रहा हं वर्मा जी भी थे ग्रौर वर्मा जी जानते हैं। लेकिन प्रशासनिक ग्रायिक दृष्टि से भाषायी ग्रीर धर्म के ब्राधार पर मैं प्रान्तों के बंटवार का विरोधी रहा हं ग्रौर ग्राज भी विरोधी हं। मैंने तो करनाल में कहा था जो ग्रब चौधरी भजन लाल जी कह रहे है। एक ही हल है पंजाब, हरियाणा तथा हिमाचल को एक कर दिया जाए। चण्डीगढ बीच में पडता है श्रीर यह राजधानी बनी रह जाए तो ग्रच्छा रहेगा। ग्रब मैं राज नीतिक मामले के बारे में कहना चाहता हं। मैं श्रपनी पार्टी के बारे में कहना चाहता हं। दिल्ली में प्रकेले गरमख निहाल सिंह मैम्बर थे जिनको मेरी पार्टी ने स्पोकर बनाया ग्रौर बाद में जब चौधरी **ब्र**हम प्रकाश हटे तो स्रकेले सिख मैम्बर को चीफ मिनिस्टर बना दिया दिल्ली में

मेरी पार्टी सेकूलर है। मेरी पार्टी में माइनार्टीज के लिए ज्यादा स्रादर है श्रीर दिल्ली के मेयर भी सिख हैं साथी जी, बम्बई में भी मेयर सिख हैं। मैं यह भी गिना सकता हूं कि कितने सिख गवर्नर बनाए है। हमारे स्पीकर हक्म सिंह भी सिख थे। मैं इस प्रकार के स्रनेक उदाहरण दे सकता हुं। सिख ग्रौर हिन्दू का कोई फर्क नहीं है ग्रौर न हमने कभी सोचा लेकिन प्रशासनिक ग्रौर ग्रार्थिक दृष्टि से जरूरी है कि ग्रब राज्यों का थोड़ा सा पुनरावलोकन हो उनके गठन पर हम फिर विचार करें। इन्होंने कुछ मण्डल ग्रायोग की बात भी उठाई थी । मैं तफसील में नहीं जाना चाहता हूं लेकिन मैं यह कहना चाहता हूं वर्मा जीभी जानते है दक्षिण भारत में हर राज्य में जो रिजर्वेशन है वह कांग्रेस पार्टी की दी हई है। ग्रभी-ग्रभी मध्य प्रदेश के चीफ मिनिस्टर ने घोषणा कर दी है। गुजरात के चीफ मिनिस्टर ने की है। हरियाणा के चीफ मिनिस्टर ने कमीशन बैठा कर उसकी रूप रेखा बना ली है। मण्डल ग्रायोग पर मैं नही जाऊंगा हम तो म्रपने म्राप ही कर रहे हैं बैकवर्ड क्लासेज के लिए, वर्मा जी श्राप इसमें हमारी थोडी मदद कर दें जहां कही नहीं हम्रा है वहां हम लड़ रहे हैं। राजस्थान में नहीं हुग्रा है वहां हम लड़ रहे हैं। पिछडी जातियों की फिक्र जितनी बर्माजी को है हमे भी उतनी है। पिछड़ी जातियों का समर्थन इस बार किसी भ्रौर नेता को नहीं गया है, जो इस मुग़ालते में थे उनका मुगालता दूर हो गया है । ग्रब तो पिछडी जातियों का समर्थन राजीव गांधी को मिला है। द्माप चाहे स्लोगन कुछ भी दे लो। मण्डल श्रायोग का स्राप कितने दिन ढोल बजाते रहे ग्रापने ही बनाया ग्रौर ग्रापने ही टाले रखा। हम तो बिना मण्डल ग्रायोग के **बैकवर्ड क्ला**सेज की मदद कर रहे हैं (ब्यवधान)

Motion of thanks

भो बोरेन्द्र वर्नाः रिपोर्टतो ग्रव माई है (ब्यवधान)

श्री राम चन्द्र विकल : रिपोर्ट तो तभी गई थी। (भ्यवधानः) बुढ़े ग्रीर जवान परिभाषा बहत तेजी से चल रही है। बुढ़े भौर जवान दोनों का मुगालता

दूर कर दूं। जवान मेरी परिभाषा के श्रेनुसार वह है जिसमें उत्साह है, उमंग है। जिस मन्ष्य में उत्साह ग्रौर उमंग है वह बूढ़ा नहीं है। यह मेरी बूढ़े श्रीर जवान की परिभाषा है इससे दोनों का मुगालता दूर हो जाना चाहिए। बढ़े ग्रौर जवान दोनों मिल जुल कर काम करें इस देश के लिए।

उपसभाष्यक्ष श्री संतोष कुमार साह पोठासीन हए।

दल-बदल विधेयक की तो ग्रपोजीशन की मांग थी। बहुत पुरानी मांग थी। ग्रब उसको हम कर रहे है तथा हर तर**फ** से इसका स्वागत होना चाहिये। श्रव थोड़ा सा चुं चरा कर के बहाना ढूंढ़ रहे है कुछ लोग, वह . बहाना चलने वाला नहीं है। यह तो राजीव गांधी ने कर दिया है श्रव तो यह पास होगा । ुमुझे मालुम है वह घटना मेरी पार्टी ने उदौहरण पेण किया । हाफिज इब्राहीम जब कांग्रेस पार्टी में ग्राए तो वे चुनाव लड कर ग्राए। दूसरा उदाहरण बहुगणा जी ने पेश किया। हैमारी पार्टी के सिम्बल पर चनाव लट कर ग्राए ग्रौर जब छोड़ना पडा तो फिर जनता के सामने गये। यह जो दल बदल लेते है वह नेताओं के साथ विण्वासघात, पार्टियों के साथ विश्वासघात, प्रोग्रामीं के साथ विश्वासघात. जनता के साथ विश्वासघात करते हैं। ऐसे विश्वासघाती साधनों पर रोक लगाने के लिए जितनी जल्दी विधेयक पास कर दें मैं उसका स्वागत करुंगा ग्रीर हमारे विरोधी दलों के लोगों को भी इ**स**् का समर्थन करना चाहिए।

मैं एक दो बातें किसानों के बारे में कहना चाहता हूं मैं तो किसान को ग्रन्नदाता, वस्त्रदाता, फलदाता, मलाई-दाता, मक्खनदाता, गृड्दाता, शक्करदाता, ममालेदाता सब कुछ कहता है। प्राण गास्ट्रियों की बात मानें तो मैं उसको प्राण दाता भी कहता हूं किसान प्राणदाता भी है। मैं सरकार से यह कहना चाइता हुं कि किसानों के लिए सिचाई की व्यवस्था भ्रधिक से अधिक होनी चाहिये भीर सस्ती होनी चाहिये। बीज श्रीर खाद सस भ्रौर भच्छे होने चाहियें। मिट्टी का परीक्षण वैज्ञानिक ढंग से किसान थोड़ा सा सीख लगा है लेकिन श्रभी मिट्टी का परीक्ष

गांव-गांव तक नहीं गया है। जिला हैडक्वार्टरज पर नम्ने की चीजें हैं लेकिन गांवीं तक इसको पहुंचाया जाए । मिटटी का परीक्षण भी हो जिससे समझा जाये कि इस मिट्टी में कौन सी खाद डालनी है, कौन मा बीज डालना कितनी सिचाई से काम चल ये सारे वैज्ञानिक तरीके किसान के खेत भ्रौर खलिहान तक पहुंचायें जाये। फसलों का ग्रौर मवेशियो का बीमा, किसानों की बहत दिनों से यह एक ग्रवाज गुंज रही है, इस पर श्रमल नहीं किया जा रहा है न राज्य सरकारों की ग्रोर से न केन्द्रीय सरकार की ग्रोर से। केन्द्र सरकार को तेजी से फसल ग्रौर मवेशियों के बीमे पर ध्यान देना चाहिए। समय पर सस्ते ऋण हो । ऋणों की कठिनाई है । वित्त मंत्री जी है नहीं चले गये है। तो किसानों को ऋणों की कठिनाइयों नहीं होनी चाहिए। मत्रेशियों का ऋण टेंगे तो रोहतक बैंक वाले कमीशन लेने चले जायेंगे। मवेशी के दाम हैं तीन हजार रुपये लेकिन बिकवाते हैं पांच हजार रुपये मे तो यह जो कमीणन बाजी चल रही है यह बंद होनी चाहिए। ये ऋण सस्ते और सूलभ होने चाहिएं।

उप नभाष्यक्ष (श्री मन्त्रोष कुमार लाहूं) : खत्म कीजिए, टाइम हो गया।

श्रो कल्पनाथ राय (उत्तर प्रदेश) : बोलने दीजिए।

श्री रामचन्द्र विकल: एक वात ग्रीर कहना चाहता हं जैसे कि सिन्हा साहब ने भी कहा कि हमारे कुछ कर्तव्य हैं। मैं टैगोर का एक उदाहरण देकर समाप्त कर दंगा ज़व ग्रस्ताचल हो चला तो सूर्य ने चन्द्रमा से कहा तुम ब्राह्मो ब्रौर मेरी जगह रोशनी करो। चन्द्रमा ने कहा महाराज मेरी ताकत इननी नहीं है। चन्द्रमा ने मना कर दिया । एक छोटा सा चिराग, दिया त्रा गया उसने भी कहा तुम रौणनी करो । उस विराग ने यह कहा महाराज मेरी जितनी शक्ति है, जब तक तेल और बत्ती मेर ग्रंटर रहेगी। मैं जलता रहंगा। चाहे मेरा प्रकाश थोड़। जगह में हो लेकिन मैं जलता रहुंगा। तो हम हर एक देश के ना**र्मा**रक, चाहे वे विधायक हो,

रकारी श्रफसर हों, नेता हो, श्रपनी श्रपनी जगह पर जितना विकास कर सकते हैं करें, हम दियें की तरह जलते रहें तभी देश इकट्ठा रह सकता है, समद्ध हो सकता है, खुशहाल हो सकता है।

इन्ही शब्दों के साथ मैं समाप्त करता है।

PROF. C. LAKSHMANNA (Andhra Pradesh): Mr. Vice-Chairman, Sir, I rise today to speak with mixed feelings. While we welcome some of the aspects in the President's Address, we, at the same time feel, regret; that certain very important aspects have not at all been mentioned in the President's Address.

In the first instance, we are happy that the Government have recognised the need for an Anti-Defection Bill. They want a healthy political system. We welcome this because we have ourselves made it ah important aspect of our election manifesto. It is also very ironical that the very abettors in the defection drama of in Andhra Pradesh, in Jammu and Kashmir, in Haryana and in Himachal Pradesh, are today very eager and overenthusiastic in bringing forward the Anti-Defection Bill. Perhaps, it is pinching them now. Perhaps, the party in power own realises that they could be the victims of this defection game. Therefore, they are very eager. Be that as it may: Whatever may be the reason for which the ruling party wants to get this Bill Passed. We, the Members belonging to the Telugu Desam, who had been the victims of the machinations of this very ruling party itself because it is a question Your aiding...

AN HON, MEMBER: By your own Party members.

PROF. C. LAKSHMANNA...by Supporting, by giving illegal support, to the defectors who indulged in this toppling game. Now, there is no need for any-body to say anything about it. It is the People of the Andhra Pradesh, who spoke as one man, with one voice, who compelled the then Union Government and

the ruling party to make anends and to see that justice was done to the Telugu Desam Party. I do not stand today at anybody's mercy. I represent a ruling party which has get the mandate of the people of our chosen area as massively as possible and much as the Party could blast itself of. Therefore, am not standing today at anybody's mercy, but on my own right as a representative of a party which has won the affection of the people and which has demonstrated this not once, but thrice in a period of twenty months.

Therefore, Gentlemen, I do not your Sympathies, I want your considera-As I was mentioning, whatever may be the reasons for which you want the anti-defection Bill, we have wholeit. We want the hearted support for anti-defection Bill to come into existence as soon as possible so that the sordid drama which took place in these States will not happen again, even at the cost Congress Party. Therefore, I of the welcome the effort being made by the youthful Prime Minister and the ruling party for bringing forward the antidefection Bill. But while passing or rushing through the anti-defection Bill, it must be made very clear as to how each one of the clauses will have an over the course of history. 1 caution the ruling party in particular to see that all precautions in framing and in passing the anti-defection Bill be taken so that there is no unhealthy trend of defecting or toppling the government in the years to come, so that it makes the public life really clean as it ought to be and as is being claimed to be by the ruling party for the first time.

Secondly, Sir, the Presidential Address also talks of clean public life. In fact, I would like to take this opportunity to stress that this was our sacred goal in our own manifesto and I quote:

"To bring about without any further delay in order to have clean public life the much needed electoral reforms."

I do not want to go into the details regarding rigging, booth capturing and so forth because they. Read us nowhere It is a fact that there had been booth capturing. It is a fact that there had been poll rigging. It is a fact that there had been immense use of money power. It is

a fact that official machinery has been used for election purposes. There is enough evidence for it, let us not go into details as to who did it or who was responsible for this. But it is an established fact that all these things that have been mentioned did happen in the recent elections and in the elections held in the past. Therefore, today there is a need to think in terms of electoral reforms in such a way that there will be real clean public lift in this country. I will quote an agency regard to the amount in terms of rupees that has been spent in the elections. In 1952 it was approximately 104 millions, in 1957 it was about 59 millions, in 1962 it was about 73 millions, in 1967 it was 109 millions, in 1971 it was 144 millions, in 1977 it was 298 millions and time it came to 1980 it 559 millions. In the recent elections the estimate is anywhere near a billion. If that is the case, if that is the expenditure involved in conducting elections, I think there is need for a heart search or the part of authorities, on the part of democracy-loving people of this country. There is a need to think in terms of an procedure, an election process which will not involve waste of public funds to this huge extent.

In this connection, I would like to make a few suggestions on behalf of the Telugu Desam Party for the consideration of the ruling party which always says that the opposition should be constructive, opposition should come forth with suggestion, tion should be cooperative, opposition should not indulge in confronation and so on and so forth. Here are I throw a challenge. the suggestions. Will you consider these suggestions and see that they are implemented to give clean public life which is avowed goal of the ruling party and also of all the opposition parties in this country?

Firstly, are you prepared to consider the creation of an effective independent multi-member Election Commission? After all, the system as it is obtaining with a single member Election Comission which is under the pressure, is not able sometimes to deliver goods.

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Therefore, are you prepared to consider a suggestion being offered by us to have an effective, independent, multi-member Election Commission? I think that will be one step further in creating conditions where the elections can become clean, elections can become purposive and useful. This is

for your consideration.

Secondly, can we make a law eliminating the use of authority and offiruling party. cial machinery by the When I am saying "ruling party", I am not necessarily throwing the entire onus on the ruling party here only ruling alone. You are not the party in this country. There are other power elsewhere. parties also in Therefore when I say that official machinery should not be used by the elections, it ruling party in the meant for any party which is in power. are you prepared to make such a law? I can say that in course of time when the wrong shoe will pinch you, you will come back and say: "we will have a rule like this", as you are doing for the Anti-Defection Bill today. Therefor instead of waiting for that time, are you prepared to have such a law passed?

Thirdly, we have been talking about poll rigging, about booth capturing. Are you prepared to make them cognizable offences? Whosoever does it, whosoever may be the individual, whosoever may be the party, whosoever may be the group which indulges in booth capturing, in poll rigging, if they are made cognizable offences, at least it will be a deterrent. So are you prepared to do it? Why dont you come forward with a legislation to do that?

And finally, in view of the mounting expenditure in elections, there is no alternative unless you want to make the election a prerogative of the rich and privileged and very influential people in the society. If the common man, if the middle-class man, if

the ordinary citizen has to become an effective participant and partner in the democratic process in this country, it is possible only when the election expenditure is reduced. Therefore will you come forward with a suggestion, or agree to the suggestion that a substantial part of the expenditure should be borne by the Government? If you are serious that there should be a participative style of democracy in this country, then there should be no difficulty in agreeing to this suggestion.

So, Sir, I am throwing these suggestions for their consideration.

Then there has been a reference in the Presidential Address about Women. It has been in the same fashion, in the same eulogising, idealising terminology of "Grahini, Grahlakshmi" and so on and so forth. Beyond that we have not gone one step further. I am making suggestions. Are you prepared to go ahead with them?

THE VICE-CHAIRMAN (SHRI SANTOSH KUMAR SAHU): Please conclude within two minutes.

PROF. C. LAKSHMANNA: Sir, it will be impossible for me. I have not even started. There had been people who talked for...

THE VICE-CHAIRMAN (SHRI SANTOSH KUMAR SAHU): The time allotted is 11 minutes. You have covered that. You try to conclude now.

PROF. C. LAKSHMANNA: If it is only just fulfilling an obligation that each party should speak, then of course I will sit and I do not have anything further to say.

THE VICE CHAIRMAN (SHRI SANTOSH KUMAR SAHU): Please try to conclude within four-five minutes.

PROF. C. LAKSHMANNA: I shall try to conclude as soon as possible.

So, I was suggesting that these are the programmes which have already been implemented. programmes have got the tacit approval, direct approval of the people of Andhra Pradesh. Even the High Court of Andhra Pradesh has approved them. Therefore will you consider these measures as an all-India phenomenon and got through legislation, either centrally or through the States where you are ruling?

Motion of thanks

One, 30 per cent reservation in jobs for women to encourage women in responsible positions;

Two, equal share in property for women;

Three, whenever household pattas etc. are given, they should be registered only in the name of women and not men:

Four, widow pension:

Five, educational opportunities for women, for instance by establishing polytechnics, universities and vocational colleges for women.

4.00 P.M.

Are you prepared to take these suggestions in terms of development of women instead of talking in terms of ...

VASUDEVA PANICKER SHRI K. (Orissa): It is impossible. Andhra Pradesh has become...

PROF. C. LAKSHMANNA: The people of Andhra Pradesh are wise and intelligent as the people of whole India are, and they have exercised) their option with a massive mandate, a mandate even larger than that of the Congress... (Interruptions)... I do not want to listen as you are not prepared to listen to the criticism of year party or your leader. five years Congress ruptions). After also will not exist if it is only question of politics. I am prepared to

enter into it (Interruptions). please stop it.

Now coming to the new educational policy. Sir. education today has been receiving very meagre allocation. offer a suggestion. Will the Covernment be prepared to set aside five per cent of the gross national product for education? If that is done, compulsory primary and secondary education for girls and boys, vocational education and improvement in the educational structure can be easily brought about. Unless that is done there is no point in talking about educational reforms a new educational policy and so forth. Therefore, a new educational policy will become meaningful only when we are prepared to increase the allocation for education in the immediate future. Otherwise let us not about it. Either we have to recognise low priority or high priority. If high priority has to be recognised, it has to be recognised with adequate backing of funds. Otherwise there is no point in talking about a new educational policy.

Sir, we are very often ornamental in our approaches. There is a Central Advisory Board of Education. is supposed to consist of top administrators, executives, educationists, etc., and it has not met for a year and half Letters written by this Member to the Education Minister fell or deaf. Not a single meeting was conears. vened. How can you think of evolving a national education policy when you are not prepared to discuss with people who matter in this? Therefore, if we are interested in really bringing about that needed change. I think that has to be done on the basis of deliberation, discussion and thorough examination of the issues, involving who have knowledge and which is the composition, in a way, of the Central Advisory Broad of Education.

Sir, talking about industrial growth, there was occasion earlier in very House, when I asked about the

[Prof. C. Lakshmanna]

Motion of thanks

industries about industrial growth, etc., etc. Also one of my colleagues asked whether it was a fact - that India has slumped from 10th pos-- sition as industrial nation to a lower position. But the then Minister of State for Industry only evaded the question: he did not answer properly. I think that gives a clue as to what is the soundness of the industrial policy of this Further, Sir, even in this country. regard I would like to offer a suggestion on behalf of the Telugu Desam party. We are convinced that unless industries are located at the village level, at the taluka level-which we call, at a smaller level, the mandal level-there is no solution for problem of unemployment, for the purpose of removing regional imbalances in the country. Therefore. I ask the Union Govrnemnt and the party in power whether they are prepared to formulate an industrial policy which will. while giving importance to the large industry in the public sector, will also go ahead with the establishment medium and small-scale and cottage industries at the mendal or firka and village levels. If that is not done I am not sure that the industrial policy will become meaningful in the years come.

THE VICE-CHAIRMAN (SHRï SANTOSH KUMAR SAHU): Please try to conclude.

PRAVATHANENI UPENDRA: He is a professor. He cannot complete before forty-five minutes.

PROF. C. LAKSHMANNA: Sir. the position of unemployment among the educated and the uneducated continues to be the same. If any, the position to be the same. If anv. the position has become worse. And if this is coupled with the increasing number in absolute numbers, all those who are below the poverty line the graveness of the picture of this country of

destitute and poor in penury will Therefore, will come forward. Covernment take this into deration. Will the Government be something to tiff able to do people, who are unemployed, who are educated unemployed, who are below line, to come up the poverty participants in the become active National Reconstruction Programme. If that is to happen, there has to be a new employment policy by the new Central Government, in the immediate future, so that the youth in whose name, we are all trying to talk all the while will have some confidence in their career. These are some of the points which have been mentioned. but unfortunately, there are points which the Presidential Address completely omits. The first one is that several State Governments have been trying to impress upon the Union Government the need for a change in the Centre-State relations. They have been trying to impress upon the fact unless there are strong States, you cannot think of a strong Centre. I would like to ask the Therefore. Union Government to spell out as to what steps will they take in order to create strong States and at the same time paving the way for a strons Centre. Because only on the strength of strong States can there be a strong Centre, Perhaps, the Union Government may say we have appointed the Sarkaria Commission and therefore we can wait for the findings. But will the Union Government come forward and draw a time-schedule for plementing those programmes be suggested by the Sarkaria Commission should also expedite its that the heart-burning report 50 which is there on the part of certain States would not be there in future. Because that is substantive, especially in the question of financial relations for 70 per cent of the resources raised in public domain are reserved for Union Government.

VICE-CHAIRMAN (SHRI THE SANTOSH KUMAR SAHU): Now. please conclude.

233 PROF. C. LAKSHMANNA: Yes, Ι will conclude. Only 30 per cent is al-States. This has located for all the been earlier raised in this House and, therefore, I request that there has to a deeply considered policy of reversing the process and amending the injustice that have been perpetuated on the States so far.

this connection, I Sir, in Then, have got a few suggestions to make. Let them consider. One is the proceeds of the corporation tax and surcharge on income-tax should be included in the divisive pool. Then the scheme of administrative duties of excise shall be abolished. 50 per cent of the yield earned in every increase in the administered prices shall given to the States. The royalty payable to the States for their natural resources shall be made on valorem basis in consultation with the States. These are some of the suggestions which I offer to the Union Government in order to bring about better financial relations between States and the Union.

Sir, there have been several jects which need to be undertaken in this country. I would only illustrate the example of Andhra Pradesh. Andhra Pradesh has been one of States which has been producing foodgrains more than what it needs. It has been producing foodgrains in surplus. At the same time, there is river Godavari. river Krishna. There is There are other rivers in Andhra Pradesh whose irrigation potential could be used, if certain irrigation projects projects like Ichampalli, and power Vamsadhara and so on Polavaram, and so forth are taken up. But unfortunately these projects have huge outlays and with the meagre financial resources at the disposal of the State, it will be a great strain on the these river pro-State to undertake Therefore, will the Government consider the possibility of taking up such projects as nation-What I am suggesting al projects? is not new. Even earlier there had been instances when river valley projects have been taken up national having in mind projects. I am Bhakhra Nangal.

VICE-CHAIRMAN (SHRI THE You SANTOSH KUMAR SAHU): can make these points at some other. Please conclude now. time.

PROF. C. LAKSHMANNA: Therefore, I am suggesting to the Government that they should take up immediately a national projects policy and then try to help the States in completing such projects which will contribute to the development of the country as a whole, not necessarily to the development of the States where they are located.

Finally, Sir, about the law and orthe security problem. der situation there was a lot of discussion. What precise policies will be laid down by the Union Government at the party in power to meet such contigent situations as the assassination of Prime Minister, Shrimati beloved Indira Gandhi and the subsequent events that took place in Delhi and elsewhere, and the recent espionage Therefore, it it high time scandal? that the Union Government spelt out the various measures by which the law and order situation and the security situation in the country can be safeguarded. There are several other things on which I can talk, but because of the time constraint, I con-Thank you for the opportuclude. nity given to me.

JAGANNATH SITARAM SHRI AKARTE (Maharashtra): Hon. Chairman, Sir, I rise to support the Motion of Thanks. Indeed it is pleasure to find that the Address of the President promises a clean and efficient administration. The point is, is it humanly possible for any Government in the world to offer a clean administration without and efficient eliminating the evil of drink? So long as Government servants drink, Secretaries drink, all others drink, it is impossible to eliminate corruption be-

[Shri Jagannath Sitaram Akarte]

Motion of thanks

cause drink and corruption are close companions. It is impossible that a drunkard can be honest. the opinion of the Father of the Nation. I will read it out. Gandhiji said:

"It is very important for everybody concerned for the Government the public, the administration Ministers, Prime Minister, everybody."

The Father of the Nation says:

"Drinks and drugs degrade those who are addicted to them and those who traffic in them."

Gandhiji says that a Government traffics in drinks when it collects revenue on them and conducts administration on the strength of that revenue.

"The drunkard forgets" This is very important. Here is the most sacred man who is saying this. which cannot be challenged.

"The drunkard forgets the distinction between a wife, mother sister and indulges in crimes, of which, in his sober moments. will be ashamed."

This is how drink degrades a man. And with liquor spreading like wild fire in the country, the Government promises to give us a clean and efficient administration!

The Government appointed a committee presided over by Justice Tek He has given his opinion about this. In fact, the opinion of the Father of the Nation would be enough. But the Planning Commission appointed a committee to investigate the operation of the excise policy and that committee, presided over by Justice Tek Chand, says :

"By nomenclature, ours is a welfare State. But 62 per cent of needy children are in the class of want and destitution because of drinking parents. In 75 per cent of the cases, alcohol has been found to be responsible for cracks in the domestic life.

In other cases alcohol is not only a purse snatcher but also a home breaker. This is the opinion of the president of that committee. other countries also Justice Tek Chand says : "In other countries where statistics are reliably maintained there is found to be a direct relation between drinking and crime. At a survey taken of 4882 families in on American town 72 per cent of the offenders were under the influence of alcohol and they committed major crimes. In the city of San Francisco alone 7 out of 10 crimes involved the use of alcohol and half of heir annual arrests are for drunkenness, picture of most parts of our country is not very different. In certain areas notorious for major crimes it is even a little worse. Alcohol figures in the commission of murders robberies grievous assaults and violent crimes against the honour of women resides brutality towards children." This the opinion of Tustine Tek Chand Committee. Under the circumstances what is the policy of our Government? I will quote the words of the Minister of State in the Ministery of Affairs, Shri Yogea ira Makwana. last year on the floor of the House. There was an incident about which be said: "This incident took place because of the non-availability of liquor. The crime took place because liquor was not available its price and also due to lack of education; also because some watch drinks came from neighbouring States and because the use of denatured spirit", etc. etc. "These were the things which to be looked into. The Government had taken certain measures in this respect"-This is the policy of Government-"So far as the price was concerned, the Government had

tagged the price lowest in comparison the price prevalent in the neighbouring State. In Deihi so as the availability of liquor was ecncemed, there were seven liquor vending shops in Delhi and two more were proposed to be opened in near ruture so that liquor might be available everywhere." This is the policy of the Government, And claim to be the heritage of Mahatma Gandhi, This is what Gandhiji says to Makwana. Gandhiji sent a letter to which he has not replied. "Congressmen have learnt to count cost before gaining freedom. Our freedom will be the freedom of slaves if we continue to be victims of drinking and drug traffic. Is any too much to establish complete prohibition in all the provisions. This is the reply given by the Father of the Nation to this Government. I will not take much time of the House. But it is very important. What does Commission say? If the Tek Chand is not prepared, it the Game mment would be betrayal to the poorest classes. :Because 48 per cent of our people are below poverty line. If they drink, they will be robbing their children of their education, clothes, food and everything. Let us remember one thing about drinking. Drinkin does not affects the rich people It affects the rich classes equally. only so far as their comforts are concerned. It affects the middle class so far as conveniences are concerne ! It affects the poorest classes so much that it acts as position. It robs them of their purchasing power, it robs them of their food, clothes and education medical and treatment for their children So long as poor man drinks, it is impossible for him to maintain his family You get hold of a rickshaw wallah and give him Rs. 10/-He spends Rs. 5|- on drink. Now a poor man who spends 50 per cent of his earning on drink, cannot maintain his family or give food, clothes and medicines to his children. Impossible. In the obsence of prohibition all talk of improving the lot of the poor people is sneer perversity.

will be like the tearing the bock of a poor man at the botton, and putting money into it. ot mid wells ucy il drink, no amount of financial help improve his lot. On 'ha ene hand, you are puncturing the tube and on the other you are pumping air into it. Can you inflat the tube when you are simultaneously puncturing it? Impossible. So, all this talk of improving the lot of poor people is nonsense and insincere so long as he is allowed to drink this poison.

SHRI SURESH KALMADI (Maharashtra): Mr. Vice-Chairman, meet today after the ruling party has received a massive mandate. I do not if they will be receptive to what we have to say from the opposition benches when they are still high up in the clouds. They conducted the poll and it was definitely massive mandate due to the sad assassination of Mrs. Gandhi, That issue was uppermost in the minds of the voters. And they voted for you. It happened in the United States. After the assassination of Mr. Kennedy, Mr. Johonsons came to power with a massive mandate. In our country, it was also due to money power. It was money power the extend of which we have never witnessed before. It was massive. It was also due to the massive misuse of the media. That helped in the process. Still, the electorate has given a verdict. And from the opposition respect it. But we will continue to function as an alert opposition. We shall certainly and definitely give the Government a chance. They want to provide a clean Government. Yes, when they show such virtues, we will support them. It shall not be opposition for opposition's

This is a very short session lasting hardly a week. We last met on the 27th August. And after we will meet, after the State Assembly elections are over, round about the 10th March. In the absence of winter session, for about six months there has been no

[Shri Jagannath Sitaram Akaste] session. Why not this session continue for at least three weeks-I do not know. Probably, the ruling party is in a hurry to have the Assembly elections as quickly as possible. Before the wave subsides, the people might state deciding on issues.

SHRI M. M. JACOB (Kerala); Are you afraid?

SHRI SURESH KALMADI: No; we are not. There are such urgent issues to be discussed in the House as Bhopal tragedy and so on. The Bhopal tragedy was here to be discussed. But we could only discuss it in the form a statement and clarifications. There were a few railway accidents. There was the issue of rigging in the recent parliamentary poll. Definitely, Sir. I would like to mention, with the Assembly elections coming, massive use of helicopters by the ruling party and the total denial of helicopters and such other aids to the Opposition which is a definite handicap to us.

Sir, in my State, we asked for a helicopter and we searched for a helicopter and we could not get it. Finally, we got one helicopter. But that was not allowed to take off because it had been given a certificate for grounding and as such, at the last minute, we were denied the use of it. This is the sort of malpractice which is resorted to by the ruling party and I sincerely hope that in the coming Assembly elections, such tactics will not be adopted by the 'clean' Government.

Sir, I would like to start with Defence. The Chief of the Army Staff, Gen. Vaidva--we are happy to note that the Defence Minister is here at the moment-has said in one of his speeches that the army should not be called in for duties other than the duty of looking after the borders. Sir, you kindly see the record. In 1982-83, the army was called in on 747 occasions-850 times for internal security, times for relief operations and 39 times for the maintenance of essential

services. This was in 1982-83. With regard to 1984, of course, you are aware. It was an all-time record. hope it would not be used in future because definitely it has got an impact on the morale of the troops and it has an impact on the morale of the police also who are supposed to do all those duties. Therefore, Sir, I hope that in future the military will not be called in for minor law and order probblems.

Sir, I am also concerned about the service conditions of the armed forc-During the last five es personnel. years, above and beyond their duty they have had to go all sorts of duties including the duty at the ASIAD. But nobody ever thought of their service conditions. Their salaries have gone up only slightly. I think just a year or so ago they announced certain amounts which amounted to Rs. 32 crores for the armed forces numbering about one million which is absolutely negligible. The Pay Commission is there. But I do not think that this Pay Commission will do justice to the armed forces personnel. mand that there should be a special Pay Commission for the armed forces personnel and then definitely justice will be done. Otherwise, Sir, what will happen is this: You are aware that on the one side we are getting more and more sephisticated equipment, we are getting Mirage aircraft. we are getting the Canherra's etc., we are getting sophisticated tanks and we are getting sophisticated and, on the other side, the input is going down and the quality of the people is not good enough and, therefore, there is a need to bring to the cream of youth into the armed forces. You are aware that in Pakistan, today, the cream of the youth is entering the armed forces though it might be for various reasons. Their morale is very high and their salary is double the salary of the armed forces personnel in this country and, definitely, Sir, they should be given better service conditions in the arm-

Also, adequate attention ed forces. is not being paid to the ex-Servicemen. Every hour six people are retiring, 150 people are retiring every day and 55,000 people from the armed forces are retiring every year in the age group of 28-33. And, Sir, it the people are not properly utilised, I can warn you that they will be the cause of a lot of law and order problem. We have seen this thing in Punjab. This could spread all over the country. So, it is the warning that I would like to give. These ex-Serviceshould be utilised and they must be given job opportunities and this is a must. Also, Sir, we have been talking about it for some time and definitely after the recent espionage case. I would like to draw the attention of the Defence Minister to the fact that all armed personnel, may be even a Major General, have to go and meet the Joint Secretary who is a civilian. That is not all. The Chief of the Armed Forces and various forces and highranking officers can report only to the Secretary in charge of Defence or the Defence Minister himself, but not to lower ranks. If at all they have to go through the lower ranks such as Joint Secretary, then the post of a Joint Secretary should be given to the service personnel after they have retired. This is one thing which must be implemented in case secrecy has to be maintained at all levels.

Now, various defence lobbies in the countries are selling various defence equipments. Many ex-servicemen, many Generals, or Air Marshals go for negotiating MïG-29 or Mirage or Jaguars or various equipments practically to every country including Italy. It is very important that steps should be taken that such people do not have access to sensitive posts and areas.

I would also like to say a few words about our area of technology where we have been spending and wasting a lot of money on non-productive areas. Proably, in some places the latest technology is all right. I have in mind the latest plant in Madras. But our previous experience, whether in Tarapur where the plant is ridden with many problems, or at Talchar or at Kota where there has been some difficulties or at Tuticorin where there is mismangement, has not been good there is urgent need to review this policy.

there is the Bombay Also. gas pipeline which is going from Bombay to the North. Eight fertiliser factories are coming up in the North. Eight thousand crores of rupees are being spent on this project. Sir, this is injustice to the South. Maharashtra has not got even one fertiliser fac-The entire South has not got a single fertiliser factory. This is indeed injustice to the South. Although tenders have been called for this 8000 erore project, tenders were to be onened at 5.00 P.M. in June in ONGC office and a telephone call came and the tenders had to be postponed. So, Sir, there was a lot of corruption going on in the Petroleum Ministry earlier. I hope that there is a change for the better now. (Time bell rings) Since you have rung bell, I have got two or three points to make.

About industry, I would like to say that even after 35 years of industrial development, we are still going in for import of technology in a big manner. We would welcome it where technology is required in certain areas. But I think that we are going in at a very high speed. What is required is labour intensive industries. Unfortunately, we are not paying enough attention to labour-intensive industries. We are going in for technology. For computerisation where it is required, definitely we would welcome it.

But we must appreciate that there is unemployment problem in the coun-

[Shri Suresh Kalmadi] At the same time. capital intry. tensive industries must also be couraged. This being the international year of the youth, I am afraid there is no mention in the President's Address about the unemployment problem. Unemployment is rising at a very fast pace. Over 5 crores of people are unemployed and the percentage increase of unemployment is increasing every year.

THE VICE-CHAIRMAN (SHRÏ SANTOSH KUMAR SAHU): Please conclude because there is no time.

SHRI SURESH KALMADI: In the field of education also, it is a good thing that the Government has announced that they are going to have a change in the education pattern. I think that does not mean going for public schools which are for the classes and not for the masses. There should be more public schools for the masses and if such a policy is undertaken, it would be welcome.

My other point is about Sports. am happy that the new Minister of Sports is here, I have had talks with him many times when he was not a Minister and his thinking was right. I hope he has the same right approach even now. He would give him our fullest cooperation in this field. There is need for longterm perspective plan-There is a need to ning for sports. encourage playgrounds and not stadia. And if we can move in this ection and we give a change to our youth, if we give a chance to our youngsters below the age of 14 years and bring them up, I am sure there is a lot of scope for improvement.

Sir. there is an announcement in the President's Address about the Board for the Ganga. That is good thing. But there are also other holy rivers in the South--the Godavari, the Krishna, etc. And we hope that the Boards will be set up for those rivers also. And I also hope that they will not forget that they have one lakh villages which do not have

water. I hope that also will be given pirority by the present. Government.

I thank you, Sir, for having given me this much time.

SHRIMATI KRISHNA KAUL: Mr. Vice-Chairman, Sir, with your permission I rise to support the Motion of Thanks on the President's Address moved by Shri Darbara Singh and seconded by Shri Jacob.

Sir the President has been pleased to state that the unprecedented mandate received by the ruling party under the leadership of our Prime Minister Shri Rajiv Gandhi shows the overwhelming concern of our people for the unity and integrity of our nation and their desire for a strong and stable Government at the Centre, transcending all barriers of caste, community and religion.

(The Vice-Chairman (Shrj . . Ashwant Kumar) in the Chair.

Sir, the smooth and orderly election of Shri Rajiv Gandhi as leader of the Congress (I) Party even at the darkest hour of our history as the nation stood stunned when beloved Indiraji was assassinated, demonstrated the strength and maturity of our democrtic system. Address throws light on the stupendous achievement of our beloved leader Indira Gandhi who lived and died a martyr's death, upholding the banner of national unity, integrity and security, her total commitment to the ideals of secularism and democracy. and reiterates his Government's Olve to carry forward her policies and programmes with vigour, speed and commitment.

Sir, Indiraji knew and understood her country-the eternal India-where the primeval and the ultimate co-exist. She knew and understood her people who are bound together by bonds of unity within the rich mosaic of their apparent diversities. People of India had faith in her, trusted her and loved her. Her many-spien-

doured personality combined in itself the richness, the profundity. the old wisdom of the East as also the intense sensitivity and humane feelings on the one hand and the modern scientific thought, pragmatic planning and step by step approach to problems confronting the development programmes of our country in all areas of its life and activity on the other. She was a synthesis of science spirituality, ethics and aesthetics. in tuitive interpretative wisdom of orient and the emperical experimental and deductive kowledge and methodology of the west. Extensiveness her knowledge in all areas of human thought was colossal and the depth of her understanding was amazing. new 20-point programme which is a blue print of the nation's all-round developmental aspirations is its proof. It reflects her deep concern for better tomorrows for each every citizen of the country with special emphasis on those who are greater need of it—the poor, the needy, the backward, the Scheduled Castes. the Scheduled Tribes, women and chil-About children. dren. Indira Gandhi had said that a nation is judged by what it does for its children and that children are a supremely important asset of a nation. It has been laid down in our national policy on education that Government will review the progress made in the field of education and recommended guidelines for future developments.

In keeping with it, the President has said in his Address that comprehensive reforms will be introduced in the educational system and a new national policy on education will be formulated. Our worthy Prime Minister, Shri Raiiv Gandhi, in his broadcast to the nation on January 5, 1985, while speaking on his new national policy said: Education must on education produce national cohesion and work At a time when fissiparous tendencies have raised their ugly head in our national life, the responsibility and importance of education as instrument for promoting social concsion and national integration needs no emphasis. We are happy that steps are being initiated through language texts and history books in our schools and colleges in ensuring that our future generations are imbued with a sense of national unity and patriotism

Our schools and colleges should also acquaint the younger generations with India's apcient heritage and culture. It is the sent-ment of pride in our own cultural heritage, in the heroes and the great men our country has produced that inspires the upcoming generations towards worthy actions and rightful achievements.

The need for teaching about India's freedom struggle to our students another salient deature of the educational policy. Freedom movement has been a glorious chapter in our national life. It is the knowledge of the saga of the sacrifices made by our freedom-fighters, irrespective of community, caste or region that makes freedom precious. It inspires heroic and patriotic feelings and inculcates ideals of secularism democracy and the holy passion for safeguarding its unity, integrity security in the young minds. happy, and I welcome, that under the new educational nolicy, appropriate reading materials are being incorporated in text-books to promote wider awareness among the students, of our freedom struggle. highlighting particularly those movements in which people of India participated irrespective of regional, communal linguistic considerations and cultural diversities.

Care is also being taken of inculcating work ethics, through education. I would like to submit that while going into detailed planning, the ideas such as work is worship, work is its own reward, that there is no substitute for hard work, work is all important, have to be brought home to the children right from the primary stage of education through stories such as that of the Spider and the King, Fly and the Inkpot, and the like. They should

understand that there is be made to no shortcut to success, work and work alone pays in life, that we have to work efficiently, we have to work hard to catch up with the developed countries and enter the 21st century a step ahead of them or at least in step with them.

Imparting discipline is another important imperative of any educational endeavour. Discipline is the core of all systematic functioning. Discipline in thought, discipline in action, discipline in work is all important but unfortunately it is sadly lacking in our There is indiscipline in schools, life. colleges, universities, in offices and in day-to-day working of people. do not even like to stand in a queue And it in a disciplined way. through education that we can inculcate a sense of discipline in ourselves which ultimately leads to economy of effort, efficiency and systematic pro-- gress.

At present, there is a great dissatisfaction and righteous anger amongst the middle class and the poor class people of the country because they cannot afford the same facilities of education to their children and wards which the richer parents can do. For instance, they cannot afford to send their children to public schools other standard institutions with the result that in the race for securing good jobs, their children are at a disadvantage. It is heartening to note. that the Government have decided to increase the number of Central Schools substantially which will function centres of excellence in every district of our country. But side by side will be necessary to raise the standard of education in the compulsory primary schools which I understand is under active attention of the Government.

The INSAT 1-B has the potential of enriching the learning process production centres are being set up in so many districts.

Bringing computer literacy to school students is underway and arrangements have already been made for pilot projects in 280 schools in the country.

Computer literacy programme and would training computer-assisted transform the teaching not only all subjects. science subjects but of The radio and the television are going to play a vital role in the school education. In this connection, I would like to say that there is need for spreading the network of TV relay television centres, and provision of sets, more so in remote villages to bring the people living there closer of the national to the mainstream life.

The delinking of degrees from jobs is under the active consideration the Government. It would be a most welcome move. It is the function of the universities to bring out talent and excellence in its products. An unmanageably large unmber students causes tremendous strain in resulting only the universities quantitative output at the cost quality. In addition, it leads to rampant corruption, indiscipline, insolence and carelessness in all areas of acadegree in demic activity. A present context has almost reased be a yardstick of academic knowledge Examinations in or achievement. general have lost their sanctity, with mass copying. reports of rampant Approach and even threat to examiners has almost become a routine affair. has permeated at Trade unionism students, levels -- among the staff. teachers and the non-teaching Management committees of the colleges instead of serving the cause education, have become profit-making between the Disputes agencies. management, the principal and teachers are the order of the day, leading to unhealthy impact on the students' psychology. Groupism and politicking among the students, the teachers and the non-teaching staff have ted the entire academic atmosphere. Strikes, agitations and violent monstrations ruin the normal academic session in most of the universities. Delinking of degrees from jobs will reduce the pressure on admission to the universities and in course of time restore to them their prestige and dignity as centres of academic excellence.

In the present system of education, emphasis is given to regular courses and regular attendance. This stands in the way of acquiring higher education of those who are either working to warn their living, or are otherwise constrained from attending classes. Besides it leads to recourse to undesirable means for making up the requisite attendance. Introduction of correspondence courses on a lerge scale, with facilities for appearing at examinations during leave breaks may be considered in order to open the avenues for higher education to the desirous.

THE VICE-CHAIRMAN (SHRI ASHWANI KUMAR): Madam, please conclude now. If you do not do so now, I will have to call the next speaker.

SHRIMATI KRISHNA KAUL: Sir, please give me five minutes more.

Another point which I would like to make is that there are very limited opportunities for learning while earning in our educational system today. Industries and public sector undertakings may be motivated to provide oppurtunities to them.

Sir, there should be the right man for the right job. Education is a preparation for life and its aim today has come to mean the power to acquire money. But education in its wider and truer sense also implies the art of living. The earning aim has led to excessive pressure on medical and engineering disciplines and of late on commerce education too. This has resulted in a glut in certain areas and starvation in others on the hand and psychological one stress

on the other. For instance, there is an urgent need for craftsmen in industry and so on. As I said, there should be the right man for the right job for better and fuller utilisation of his potential and for improving his efficiency in the area of his work.

Now, Sir, I would like to say something on linking education to production. Our Prime Minister has laid strong emphasis in the new educational policy on education and its organic links with productive forces of society towards reorganisation vocational education so as to align it with the requirements of agriculture, communication and other productive sectors. Along with technological education, efforts afoot to create conditions and provide facilities for development of technologies and to improve the quality of life in our villages.

In this connection, I would also like to say something on rural education. India is an agricultural country and a majority of our people live in the villages and agriculture is their main occupation. Present day education has to be moulded to suit the needs, the requirements and also the aspirations of the educated in the rural environment like augmentation and introduction of new courses in villages.

I may also mention that except in the armed forces which have a system of regular examinations for every promotion no other Government department has any systematic method of evaluating the level of competence and efficiency of its employees, officers or other ranks once they enter service.

THE VICE-CHAIRMAN (SHRI ASHWANI KUMAR): Now please close it. Yes, Shri Madan Bhatia. (Interruptions). No, no, I have called another person.

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श्रीमती ग्रुण्णाकौल: थोडा-सा बचा है। सहबन्नाप ता गजब कर रहे है, हमें बोल लेने तो दाजिय (स्ववधान) सबको ग्राधा-प्राधा घटा मिला है।

उपसमाध्यक (भा ग्रश्वनी कुमार)किसी को नहीं दिया। श्रीप कृतनः बैठ जाइए।

KAUL: SHRIMATI KRISHNA About women education, the universities are teaming with women students and the percentage of women graduates is steadily increasing. Girl colleges are being opened in larger numbers and yet the kind of education actually needed for women is very limited in higher cductional system. more so in the villages and backward areas. Women form almost (Time bell rings). All right. Let me say this.

It is the hand that rocks the cradle that rules the world. It is the history which opens its eyes in their laps and the future of the nation is carved by hands. The education their training of women, their status society and the importance and dignity of their role can never be over emphasized. Prime Minister, Shri Rajiv Gandhi, deserves all praise and I take this opportunity to congratulate him for forming a separate Ministry Social Welfare and Womens Welfare, thereby bringing the need Ωf their all round improvement into clearer focus.

THE VICE-CHAÏRMAN (SHRI ASHWANI KUMAR): Now please take your seat. Yes, Sir Madan Bhatia.

SHRIMATI KRISHNA KAUL: Just one minute. I would like the emphasize that the syllabus is very heavy. The boy has to get up in the morning at 6.00 O'clock. Formerly used to have only five subjects. Three subjects were compulsory and two optional. The present day students have to work on eight to nine subjects. The children is over-burdened. He has to get up in the morning at 6.00 C'clock. Stand in the queue of the bus, By 2 p.m. he comes back with the work load of about 21 hours for

The little boy has no the evening. time. They have no trade unions or organisations to plead their case. Therefore, through this forum I appeal to the . . .

THE VICE-CHAIRMAN (SHRI ASHWANI KUMAR); There are very many problems. Everybody has speaker. Now please take your seat. Yes. Mr. Madan Bhatia.

SHRÏMATI KRISHNA KAUL: With these words I support the motion.

SHRI MADAN BHATIA (Nominated): Mr. Vice-Chairman, Sir, I rise to support the Motion of Thanks on the President's Address. The Address opens up with magnificent poignant tribute to the memory of lars. Indira Gandhi. No Indian could deserve more. 31st of October dawned upon India like any other day. Men and women of this country woke up to prepare themselves for the daily jobs. But little did they wonder that day was to going to bring to a close one of the most exciting, the most turbulent, the most creative periods in the history of India. On that very morning a frall little lady also woke up and preherself for the day she was keen to look at her best because she had an appointment with the television team. But little did she wonder that she had to look at her best because she had a rendezvous with creator that day. She stepped out of the house and walked briskly. When she reached an old rickety wooden gate. there was a volley of fire. Mrs. Indira Gandhi fell. Her blood and flesh lay splatterred on the ground, but with her flesh and blood she scrolled a message to her countrymen that it is not life that matters but courage that you bring into it. Courage for what and for whom. Courage in the service of . the nation.

One's own countrymen. If there is one Indian who gave me my pride as an Indian, it is Mrs. Indira Gandhi when she showed contemptuous deflance to the Seventh Fleet of the mightiest power of the world when it sailed slowly and ominously towards

the sea shores of India and she won the Bangladesh war.

Mrs. Gandhi was called upon play many roles in her life in the service of her countrymen. The ultimate role which she was called upon to play was that of Abraham Lincoln and she went the way he did.

The President's Address also gives a history of the social and economic progress of India under the leadership of Mrs. Indira Gandhi. The history of social and economic progress of India was summed up by one gesture of an old unknown Indian, An old decrepit Indian trudged his way from the tribal area of Rajasthan to attend the funeral of Mrs. Gandhi. He had tucked up under his arm one time meal wrapped up in an old piece of cloth. caught a train for Delhi. hungry but he would not eat. aroused the curiosity of his follow passengers who asked him: "why are you going to Delhi and why don't you eat?" And this is the reply which he gave: "My ancestors lived on dacoity. I lived on dacoity and spent many years in But Indira Gandhi brought to jail. us education for our children, brought employment of our chidren she gave us the means to have two square meals a day, she gave us freefrom exploitation. I shall break my fast till I have attended her When the rites are last funeral rites. over, I shall have a dip in the Jamuna and then I shall back my fast". There can be no greater repudiation the dismal picture which has been given by the hon. Member belonging to the BJP of India's condition this homage paid by an unknown old Indian to the memory of Mrs. Gandhi. And, Sir, I also cannot make a better comment on the social and economic progress of India than by adopting this tribute of an old who came to Delhi to attend the last funeral rites of Mrs. Indira Gandhi, except to say that this Address also contains illumination of the magnificant achievements made by the economic, fiscal, agricultural and industtrial policies of the previous Government.

Sir, in one of the paragraphs this Address says that "our judicial system has an important role in upholding the Constitution and in protecting the Fundamental Rights of people. Some aspects need attention." They do need attention. There is a disturbing development in the domain of law. Having invented the doctrine of public interest litigation, the courts are beginning to arrogate themselves the role of a super executive. This is a very disturbing threat to the very foundation of the constitutional structure of the country. The whole Constitution is based on the concept of separation of powers-of the judiciary, the legislature and the executive. If the executive goes wrong it can be checked by the Leand the Judiciary. gislature If the Legislature goes wrong,

5.00 P.M.

it can be checked by the Judiciary. But I respectfully submit. Sir. that if the Judiciary seeks to lose its self-restraint, then chaos is likely to ensue. This is the aspect in iudicial system which, I have no would invite the attenttion of the Government.

Sir this Address also speaks resurgent nationalism. The assassination of Mrs. Gandhi aroused the fierce nationalism latent in the Indian peo-Twice before in history there was the tidal wave of fierce nationalism which had swept across this country. When India was invaded by China, it was fierce nationalism which gripped the Indian people. It came to the surface again when the Seventh Fleet proceeded towards India and India won the Bangladesh war. It swept again across India when Mrs. Gandhi was assassinated. The question is why is it so? Because, in the minds of the people. India had because identified with Indira Gandhi. Indira Gandhi had become the symbol of India's

[Shri Madan Bhatia]

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oneness and India's fight for unity and intercity. It is this image of Indura Gandhi which had gone into the system of the Indian people. It was this image which lived beneath the skins of the It is this resurgent Indian people. nationalism which led the people to give this massive mandate to Congress Party in general and Mr. Raiiv Gandhi in particular. The Indian people picked up the gauntlet which was thrown to them by forces of destruction disintegration and destabilisation, and it is with this revolutionary spirit of nationalism that they voted and gave a massive mandate to the Congress and to Mr. Rajiv Gandhi. ï respectfully submit. that if we disregard this revolutionarv character of the mandate, we shall miss history. If the India of the people's dream-one India-has to go forward, the old ideas, the old concepts, the old set-ups, need to be rethought and demolished thev need to be replaced by new ideas. new concents and new set-ups. The Indian people have chosen Mr. Rajiv Gandhi to give them a lead, to destory once for all challenges to the unity and integrity of the country.

Mr. Rajiv Gandhi has said that he will be watching the performance of his Ministers. Sir, I am reminded of Bonaparts spoke what Napolcon his armies in Egypt. He said: "Soldiers, six hundred centuries of Egyptian history ongraved in these . mortal stones of the Pyramids are looking upon you to see your performance in the battlefield" History Rajiv Gandhi. Millions watching of people in the world are watching Rajiv The whole panorama parliamentary democracy which has been passing through the portals Paliament is watching Rajiv If he provides a resolute leadership to the Indian people at this critical juncture, history will salute him. God forbid that history should ever bypass him. Thank you.

SHRI B. KRISHNA MOHAN (Andhra Pradesh): Mr. Vice-Chairman Sir, while associating myself with the views expressed by the hon. Members in support of the Motion moved by Shri Darbara Singhji I confine myself to some aspects.

For the first time we are meeting here in the absense of Shrimati Indira Gandhiji who had championed the cause of the millions and millions of this vast country, who had shaped the destinies of the millons and millions of this country as the Prime Minister of this country for more than 16 years. She has given her every drop of her blood for preserving the unity and integrity of this country and for the betterment of the common man and for bringing the poor people above the poverty line by implementing several socio-economic policies.

Sir, there were days and months when she spent sleepless nights finding a solution to the problems of Punjab and Assam and others. ï personally feel. Sir, had the Opposition parties behaved with some jectivity and moderation and operated with her, the Punjab problem and other problems would have been solved, and the national tragedy the tragedy of the assassination of. Mrs. Gandhi would not have taken place.

Sir, during her regime the country has registered tremendous and spectacular progress in the fields of science and technology, in the field of ... agriculture, in the field of industry, in the field of power and so on. With due respects to the president of the BJP. Mr. Vajpayeji who has the most unpalatable slogan, "Indira Gandhi hatao, desh bachao", had uttered "Congress hatao desh bachao", it would have had some meaning. But the immortal spirit of Mrs. Gandhi had infused determination and confidence in millions and millions of the masses of this country, and they have given the new slogan. They have given the slogan"Opposition hatao, desh

bachao", and that has resulted in the unprecedent victory to Mr. Rajiv Gandhi and the Congress Party. And the people hope that the integrity and unity of the country can be well preserved by the young and dynamic Prime Minister, Shri Rajiv Gandhiji. Shri Rajiv Gandhi alone can the country to the 21st century as a full-fledged developed country instead of a developing country.

The President's Address clearly ventilates the mood and determination of the present Government to tackle the various problems confronting country, and also the priority has been given in this.

And there is a point about education. The educational system should be revamped and educational form is the need of the hour. The educational system has to be restructured and refashioned in such a way . . which suits the needs of the society. Alarming prop-outs are there at the elementary and secondary stages. And I appeal, Sir, whatever the jugglery of figures you may have, 10+2+3 or 8+4+3, whatever figures you may have, vocationalisation of courses should be there. And there is a proposal, Sir, to delink degrees with the jobs. That will help in the mad rush or students to the degree courses.

Sir, as far as the development of science and technology in the various Universities is concerned, a lot has to When we compared with be done. some of the developed countries, Sir, for instance in the USA there are about 30 people for every thousand as far as science and technological manpower is concerned. In Japan it is Unfortunately, we have only three for 1,000 and special phasis should be given for the improscience and technology, vement of There is also a reference made Sir in the Presidential Address about the judiciary. As far as judiciary is concerned, a high level committee should be constituted to probe into the functioning of the judiciary; and also for providing legal aid to the poor. In spite of the increase in the number of Judges in the Supreme Court from 13 to 17 and in the High Courts from 325 to 424, there are a number of cases pending in the courts. I think about 1,24,000 cases are pending in Supreme Court. And lakhs and lakhs of cases are pending in the High Courts and something has to be done to dispose of these cases. There a proverb that "justice delayed justice denied." I appeal to the Government to appoint a Committee to see that the successful functioning of the judiciary is the red. The successful functioning of democracy pends upon the successful functioning of the judiciary. I hope the Government will take necessary steps for revamping the judiciary system in this country, at least by bringing certain amendments to simplify the procedures with regard to civil procedure code and criminal procedure code.

So far as the electoral reforms are concerned, is wholeheartedly it accepted and appreciated even by the Opposition parties, Prof. manna commented about electoral reforms, public life and defection country. He referred in this also to defections in the state of Andhra Pradesh. Who is responsible for defections in the Telugu Desam party? It is not the Congress-I party. But it is the style of functioning of the Chief Minister. Mr. N. T. Rama Rao, which contributed to the defections in the Telugu Desam party. We have nothing to do with the defections in his party. Immediately after 1983 elections in Andhra Pradesh that is, in January, several Harijan houses were burnt and a judicial enquiry was constituted. The findings of the judicial enquiry made no sec-Teluga Desam party ret that the M.L.A. and his workers were held mainly responsible for burning of the Pedirikoppam vil-Harijans in lage.

In the recent elections also Chittor and other areas, Harijans were not allowed to cast their votes. They feared that Harijans would Some Harivote for the Congress-I.

[Shri Madan Bhatla] jans houses were also burnt. For the first time in the history of elections in Andhra Pradesh, two murders took place, one in Srikakulam and another in Rajampet where the elections were countermanded. No enquiries conducted, to find out whether was a suicide or murder. electoral reforms will go a long way in improving the political image of the country.

Prof. Lakshmanna also commented about the education of women, I must say here that it is the Congress Government in Andhra Pradesh that has introduced the revolutionary in the educational system. It initiated the scheme of providing free education to women upto intermediate stage. So, what Prof. Lakshmanna has said is not correct. I would also like to say something about public sector undertakings. These public sector undertakings are running into huge losses. For example, the National Textile Corporation is running on a huge loss. In 1983, it has incurred a loss of R's. 90 crores. Again in 1984, it has incurred a loss of Rs. 75 crores. I am told that 8 sick mills have contributed to the 40 per cent of the losses. suggest that either these mills should be closed or should be tagged to the nearly existing mills which are economically viable. As regards I.D.P.L. it is also running into huge losses. While the multi-nationals and private medical companies making huge profits, I do not know I.D.P.L is running into huge loswhy I suggest that a committee should be constituted to go into the functioning of the public sector undertaking.

Finally, to conclude my observations, Mr. Stresh Kalmadi has made an observation that a Central Ganga Authority has been constituted for purifying the waters of the also agree with him that separate authorities should be constituted in the case of Krishna and Godavari rivers also which flow this side of the Vindhyas.

I would appeal to the Opposition parties to give constructive suggestions to strengthen the hands of our Prime Minister Shri Rajiv Gandbiji to develop this country in every sphere of activity and take this country into the 21st century as a full-fledged developed country.

SHRI L. GANESAN (Tamil Nadu): Mr. Vice-Chairman, Sir. I wish take this opportunity to congratulate on his Mr. Rajiv Gandhi cular victory and on his party's vic-And I should congratulate Mr. Rajiv Gandhi, our Prime Minister on his succession to the highest office of the land, that is, the office of Prime Minister. He is now crowned enthroned. As some friends tried. am not inclined and I do not want to try to find out the causes for the spectacular victory of the Congress. Why? It does not mean that there are causes for the victory. But if we try to analyse the causes, there may be some good causes as well as some bad causes.

But I appeal to my Congress friends not to be overoptimistic and overenthusiastic about their victory. would just try to remind them of certain historical facts. In the 1971, many of the veteran leaders from the Congress itself say, Kamaraj Tamil Nadu, Nijalingappa in Karantaka, Morarji Desai in Gujarat, Atulya Ghosh in West Gengal, Sanjiva Reddy in Andhra Pradesh, S.K. Patil in Maharashara and so many other veteran leaders were aligned against Mrs. Indra Gandhi, were arrayed Mrs. Indira Gandhi. But Mrs. Indira Gandhi won a spectacular victory in the 1971 elections. But what happened in a short period of six years? When the country went to poll in the year 1977, she was decisively defeated. Therefore, the fortunes in elections are violently fluctuating. Therefore. appeal to our friends not to be overjubilant, not to be overoptimistic about the results in a particular election. Today's victory may pave the way for tomorrow's defeat. Also I appeal to

our ruling party friends not to misread and misinterpret the victory because even the President in his Address has stated that the vote for the Congress (I) is a vote for national unity and integrity. Suppose We argue in a different way. Fifty-one per cent of the people have voted for the Opposition parties, or roughly 50 per cent of the people have voted for the Opposition parties. Do you mean to say that 50 per cent of the people are for the disunity and disintegration of this country? That is a totally fallacious argument. It is erroneous logic. Therefore, you have won-no doubt about it I do not find lame excuses for it. No doubt the Congress has won a specfacular victory. But please for heaven's sake, don't misinterpret it.

Certain programmes have been announced by the President and he has mentioned that some of the tasks of this Government will be: electoral reforms, introduction of an anti-defection Bill reform of the administrative system, announcement of a new textile policy, formation of a new education policy, introduction of measures for speedier justice and easier access to judicial remedies to the underprivileged. As goals, these are all laudable. As programmes or schemes, these are all appreciable. But how are you going to implement them?' Are you going to be devoted and dedicated to the task? Or, are you going to be guided by narrow party interests? Are you going to be moved by national interests? That is question.

I am not so very particular about the announcement of these schemes because we have seen so many pledges given and not fulfilled so many promises made and left unfulfilled, so many assurances given but never What about our carried out. Prime Minister's Garibi lamented Hatao programme? It is a Hindi word. If my pronunciation is not please forgive me. What about the abolishing poverty? assurance of

Have you abolished poverty? No. Sir. Have they not given a pledge to remove unemployment? Have they removed unemployment? Have they not given an assurance to check rise prices? Have they checked it? they not promised to reduce economic inequalities? Have they reduced them? Have they not promised to check corruption? Have they checked it? Have they not promised to provide minimum necessities of life. food shelter and clething, for all? Have they done it? No many promises, SO many times, right from the inception of this Government--I mean, after independence. In the First Five Year Plan so many targets were fixed but none was achieved. No basic problem that had been confronting the country just before independence has been solved. All major problems that faced the country at the time of independence even today continue to stare in our face. Can you tell us if one single major problem has been solv-No I appeal to 'you. therefore. try to solve at least some of them. at the earliest possible.

Rajiv Gandhi's I appreciate Mr. outspokeness. So many times he has be giving a clean said that he will administration. The country has been ruled for the past 37 years, with break of 21 years, by the Congress. All of a sudden Mr. Rajiv Gandhi springs up and says, I will give you a clean administration. means he indirectly accepts that the administration has been unclean for the past so many years, for the past after independence. And . 37 years during this period it has been Congress-of course, but for a break of 21 years-which has been running the administration.

There are two factors to which I would like to draw special attention because they are of vital importance from the point of view of Tamil Nadu. The State of affairs in Tamil Nadu

[Shri Madan Bhatia]

is most ridiculous now. That is a State without a Government. Yes, no Government. There may be a caretaker Government. And this Government has announced so many schemes and many programmes even through it is Only a caretaker Government. far as MGR is concerned, with all my heart, soul and mind-I cannot pray to God since I am not a believer-I wish that MGR recovers as early as possible. But at the same time or the State country shall not be made to suffer on account of a single individual. I shall read out to you editorial comment of the Hindustan Times of today.

"MGR's health is the main problem confronting the party. His own partymen have doubts about ability to assume the reins of office. Even if he returns in early Feburary it is doubtful whether he will be sworn in as Chief Minister. Even if he is sworn in, it remains to be seen how effective he will be as Chief Minister. The caretaker Ministry has been in office for too long and its constitutional validity after assembly elections can be questioned. It will be bad for the State if the present state of uncertainty is not ended soon. The Governor should act decisively at this juncture. A full-fledged Ministry should be sworn in under duly elected leader of the AIADMK legislature party and assembly should be conill health of MGR vened. The should not be allowed to obstruct the democratic and constitutional It is also time for the processes. Centre to think of the next step in Tamil Nadu."

I wish to dwell on another important point. The Government of India is not dealing with the Sri Lankan problem very seriously. That problem has been there even since the tiny island became independent in 1948. What is the real problem-- The Sinhalese fanatics are not treating the Tamils, they are not willing to, they are not prepared to, accept Tamils as equal citizens. Ever since 1943 they are trying to drive them out or extreminate them. In 1948 the Citizenship Act made 10 lakhs of Plantation workers Stateless. Next year another Act-Indian Pakistani Residents Actwas passed which rendered 10 lakhpeople voteless, and so on and so forth. that either the Tamils They want should be there as slave to the Sinhalese or they should be driven out or they should be extreminated. This is the position. So long so many attempts have been made not only by the people of Tamil Nadu but by Tamils elsewhere also, to draw attention of Government of India effective steps to protect the take Tamils in Sri Lanka. So far nothing has been done. Now they are bold enough even to cross into the littoral territory of India and shoot down our own fisherman. Today the vital and most vexatious issue in Sri Lanka is about colonisation. There was an ment between the Tamil leaders and the then Government there with regard to colonisation scheme. According to that agreement, people from outside that region should not be imported and made to settle there. Tho agreement was that only Tamils either from that area or outside should be settled there. But now they are trying to settle Sinhalese people in that area where Tamils are in majority with a view to make them minority even in their homeland. I appeal to the Government of India that effective steps should be taken to protect Tamils and the only way is to recognise a separate and independent Eelam. I appeal to the Government to do that.

PROF. B. RAMACHANDRA RAO (Andhra Pradesh): Mr. Vice-Chairman. I rise to support and convey of grateful thanks to the President for his progressive and throught-provok-

ing and perhaps forward looking Ad-On this occasion I cannot but pay my tribute as a scientist to the great contributions that have been made by Mrs. Gandhi who had. even without any formal training science, has a very clear vision science and technology and the rule it can play in taking the country torward and march towards modernity and advancement. It is pertinent to remember that it was only last year the highest academy in the country, the Indian National Science Academy, conferred on her the honour of Fellow of the Academy-an honour which had been conferred only on Pandit Nehru. She had inaugurated our golden jubilee celebrations. Now the entire scientific community in the country is completely bereaved by October 31st event. It has deprived us of our leadership at a very critical iuncture. I cannot but mention that during the period of 1977 to 1979 we had the Janata rule when the entire scientific contributions made and the whole scientific were sought destroyed by the Janata Government. They decided to break the Council of Scientific Research into three denigrated science to ments and third grade place and tried to lessen technology. the role of science and In the context of this, scientists all over the country pay their humble homage to the great leader who fasand science in our country new activities of brought in many all aware of. which are we

I would now like to mention about one important event. In 1956 Pandit Jahaharlal Nehru gave the country Science Policy Resolution. 1983 on the last day of the State elections that had taken place, Mrs. Gandhi released the Technology Resolution before the General Assembly of the Indian Science Congress which was a unique event. It is because it was released before a scienti-I had the pleasure of fic audience. presiding over the session and I had the distinct honour of being associated

with this Science And Technology Policy Resolution.

Sir, Shri Rajiv Gandhi, our young and dynamic leader by nature has a the talents and also the aptitude for science and technology and I have no doubt that he will take the country forward to the 21st centuary, taking all the advantages of modern advances in science and technology. And Sir, I can even predict, since science and technology are inter-related, he will come forward with an integrated science and technology policy in the Years to come.

touch upon some of the Let me various other aspects. One important thing that has been mentioned in the President's Address is the recent elections, the unprecedented victory of our party. Of course, I agree with One of our respected Opposition speakers that the glory of this event should not make us sanguine or overconfident because success and failure are parts of the political history of any country. However, I would like to mention that the Opposition parties should see in this verdict the writing on the will a the will of the people and what they have voted for. This election is a mandate in the ruling party for the unity and integrity of the country for a strong and stable Government, for a clean and efficient administration there is no doubt about it. But the lesson to the Opposition parties is this that they should not join with forces trying to denigrate the country and to dissect the country. But they should provide a continous and constructive Oppoition, and they should play a constructive role as the leading Opposition. It is a verdict against the multiplicty of fragmented parties which keep on changing their colours, their names and everything from year to year. It is also a failure on the part of the national Opposition to provide a strong and stable Opposition. That is what the people, want and I would like to tell them that we also need a strong and stable Opposition. A single united Opposition is the only one which can correct things.

Raol [Prof. B. Ramachandra

· The third point that I would like to achievements mention is about tthe Gandhi. Under of Mrs. Indira leadership, the country has gone forspheres and I do not ward in many to recount everyone of them. like Many of our colleagues here have But one important mentioned them. thing that I would like to mention is the launching of the satellite, INSAT 1-B which has given a very broad specturm of television coverage to the nation and almost eighty per cent of the nation has been given the coverage.

Now, Sir, let me come back to resmy friend from the pond to what Party, Prof. Laksh-Telugu Desam manna, has mentioned. I cannot here to the new trend refer There elections in Andhra Fradesh. were two murders which have taken place. This has never happened the history of our election. after the elections, one Mr. S. Yadagiri, one of our political leaders, has been murdered in broad daylight by a police officer on investigation. We can see that. The other point that I would like to mention is that one election in a particular area has countermanded and that is in Srikak-I visited that ulam and One of the Independent three days. from a downtrodden candidates comes community, the fishermen community, and the entire village is afraid of telling the name of the culprit who joined hands with certain dacoits and committed this murder of the Independent candidate. The investigation was completed. The murder took place 46 days ago. The son of the candidate is on hunger strike, he is on fast unto death before the police station. On the 21st and 22nd of last month, leader of his party had toured the this place. But not a single Telgu Party visited or Desham $m_5 n_1$ this person. Let consoled even impartial obme tell you that if an server is sent there, those people will man is, who the culcall who the prit is. Let the Telgu Desam Party people, who say they would provide a clean and able administration look after the downtrodden people who say so many things examine themselves and search their hearts.

to point out yet ano-I would like ther thing. The Telugu Desam Party wants to provide amenities to the weaker sections and many benefits to the poor people. Take rice. Cong. (I) announced that they will sell rice at 1.9 rupees per kilogram. Sir, Telugu Desam Party takes the programme of the Central Government and call it their programme and this way they public. They take try to deceive the our programmes such as NREP and other programmes and call it their Why deceive the peoprogrammes. I would like everybody to impartially examine what kind of deception they are practising. They want to provide the national opposition. Is this the ethics of a Party which wants to provide the national opposition?

I do not want to exceed the timelimit. I want to mention the last point. The future programme has been given in the President's Address is laudable. As an educationist I have only one criticism of this future programme. It is written letters in our Constitution golden that it is our constitutional obligation to provide 8 years compulsory schooling to every citizen of this country. No mention have been made about it although it is one of our main objectives. Education is the foundation of our development and it does not find a place here.

Thank you, very much,

SHRIMATI KANAK MUKHERJEE (West Bengal): Sir, the Presidential Address has delt with many and has presented a more or less rosy picture that we are all along a strong administration correct in international and national policies and that we are advancing very fast. But hard truths have all along been evaded. So, I would like to mention about only some points here.

Take the question of price rise and taxation especially of the essential commodities and of taxation. Ninety per cent of our people are growing under heavy price rise and taxation, but there is no hint of any solution to the President's Address.

The Presidential Address says that public distribution system has played a key role in maintaining the price stability. Not at all. I would like to say that it is not at all true. During the last 5 years, the Central Government only through its administrative orders has increased the price of rice on 4 occasions, price of wheat on 3 occasions, price of levy sugar on 4 occasions, price of cement on 20 occasions, price of kerosene on 5 accasions, price of petrol on 4 occasions, price of diesel on 4 occasions and price of coal on 5 occasions. Everybody knows apout the increase in railway fares. You have never accepted our demand about the distribution of 14 essential commidities throughout India at the same controlled price. Is this your price stability?

Sir, my next point is about employment. We have repeatedly asked that you include the right to work in the Constitution. In all the capitalist countries such as U.K., U.S.A., France and even Japan, they have the right to work or the minimum unemployment allowance.

We are talking much about developmental work regarding youth and women. But the crux of the problem is unemployment. Unless there is generation of employment. the problem of women or youth can never be solved. The unemployment figures are rising every year. In 1971, 70 lakh unemployed persons were registered. In one decade, i. e., in 1984 (upto June) there are 2,28,69,000 persons registered. It is needless to mention that the actual figures much higher. Where is the scope for employment generation ? There is no hint of land reform programme in

the Presidential Address. At least 500 big and 2,60,000 small and medium industries have been closed all over India. What is your policy about the nationalisation of jute industry? Where is the scope and proposal for employment generation? know that you have even denied West Bengal the electronic and petro-che- . mical industries also. And you are talking about the improvement youth and women. Sir, we have passed many laws regarding women. We have passed anti-dowry laws and laws prohibiting atrocities on women and all those things. That is good. as you know, Sir, the crux of the problem is the economic independence of women. Unless the women economically independent, there not be any equality between men and women. The prestige, status and honour of women cannot be maintained unless they are independent economically and they can stand on their own feet.

Sir my next point is about education and culture, the main object of development of people's education and culture. Our Constitutional promise was that within ten years we will have free elementory compulsory edu- . cation. And it still remains a paper promise. And you say about girls' boys' education and all education. sorts of tall talks are there. Sir, unity in diversity is our motto. And education should be a State subject so that all sections of people may develop their own language and culture and mould the system of education cording to their needs. But the Union Government is trying to concentrate power most mechanically ignoring the basic human factor of the citizens.

(SHRI SYED RAHMAT ALI) in the Chair.]
Sir, by the name of developing the national culture, what is the ruling party doing? They are using the media most shamelessly and illegally for the narrow interest of their party politics. Sir, I quote a few lines from the 'Statesman' dated 31-12-1984:

[Smt. Kanak Mukherjee]

"The previous evening, with less than ten hours to go for ballotting, Doordarshan viewers were regaled with an evocative Hindi interview that ended on what sounded susa not of calculated piciously like Prime Minisprophacy: the Late fer told the interviewer that had taken the 30 mtry as far she could and that it was for successor to continue the journey."

Is it not illegal, Sir, to show this on Doordarshan just ten hours before the ballotting? Even when the voting was going on the 24th December, 1984 on the very same day in the morning, Mr. Rajiv Gandhi's speech in Andhra Pradesh was being broadcast on the Calcutta radio station. Is it not partial, is it not partisan, is it not partisan.

SHRIMATI USHA MALHOTRA: Sir,
I am on a point of order. All these
points should be referred to the Election Commission. But it was never
referred because it was all valid.

SHRIMATI KANAK MUKHERJEE: We have referred it. But I have every right to raise it in this House. (Interruptions)

SHRIMATI USHA MALHOTRA: If it was conveyed by the media, it was not through his fault or through his begging. We never pleaded with anybody.

SHRIMATI KANAK MUKHERJEE: The media is not an automonous body. . .

SHRIMATI USHA MALHOTRA: He was well within his right to deliver a speech. And if the media carries it, it was the freedom of the media... (Interruptions)

SHRIMATI KANAK MUKHERJEE: Sir, I am just quoting the 'Statesman' And this is the House where I have a

right to say all these things.

Sir, my last point is about the preservation and strengthening of national unity and integrity. But, Sir, in the Presiden's Address, there is no clear directive regarding this. The key this question is the re-alignment Centre-State relations, decentralisation of power and money. If the States, districts, blocks get the power and money to plan and implement the necessary development, the regional implances can be removed. You have kept the States and the regions backward. You have not spent money on them. You have not allowed them to develop. The regional imbalances are at the very root of encouraging the divisive forces. The backward regions cannot develop So, more power and finances to the States are essential to keep the real federal structure of our Constitution. This is the only weapon to strengthen the Centre also. Sir, I am surprised to see that this factor of national unity and fight against the divisive forces have not been given proper stresses in the Presidential Address here. Moreover, the Congress (I) party most conveniently aligned and connived with all the divisive forces in the States; they did it even They aligned in the last election. with Tripura T.U.J.S. and RSS other divisive forces and took advantage of the situation. . . (Interruptions). I beg your protection, The Government has even denied the funds allotted to the States by Eighth Finance Commission. not only improper and unjust; it also illegal, because it is for the first time that while the Finance Commisrecommended Rs. 15,000 crores to be given to the States, the Bengai Government has been denied an amount of Rs. 325 crores. Chief Minister pointed out to the hon. Prime Minister also only last week that if the West Bengal Government could get this sum of Rs. 325 crores. then it would be able to wipe out all the backlog and the overdrafts and ' we could have made some advancement on the 32-point programme

West Bengal. . . (Interruptions). I seek your protection, Sir. What is this?

SHRIMATI MONIKA DAS (Karnataka): Why have the industries closed down in West Bengal. What have you done with that money. We could still get 10 seats. (Interruptions).

SHRIMATI KANAK MUKHERJEE: I have got the figures of industries that are closed down all over India. The number is 2,600,000...(Interruptions).

SHRIMATI MONIKA DAS: Sir, she is blaming the Central Government from the peginning I don't think she is speaking on the President's Address.

SHRIMATI KANAK MUKHERJEE: Will you look after your own party members, Sir? I am sorry. Anyway, Mr. Vice-Chairman, this is my last point.

The President's Address has tried to give us only a superficial picture of the situation, without going deep into the most burning problems of the country.

Before sitting, I would like to record my objection to such continuous disruption and interruption from the ruling party members.

SHRIMATI MONIKA DAS: These are the facts. You said West Bengal is hot getting anything. I said they are getting. . . (Interruptions). We got 16 seats from there. You are only blaming the Centre.

SHRIMATI KANAK MUKHERJEE: The Centre has deprived all other States also.

SHRI BAHARUL ISLAM (Assam). Mr. Vice-Chairman, I rise to support the Motion of Thanks to the President for his Address to the joint session of Parliament on the 17th of this month.

Sir, we are grateful to President for the various important and urgent matters mentioned in his Address. As time at my disposal is short, shall confine myself only to a point We are thankful to or two. Prime Minister for giving top priority to the solution of various problems of Assam and Punjab. Assam and Punjab are border and sensitive States and their problems cannot be left unlonger. The announcesolved any ment by the Prime Minister has been welcomed by all sections of people of Assam. Assam has suffered long enough. Trade, industry, business and education have suffered a good deal for nearly five years. Assam has the twin problems of foreigners and voters' list. Sir, the elections to Assam Assembly were held in February, 1983 on the basis of the summarily prepared voters' list of 1979. This was challenged in the Supreme Court inter alia on the grounds that (1) there was no voters' list prepared in accordance with the provisions of the Representation of the People Act and that (2) the voters' list contained a large number of names of foreign nationals. The Supreme Court while dismissing the case have laid down certain guidelines on the basis of which the Election Commission was required to get the voters' list prepared and on the basis of which elections to the Lok Sabha from Assam could be held. Sir, as hon, Members are aware, practically there was no election to the Lok Sabha from Assam in 1980. In 1984 also, elections to the Lok Sabha from Assam could not be held. Now, the preparation of the voters' list is in progress. And we hope, this will be completed before long. It is also gratifying to that the leaders of the Assam movement are fully co-operating in the preparation of the voters' list. What remains is the solution of the Foreign On this issue, there Nationals Issue have been serious troubles and disturbances in Assam, for a pretty long time. There has been a good deal of distrust, mistrust and tension between different communities, linguistic, religious and ethnic. Assam is anxiously and with hope looking forward to

[Shri Baharul Islam]

the solution of the vexed foreigners' issue. The sooner this issue is solved, the better it will be for all sections of the people of Assam. It is hoped that this problem will be solved with fustice to all sections of the people concerned. No problem is ever solved finally unless it is solved correctly and with justice to all the parties concerned. It should be remembered that the movement in Assam was not secessionist in nature. A solution is being sought within the four corners of the Constitution of India. What was controversial was the line adopted by the movement leaders. they have accepted, it appears, a line of conciliation and are hopefully coming forward to negotiate for a settlement of this vexed issue.

Then, Sir, I would like to speak a few words about the judicial reforms which have been proposed. Judicial reforms in the country is long overdue. Government proposes to out speedier justice to the litigants and speedy and least-expensive justice to the under-privilegea sections of the society. This has been incorporated in the President's Address and this is most welcome. In an earlier session last year, a Private Member's Resolution was moved by Shri H. R. Bhardwaj, who is now the Minister of State for Law and Justice, for the Reforms appointment of a Judicial Commission. I spoke on that Resolution and I supported it. Under the present judicial system, specially in the higher judiciary, consisting of the High Courts and the Supreme Court, the doors are practically closed to the poor and the ignorant sections of the people. The benefits are derived only by the privileged and resourceful sections. But now, thanks to the new trends in the Supreme Court, with the induction of the doctrine of public interest litigation, any public-spirited person can approach the Supreme Court and plead the cause of the ignorant and incapable persons, without following the complicated, time-consuming and expensive procedures. This was how justice was meted out to the prisoners who been blinded in the Bihar jails and to the ignorant workers of the Asiad village. One of my hon, friends here, Mr. Madan Bhatia, took objection to the introduction of the doctrine of public interest litigation. But I would like to tell him, I would like to point out to him what would otherwise have happened to these prisoners who had been blinded in Bihar. They could not go to the Supreme Court or any other court. They were poor: socalled criminals. Their cause was taken up by some public-spirited persons. They took it to the Supreme Court and relief was given to them. Similar was the case of the workers in the Asiad. Under the Minimum Wages Act, daily wage-earners are to be paid a minimum wage. But these workers were paid much below the minimum, by the contractors. When their case was taken up in the Supreme Court, it was looked into and necessary directions were given by the Supreme Court. The junicial system has to be completely overhauled so that justice may be speedy, least expensive and simple.

Now I want to give you an idea of the magnitude of arrears in the highest court of the country, namely the Supreme Court, so that the hon. Members and the public in general may understand the necessity of judicial reforms. By the end of November 1984 the number of cases before the Supreme Court was:

Regular hearing matters 47306, admission and miscellaneous matters 1,1,933, total pending 1,49,239. Of them, one year old are 41,962, two year old 26,158 and over three year old 19,720. When I say "over three year old, this expression is a vague one because there are cases pending in the Supreme Court for as many as 17 years. The number of old cases pending in the Supreme Court is: -

17 years old 4, 16 years old 12, 15 years old 97, 14 years old 486, 13 years

old 715, 12 years old 654, 11 years old 578. 10 years old 540. 9 years old 625, 8 years old 1510, 7 years old 1714, 6 years old 1951, five years old 2845, four years old 3790. In addition to this following is the number of the cases known as CAV judgements, the cases in which arguments have been concluded and the judgments have been reserved. These CAV judgements pending before the Supreme Court are 1961. (Interruptions). I do not know how long these judgments are pending for delivery, but I can give you an idea of the pendency of a few cases.

In one of the cases, known as Bombay pavement dwellers case. I am told, the judgment is pending for nearly 2 In the Schedulea Castes and years. the Scheduled Tribes Reservation of seats case, the judgment, I am told, is pending for nearly two years. case relating to the customs duty on brass scraps, where Rs. 40 to 50 ... crores are involved, is pending for nearly 12 years. In West Bengal election case the judgment is pending for nearly 2 years. These are all constitutional matters. Coming to the nonconstitutional matters, the judgment in respect of the Applicability of the Employees Provident Fund Act to the home workers in bidi factory pending for about 2½ years. Some bank cases in which about 200 crores of rupees are involved, the judgment is pending for 12 years. The position in the High Courts is no better, if not worse.

New, Sir, I will speak only a word or two on the unity and integrity of the country and I will conclude. What is most essential today for the existence of the country itself is its unity and integrity. For this purpose a strong Centre bringing with it also strong States is necessary. recent Lok Sabha elections people of given a massive the country have mandate to Shri Rajiv Ganohi and the ruling party favouring a strong Centre and rejecting any coalition Government at the Centre. In spite of great difficulties the country is going from strength to strength econo-

mically, industrially and in scientific knowhow under the leadership of Jawaharlal Nehru and after him Indira Gandhi. The latter fought so rejentlessly for the unity and integrity of the country that ultimately she had to sacrifice her life at the hands of assassins. There are some countries that cannot tolerate our progress. They are encouraging divisive forces in the name of religious and region particularly in the sensitive border areas in the North and North West. These dark forces, internal and external. cloud

identified and exposed by the people as well as by the Government; else 6.00 p.m the country's future will be in

jeopardy. It will go a long way in this regard if economic and industrial imbalances between different regions and areas are removed.

Thank you.

SHRI F. M. KHAN (Karnataka): Mr. Vice-Chairman, Sir, I support the Motion of Thanks moved by Shri Darbara Singh on the President's Address to Parliament. I do not want to go into details of the achievements of the Government, as these have already been highlighted. But I would only touch upon points which do not find a mention in this Address presented to Parliament.

The freedom of this country which we have got today is because of Mahatma . Gandhi, But unfortunately not a word has been mentioned in the Address about it. There is no mention of his ideology of non-violence. It was through-nonviolence methods that we got freedom and that is of basic essence. I always been advocating that we must attention of the society to need for adopting non-violent methods in this country. If today people go on hunger strike the police take them away by force after four or five days, calling it a suicidal act. I would urge upon the Government that if they do not want agitation in the streets, the Gandhian method should be allowed to be followed in this country through which the people can vent out their grievance.

[Shri F. M. Khan]

I am also glad that the Government has given top priority to solving the problems of Punjab and Assam. But I would like to draw the attention of the Government to the burning problem of the remunerative prices for the farmers. Already agitation calls have been given by different organitations in different States. Because the farmers are unorganised the agitation is not taking a shape. But once the farmers' agitation takes a turn, it will be very disastrous for the country. So, I feel the Government should give top priority to the problem of giving fair prices to the farmers.

I would also urge that a National Integration Day be announced when all political parties will also participate on one platform to plead for national integration, because there are still caste and communal flights going on after so many years of Independence. There should be a serious programme in this courty where every one could come on one platform on a particular day throughout the country.

I am also glad that the Government wants to change the educational system and to enforce accountability of officers as well as Ministers. I hope the Government will sincerely implement it without any hesitation or hindrance. I had also brought during the regime of late Prime Minister; Smt. Indira Gandhi, a project for connecting Ganga to Cauvery. Unfortunately it is still in the cold storage. I hope the Government will review it so that if they want integration, they can get it through water also.

In the last session of Parliament more than 50 per cent of the Members of Parliament submitted a memorandum to the late Prime Minister asking for a brief session to be conducted in the South. Unfortunately that suggestion has not been heeded. So I would urge upon the Government to have a short session of Parliament in Karnataka.

Much importance has not been given to family planning. I have always been suggesting in so many forms that some concerete programmes should be taken up.

I suggest that one month should be declared as childrens in the nation and I amy sure every community will cooperate in this and it will be a big success and if they can channelise the targets which the Government has fixed to a particular month, it wil go a long way in having a no-child month.

A lot of discussion has been going on about the closure of public sector units. I think the Government should not close down the public sector units but find out what are the difficulties. I have also some experience of trade union activities. A HMT unit which was under loss for the last twenty years, when I had taken over as the President the production increased and 20 per cent bonus was declared So, I would urge upon the Government that the relations between the trade unions and the management should be improved instead of cosing down the units and blaming the workers. Presently, whenever an award is dee ared for any undertaking the Chairman of that undertaking comes to receive the award from the President, Instead, A would suggest that the seniormost worker of the factory concerned should be represented and not the Chairman of the dertaking.

The 20-point programme has been implemented, but not very strictly in the rural parts where proper communication facilities are not there. So I would urge that this 20-point programme should be accelerated in such areas and new TV centres should be opened in places where people do not have access to know what is happening in the rest of the country.

I would also urge upon the Government to introduce a pension-cum-savings scheme—similar to the one which has been introduced in some of the factories at Bangalore-in the private sector and the public sector also well as for the citizens of this country. With a minimum contribution of Rs. 20 if the full term is completed, a worker would be getting nearly Rs. 900 a month as pension while his contribution would be intact. I would urge that such scheme should apply to all sections of the

society and I am sure every body will welcome this scheme. On this scheme I would be giving a small note to the honourable Leader of the House.

Last but not the least, it was very unfortunate that we lost our late Prime Minister because of the unsettled problems of Punjab. I would carnestly appeal to the present Government that they should priority to this. There is a top committee formed a ready, but there are other members of the party who have been venting their feeling in the press. I do not think this is advisable and I would request the Government to advice the members of the ruling party not to make statements apart from the committee which has been formed so that the integrity of the country can be maintained. Thank you.

SHRI RAMESHWAR THAKUR (Bihar): Mr. Vice-Chairman, Sir. I deem it a great privilege to comment the President's Address which deals, in brief, with the most significant aspect of our national life at this historic juncture. Sir, we are all aware of the supreme sacrifices made in the service of the people by our late Prime Minister, Shrimati Indira Gandhi and, by that, she has joined the immortal band of the martyrs of the world. Her dedicated life and great services for the country and the unity and integrity of India will inspire future generations.

Sir, our deep faith, the people's faith, in democracy and unity and integrity of India, has been fully demonstrated in the recent elections held and the massive mandate given to the Congress (I) under the able guidance of Shii Rajiv Gandhi. A new era has started under his inspiring leadership, and the President's speech deals with the basic policies. It deals also with the economic developments during the Sixth Plan and also it deals with the future tasks of the new Government in the field of social, economic, political, scientific and other programmes, not only to meet the challenges of today but also to prepare well for the 21st century.

Sir. I would like, at this stage, to mention, I have gone through the notices of amendments very carefully, the notices of amendments given by eminent leaders from the other side. I have carefully heard the speeches of the eminent speakers from

the other side. Particularly, I would like to mention Shri Dipen Ghosh, the Leader of the Opposition, Dr. Patel, Shri Jaswant Singh and others. Sir, I was surprised that Mr. Ghosh, an eminent person of his stature, has mentioned that there was no direction in the President's speech. has also mentioned that there was no economic policy indicated in this speech. Dr. Patel has said that since the new Prime Minister started with a new, clean slate, he could have a new policy. And our friend, Shr; Jaswant Singh finds that the ruling party is in a dremma whether to follow the old policies or to evolve new policies. The confusion at such a level is rather intriguing. Whether it is deliberate or otherwise, have thev not carefully gone through and appreciated President's Address. Sir, the basic policies of our nation remain. They have been dealt from paragraph 1 to paragraph 12 of the President's Address. The basic policy of democracy, the basic poicy of the unity and integrity of the nation, the basic policy of socialism and secularism, the basic policy of non-alignment, the basic policy of opposition to colonialiacion and racial discrimination and also our basic policy in regard to planned economy, of fuil economy that is, development of agriculture, industry and all the rest of it. are continuing, and also the basic policy of removal of poverty in the country. These are the basic policies. I find that these matters have been dealt with in th paper. And how our friends say that we should deviate from these basic policies, is surprising. What is necessary is our attitude or approach or policy frame, our new look upon the policies and formulating such programmes and their faithful plementation with a sence of dedication and urgency which can really give a new life to the country.

Sir, in this connection, if we want to really see the new direction of the policies, we should certainly see the policies started not only today but the policies started on the day when Shri Rajiv Gandhiji took upon himself as the Prime Minister of India. When the body of his mother was lying in home, at that night, he was moving in Mongolpuri, Khichripur and other resettlement colonies asking people

[Shri Rameshwar Thakur]

to be calm, asking people not to indulge in vioence asking the authorities to be firm and to ensure that the violence was stopped. That was the new direction was given in the national broaddirection was cast. The new immediately ingiven when he -vited all the Opposition leaders to talk and sought their co-operation. The new policy was given when immediaely after the mourning he declared the general elections and got the mandate of the people The new policies are indicated in the election manifesto of the party. Sir, after the mandate And immediately there was no complicency. The Prime Minister, Shri Rajiv Gandhí in his national broadcast on the 12th Janufor national reconary, 1984 called ciliation and national reconstruction. We have to see the new airection with our eyes open. The new directions are aimed to have a new public life and clean public life.

Then there is a reference in the President's Address about anti-defection Bill. This Bill is likely to come up during this session itself. This Bill has been appreciated by everybody including the Opposition parties. This Bill is very essential to preserve the political image of the country.

the educational policy, As regards there is a new direction which could There is also a new direcbe seen. tion about reforming administrative system and judiciary. This also can be seen. These are the new directions towards which the new Government is likely to go ahead. The other issues like Waste Land Development Board, Forest and Wild Life and Central Ganga Authority are noteworthy features of the new Government. The Government have accorded high priority for social, economic and cultural development of women and youth. The application of science and technology in all walks of life is a new direction be rards which we shall go. The most important thing which the Government have committed is about the preservation of our cultural heritage of the nation.

I would like to mention about the policy. My hon, friend, economic Dr. Shanti Patel has mentioned some of the achievements of the Janata Government; and possibly according to him performance auring the Sixth Five Year Plan is not upto the mark. I think there is a misgiving in his saying. I will give only a few tigures to remove his misgivings. During the Sixth Five Year Plan, under the leadership of our Prime Minister, Mrs. Indira Gandhi, we have achieved new heights. It is most unfortunate that if my friends on the opposite side forget these achievements. There has been an overail growth expected and reach the target of per cent. In regard to the foograins it was 109 million tonnes in 1979-80 and it is reaching the Sixth Plan target of 153 million tonnes in 1984-85. This is the difference between 1979-80 and 1984-85. In regard to the industrial output it was 1.4 per cent in 1979-80 and it has gone upto 9 per cent in 1983-84. In the case of crude oil it was 11.7 million tonnes in 1979-80 and it has gone upto 30 million tonnes in 1984-85. The production of coal has gone from 103 million tonnes in 1979-80 to 150 million tonnes in 1984-85. The generation of electricity, has gone from 112 hillion units 1979-80 to 164 billion units in 1984-85. Similarly the total additional capacity added during the Sixth Plan will be about 14,000 megawatts units alone is 50 per cent of the total megawatts units built till 1979-80. Similarly progress has been made in the 20point programme. I would not like to go into the details. But I would only like to mention about the future task. The main task before the nation, so far as the new Government is concerned, which I have mentioned is approach to the Seventh Five Year Plan. This is contained in the President's Address. It should be gone through carefully from paragraph 12 to paragraph 21. In this most significant part of the Seventh Five Year Plan is increase in production of food, creation of employment and improvement of productivity.

Hon. member, Mr. Verma has mentioned about land reforms which is contained in paragraph 28 (page 4) of Approach Paper to the Seventh The total outlay of the Seventh Plan has been kept 3,20,000 crores against aggregate vestment of Rs. 2.37,000 crores from the 1st to 6th Plans with vestment of Rs. 150 crores and public sector outlay of Rs. 1,800 crores with assumption of 26 per cent saving is laudable objective. 35 per cent higher than the combined outlay from First to Sixth There is a resource gap of Rs. 33,000 crores which is 18 per cent of the total public sector outlay and expectd to be covered. In this task, have got great targets ahead. The first one is overall growth to achieve more than 5 per cent. We have achieve agricultural production at the rate of 4 per cent instead of 2.5 per cent at present. And the target is 5 per cent for foodgrains. So far as industrial output is concerned, our desire is to increase it by 7 per cent. We are also going to have a minimum rural employment of 450 million. . . . (Time-bell rings) Only very few figures. Now we want to have 100 per cent safe drinking water supply by the end of the Seventh Plan to all the problem villages the urban population. We also, want to give elementary education to all the children in the age group of 6 to 14 by the year 1990. Then we want to reduce the percentage of people below the poverty line to less than 10 per cent by the year 1994-95. also want to provide health facilities to the entire population by the end of the century. Also we want to reduce the growth rate in population, which is 2.2. per cent today, to 1.8 per cent during the Seventh Plan. the end of the century the net reproduction rate must come down to per cent. Everybody says that our development has been affected by the population growth, because the population has grown since independence from 36 crores to 70

crores and it is likely to crores by the end of the century. And at the present rate of growth, it will reach 130 crores by 2020. (Time-bell rings) Therefore, this must be checked. Only one suggestion I would like to make and that is, that this vast task requires a lot of preparation, preparation not only at the Planning Commission level. The Planning Commission has been reorganised and put under the able guidance of an eminent expert. Dr. Manmohan Singh, and other experts. We have also to see that the people are also involved in the plan process. public and the concerned agencies from all walks of life have to be in-In the rural volved. development programmes, the beneficiaries village committees, the panchayats. the bloc level committees, the legislators and Members of Parliament local viable voluntary agencies must be involved and they must be equalanswerable. Similarly we want that these things should be done within a time frame. Mostly we have failed because in many cases, time and cost had increased. Therefore, I would briefly mention that we must avoid delays and cost increases. There must also be change in approach.

• THE VICE-CHAIRMAN (SHRI SY-ED RAHMAT ALI): Please conclude.

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SHRI RAMESHWAR THAKUR: My concluding requests i_S that i_n the President's Address in the last paragraph, paragraph 47, there is a call given to the nation. It is important. We must not forget it. The call is:

"Our duty as representatives of the people is to canalise the tremendous upsurge among the masses into cooperative and disciplined endeavour to accelerate development and to prepare country for the 21st century."

[Shri Rameshwar Thakur]

May I appeal to all the Members of the House, from all sections of the community, that let us accept this task, this call gracefully and involve ourselves and fulfil our commitment to the entire nation, for which the future generations will be thankful.

SANKAR PRASAD MITRA (West Bengal): Mr. Vice-Chairman, Sir, it is indeed poignant that President had to deliver this Address after the tragic and shocking assassination of Shrimati Indira Gandhi, undoubtedly one who as of gréatest leaders India had produced, the world had produced. Glowing tributes have already been paid to her memory by the entire nation and as a humble citizen of India. I join in paying my respectful homage to her. As the time is extremely limited, and the President's Address covers a number of subjects, I propose to confine myself only to two points. In paragraph 36 of this Address, the Government has projected that wants to have a clean public life. And as, examples of a clean public the time-beinglife-I take it for two instances have been stated. namely, that consultations with political parties would begin on electoral reforms and that an anti-defection bill would be moved and perhaps passed in the present Session of Parliament. So far as the first issue is concerned, this was a promise made by Mr. Shiv Shanker, 2 promise also made by Mr. Jagannath Kaushal, and it does not appear to me that any further progress has been made, because it was mentioned in this House over and over again that after the Government had made up its mind with regard to electoral reforms, consultations with political parties would begin. The President's Address does not say whether the Government the moment is at least willing to accept ,if not all, at least some of the successive recommendations of different Chief Election Commissioners.

With regard to the anti-defection bill I do not know what it contains. Someprovisions have been published newspapers and on the face of those appears that certain provisions it satisfying measures are being thought A number of times I have pointed out in this House that Dicy, one of the greatest authorities on Constitutional Law, had drawn long, long, ago a distinction between political sovereignty and legal sovereignty. It is true that legal sovereignty is vested in Parliament but political sovereignty is vested in the people. And when defection takes place, it affects the political sovereignty of the people. Defection has been frequent in this country, in the recent past, and the time has come when stringent measures against defections have become urgently necessary. But you would remember, Sir. about two years ago there was a debate, a three-hour long debate, on corruption. Towards the very end of that debate against stiff resistance by the then Deputy Chair. man I could muscle my way into the debate and I made two suggestions, namely, that to check corruption public life, particularly in high places, a Lok Pal bill had become an urgent and immediate requirement and second suggestion was that there should be a committee of parliamentarians to move throughout the length and breadth of this country to create a moral atmosphere to propagate the spirit of discipline punctuality, dedication to duty, sense of patrictism, etc. Unfortunately, the then honourable Home Minister in replying the debate did not refer to the Lok Pal bill at all. And with respect to the suggestion for a Committee of Parliamentarians, his reaction was that this Committee would not consist angels.

The cavalier fashion in which corruption was treated or has been treated for the last so many years has now led to most stertling discoveries about which we read in newspapers every day. I do hope that this new

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Government which has come under a young leader would take some effective steps in checking corruption, more especially in high places because unless corruption in high places is controlled, corruption down below can never be controlled.

I wanted to speak also on the new education policy. But time does permit me to do so. I go straight paragraph 43 of the Address where reference has been made to the International Youth Year, I am glad that the Youth Minister is present in the House at the moment. I offer my congratulations to the Government of India for beginning the International Youth Year in India on the birthday of Vivekananda. I also congratulate the Government of India for declaring that Vivekanda's birthday namely, the 12th of January, would celebrated as the National Youth Day every year in future. But it is unfortunate that when I heard very carefully the programmes of the All India Radio and the Delhi Doordarshan on the 12th January, the justification for beginning the International Youth Year on Vivekananda's birthday wasnot sufficiently or adequately brought out.

Vivekananda was one of the rare intellectuals a nation produces in its history. He was born in the century and spent most of his life in that century. But he belonged to the 20th, the 21st and the 22nd centuries. At the age of 29 he conquered the 'Parliament of Religions at Chicago. At the age of 39 he died. He came into direct contact with mass poverty by travelling mostly on foot from Kashmir to Cape Comorin and this direct experience and objective realisation led him to declare that mass poverty, superstition and ignorance could not be eliminated (a) without a mass awakening, (b) total war on caste, creed, religion and colour, (c) faith in spirituality based not on mythology or rituals, but on pursuit of Truth with a scientific out-look or attitude, and (d) Importation of science and technology from the West for the grown of industry and agriculture. He preached the doctrine of man-making and character-building education that the perfection that is already there in man is made manifest. He dreamt of strong, united and free India to show to mankind what man can achieve. I express the hope, in conclusion, that in the International Youth Year in India and every year on the International Youth Day, the ideals he tried to inculcate upon the Youth would be fruitfully pursued because not only he, but also the leaders who followed him in this country, had lived and died for those ideals.

[The Vice-Chairman (Shri Santosh Kumar Sahu) in the Chair].

I wish this International Youth Year every success. Thank you Sir.

SHRI P. N. SUKUL: Mr. Vice-Chairman, Sir, I am really very grateful to you for giving me even this belated opportunity to give vent to my views on this importance document, known as the President's Address.

Sir, I rise to support the Motion of Thanks moved by Mr. Darbara Singh and very ably supported by my friend, Shri Jacob.

Sir, the Presidential Address is, no doubt, a policy statement of Government and it is also supposed to cover the achievements made in preceeding year as also the problems faced in the preceeding year and the years to come, and to give an idea of certain important works that are proposed to be taken up in the near future or in the coming year. That way, I must say, it is an ideal document and it gives a very lucid picture of our achievements, of our problems, and also of the intensions of the new Government to bring about the much-needed change in the society and in the administration. As regards the achievements, I am not going to

[Shri P. N. Sukul]

figures from the Adlift the many dress itself and quote them and waste the time of the House at this stage. figures it is evident But from those that in the field of agriculture, in the and in almost all field of industry fields, we have had a lot of increase in production and so, almost we have become self-reliant in so many areas. as regards the prob-However Sir, lems faced by our country, particularly during the last year, I think the worst problem in 1984 was the created by the terrorists and the anti-social elements in Punjab which necessitated the clamping of the army rule in that Stage and which also culminated in the most heinous dastardly assassination of the former Prime Minister, Mrs. Indira dhi.

Sir, persons like Mrs. Indira Gandhi are not born everyday. A patriot she was the personification of nationalism, of courage and love for the weak and the downtrodden. She laid down her life in safeguarding the security and integrity of the country and, Sir, it was by sheer dint of her profound faith in peaceful ence and in the dignity of man that she could become the leader of more than a hundred countries in the world. Neither a Soviet nor and American leader has commanded this great international following so far. A born socialist, it was she who got the word "socialist" inserted in the Preamble to cur Constitution and I well remember that even at that time many of our Opposition friends opposed the idea of this insertion of the word "socialist" in the Preamble to Constitution. Sir, she was great no power on earth could bend her or make her compromise with her convictions. Her assassination has shaken from within the whole nation made it realise the great importance of the security and integrity of the country. That is why, in the last parliamentary elections held recently, the people of India could rise to the

occasion in such a, big way and rally behind our young leader, Mr. Rajiv Gandhi and send the Congress Party back to power with such a massive mandate. Sir, this is also almost total rejection of all the national parties sitting in the opposition. is why, I want that our opposition friends who have been criticising even the Presidential Address must try to study the minds of our people, try to realise what our people want and should not only go on criticising the Government right and left unnecessarily. This majority which I was talking about, this massive mandate that has been given to the new Govof Mr. Rajiv Gandhi ernment not given even to Mr. Nehru or even Gandhi. This shows how much abounding is the faith of the Indian people in the leadership Mr. Rajiv Gandhi who wants to keeps the country together and secure, who is determined to root out corruption and to make public life clean and who is bent up to bring about a radical change even in the educational sysï entirely agree with President when he says that "the unambiguous verdict of the people also for continuity of the basic policies which should give strength to our country with dynamic responses to changing situations." During the last 37 years we have been following the same policies. These policies were laid down by the great son of Jawaharlal Nehru. India. Pandit These very policies were continued with a aware fervour by Mrs. Gandhi and now our new Prime Minister, Mr Rajiv Gandhi, has also said that he would continue the same policies.

After all, what is our policy? At home we want to have a united a strong India with a socialist pattern of society. We want to achieve this through planned development. In the international sphere we are entirely for peaceful co-existence and nonalignment. As I was saving, the guidelines of these policies were laid down by Pandit Jawaharlal Nerhu. If we

want to understand these policies, we must again go back to what Pandit Jawaharlal Nehru said. I quote from his speech made by Pandit Nehru in the Lok Sabha on 22nd August, 1963

"We want real freedom. freedom is not merely political freedom it is economic freedom in two senses. One is that you do not have to rely on other countries. You are friends with them, you cooperate with them you take their help, but you are not dependent on them to carry on either for defence or any thing else. And the second sense of freedom is economic freedom for the vast masses of our country-their having higher standards of living and putting an end, in stages if you like to gross differences in wealth and opportunities."

This is what has been done and what was tried to be done by the Governmert of Mrs. Gandhi. If we go the figures quoted by the President in his Address regarding the achievement in the last year and even during the Sixth Plan period, I think we are going along the right lines. Our policy is very right and we have developed on the basis of these very policies. Many of our opposition friends have been very critical planned development. Persons like Mr. Charan Singh condemned our And even Shri Morarji Desai switched over to rolling plan-

THE VICE-CHAIRMAN (SHRI SANTOSH KUMAR SAHU): Please conclude within a few minutes.

SHRI P. N. SUKUL: And we know what Panditji said in the same speech. He said. and I quote:

"Planning has, of course, done in other countries, but through democratic processes. Other countries which are democratic have not accepted planning. But the combination of these two concepts rather unique."

So, Sir, we are supposed to be the first democratic country who have accepted planned development.

Sir, I know that the time is up and I will very hurriedly make a observations regarding the new changes that our Government wants certain spheres of activities. As regards the question of reforms, it is indeed a very welcome thing that our Prime Minister is thinking of delinking degrees from jobs. This is what he said on the 5th January. the electoral reforms he has also said when he spoke on the 12th November. Sir, it is a very good thing that the degrees are being delinked from jobs. But it is also necessary that whatever we have by way of primary schools, by way of secondary schools, by way of colleges and universities, they must also be looked after well since we know that even half of our do not have pacca primary schools buildings teday. They do not have the equipment. Many of our secondary schools are most ill-equipped. how can children be taught properly under these conditions? So, I think, the duty of our Government is to ensure that all those schools which already exist run in proper order. And it will be very good if mid-day meals are provided to the students throughout the country. Today, in Andhra Pradesh, Tamil Nadu and somewhere else, these mid-day meals are being provided. And if we want to attract our children to these schools, this midday meal scheme must be adopted.

Sir, as regards the anti-defection legislation that is proposed brought forth in this very session for our consideration. I must say that it is a very important but also a very delicate matter because it involves the citizens' right to join a group or a body or a party. So, it must be very carefully drafted. And, of course, political opportunism, political corruption must be stopped. And if it has to be stopped, then such a legislation will be a very welcome thing. Janata Government wanted to pass such a legislation but it could not do

[Shri P. N. Sukul]

I think, one of the reasons was that it contained largely of such elements as had already defected from Even today one party to another. most of the leaders sitting in the Opposition, the non-Communist at least are all defectors. I am talking of the leaders-whether you take Mr. Bahuguna or Mr. George Fernandes or Mr. Biju Patnaik or even Charan Singh. And Mr. Charan Singh has been the father of defections in our country. Perhaps, in 1967, there were only stray cases of individual defections. But collective defections came in a big way only after Charan Singh defected in Uttar Pradesh in 1967 to become the Minister of that State along with his 14 or 15 members. So, as I was saying, this legislation is a very welcome measures. But it has also to be seen as to what will be the role or what we expect of those who are Independents.

THE VICE-CHAIRMAN (SHRI SANTOSH KUMAR SAHU): Mr. Sukul, please conclude.

SHRI P. N. SUKUL: I am just concluding, Sir Suppose man a party and becomes an Independent and does not joint another party. Should it be called defection? Suppose you expel a man before the electien and that expelled man goes and joins another party, will it amount to defection? Or should it amount defection. Once you have expelled him, why do you want that he should not contest? (Time bell rings) So, Sir, it is a delicate area. This is what I want to say on this.

Sir, the time is up. Finally with these words, I support the Motion of thanks on the President's Address.

SHRI KHUSHWANT SINGH (Nomi-Vice-Chairman, Sir, nated): Mr. restrict my comments to just one single sentence in the Presidential Address and this is regarding the post-assassination violence that took place in many cities in northern India. The sentence I wish

reads: comment upon is para 7. Ιţ stern and effective action was taken control the situation within the shortest possible time". I will not make a lengthy speech. The little that I have to say, I will speak from my personal experience and I hope I will carry every Member of the house with me. I was at the receiving end of this violence which I don't think any other Member was because of appearance; Sardar Darbara Singh does not live in Delhi; I can tell you what hap-

SHRI DARBARA SINGH (Punjab) . I know better than you about what happened.

SHRI KHUSHWANT SINGH (Punjab): I was at the receiving end of it. That is why I was saying and hoping that even he would at least have the patience to listen to what I have to say before interrupting me. Sir, the assassination took place in the morning of 31st: the Prime Minister's death was announced in afternoon and the violence began immediately afterwards starting from All-India Institute of Medical Sciences and spead. The pattern was almost the same. The victims were invariably Sikhs. It was assumed that they shared of the quilt of what these two assassins had done. In my own case, I live in a middle-class area near Khan Market. First, violence took place at night. Some cars standing outside the house were burnt, It continued the whole of next day. the morning, a Gurdwara next door to me was burnt. Then, one taxi was burnt and destroyed. Shops were looted side; they picked up Sikh shops. I wish to emphasise that right through days, from the 31st afternoon to 1st and 2nd, the police was always present, always witnessing what was going on and nothing was done. Personally rang up the police station many times; I was promised that they would come to our assitance; they did not come, and ultimately even a person like me who was not expected to stand to this kind of violence. had to leave my house, because I thought if my house was to be burnt, at least I would save my own life and I sought shelter in a foreign embassy. Now, two days of violence, un-checked violence...

SHRI P. N. SUKUL; Which embassy was it?

SHRI KHUSHWANT SINGH: Ιt was a friend in the Swedish Embassy; do not insinuate that I was any kind of foreign agent; nobody came to protection. Therefore, I was justified in taking the step I took. Can this be described as 'stern and effective action and in the shortest possible time'? give you the figures. In these two days, 6000 innocent Sikhs were massacred. At least 900 women were windowed 50,000 Sikhs were rendered homeless and were removed to refugee camps; thousands of crores worth of property of the Sikhs was destroyed. Would you describe action taken as "stern and effective and in the shortest possible time?" I wish to mentiotn is, this tragedy has passed.; we are all ashamed of what happened. This time the victims were Sikhs and for understandable reasons because the assassins were Sikhs, because killings had been going on in Punjab committed by Sikh terrorists. But mark my words. People who came were lumpen elements from jhuggi-jhonpris, from villages whose lands had been acquired for expansion of Delhi. Now the tiger has tasted blood. This time, it was us. Next time, it will be all of you. If it happens again, there will be no Sikh. This time, it the prepertied persons who will be the victims. I hope, what happened last time is not a precedent. If it is a precedent and you have to justify it as stern and effective action, taken in the shortest possible time, then, there is very little hope for the country. Now...

(Interruptions)

SHRIMATI USHA MALHOTRA: Sir, I am on a point of order. I would like to put the record straight. Action was taken within the shortest possible time. Everything was projected within two three hours. I was in London. They were all praised for the action taken. Even the BBC. Your statement was heard over there You were not trying to put the case straight even to them, You were trying to

twist the matters and you were trying to' give a different picture, while they were trying to give a ...

(Interruptions)

SHRI KHUSHWANT SINGH: Has this lady even faced mob coming? I do not know whether she has been the victim......

(Interruptions)

SHRIMATI USHA MALHOTRA: I would like to put the record straight that thousands of Sikh families were protected by the other communities.

SHRI KHUSHWANT SINGH: I do not know what this kind of interruption mean. She was not even here. (Interuptions) I am speaking with the person experience, as a man who has suffered.

(Interruptions)

THE VICE-CHAIRMAN (SHRI SANTOSH KUMAR SAHU): Mrs. Malhotra, you have made your point.

SHRI KHUSHWANT SINGH: I hoped very much that I would be carrying the House with me. But unfortunately, I find I am not likely to do so.

Let me just refer to two reports which have come out. One is the report titled 'Who are the guilty?'. This has prepared by Dr. Rajni Kothmari, an academician. The other report, which be in your hands in a few days, is the report by a committee presided over by the retired Chief Justice of the Supreme Court, Justice S. M. Sikri. Other members of this committee are some of the senior-most men, now retired, of the civil service, like Badruddin Tyabji. war Dayal, Govind Narain. Not one of them is a Sikh. They have made a most damaging indictment in this 'who the guilty. I am not going to them because it is not done. Among the persons named are a senior Minister of the Government, several Members

[Shri Khushwant Singh]

Parliament, Members of the Metropolitan Council, and Members of the Delhi Municipal Corporation. I will not labour this subject. But I would ask the Governments Don't you think that these have been named owe it to themselves to clear their names? Does not the Government think that they have a sense responsibility, that this kind of insinuation should not go unchallenged? with you. If you have any sense of history, if fifty years from now, somebody is going to write the history of this country, of this episode and this tragedy, following the most tragic assassination of our Prime Minister, what historical documents will they have? This and the Sikri report are the only source material will historians look into? I emphasise point entirely for this reason because would like to say with all the power at my command that the Government should appoint a high-powered judicial commission to go into this subject and make a report. Because unless the guilty are identified and punished, mark my words, there will be no settlement of the Punjab problem and there will be no peace this country. Thank you.

7.00 P.M.

डा० रुद्र प्रताप सिंह (उत्तर प्रदेश) : ग्रादरणीय उपसभाध्यक्ष जी, ग्रापका हृदय से श्राभारी हूं जो श्रापने मुझे राष्ट्रपति जी के स्रभिभाषण के सम्मानित सदस्य श्री दरवारा सिंह जी न जो कृतज्ञता का प्रस्ताव प्रस्तुत किया है तथा जिसका सम्मानित सदस्य श्री जैकब साहब ने स्रन्मोदन किया है, उस पर मुझको ग्रपने विचारों को प्रकट करने का ग्रवसर दे दिया है।

श्रीमन्, मैं उसका समर्थन करने को खड़ा हुन्ना हूं। मान्यवर, मैं पर्ववक्ता के द्वारा उठाये गये प्रक्नों स्रौर लगाये गये श्रारोपों ग्रौर ग्रापत्तियों का उत्तर नहीं देना चाहता क्योंकि उनके सभी प्रश्नों ग्रौर उनके सभी ग्रारोपों ग्रौर उनकी सभी स्रापत्तियों का उत्तर भारत की महान जनता ने दे दिया है। उसके पश्चात् कोई सत्तर देने की भ्रावण्यकता नहीं रह गई है ।

श्रीमन, भारत के इतिहास मे 1947 का वर्ष सबसे महत्वपूर्ण वर्ष था जिसमें जगत बापू महात्मा गांधी और चाचा जवाहरं लाल नेहरू के नेतृत्व में भारत को स्वा-धीनता प्राप्त हुई। उसके पश्चात् सन् 1948 का वर्ष दूसरा सबसे महत्वपूर्ण वर्ष रहा है। भारत की महान नेता श्रीमती इंदिरा गांधी, जिन्होंने प्रधान मंत्री के रूप में लगभग दो दशक तक राष्ट्र की ग्रखंडता एकता, प्रभूसत्ता, लोकतन्त्र, समाजवाद, धर्मनिरपेक्षता, गट-निरपेक्षता तथा श्रात्म-निर्भरता के लिये तन मन धन से सेवा की श्रीर करती रहीं, जो जीवन पर्यन्त ग्रनसुचित जातियों, ग्रनसचित जन-जातियों तथा ग्रल्प-संख्यकों एवं निर्धन वर्ग के लोगों के लिये संघर्ष 🐃रती रही है ; जो भारत के निर्धन लोगों की चिन्ता करत हुये सोती थीं, स्मरण करके जागती थी, उन्होंने भारत का इतिहास नही, भारत का भुगोल बनाया है। उनके कार्यकाल में भारत के मान ग्रौर सम्मान में ऐतिहासिक रूप से वृद्धि हुई है। वह भारत की कोटि-कोटि जनता की ग्राणा ग्रौर विश्वास की : केन्द्र रही है। वह मानव एकता तथा विश्व_ शाति की देवी थी। 31 ग्रक्ट्बर, 1984 को अपने अग रक्षको के द्वारा उनकी निर्मम हत्या की गई। स्वाधीन भारत के इतिहास में यह सबसे दुखद, सबसे लज्जाजनक सवसे दर्भाग्यपुर्ण घटना थी । भारत के लिये इससे बड़ा श्रभिशाप ग्रौर कोन हो सकता है ? उनके व्यक्तित्व मे मानवीयता के सभी गणों का समावेश था ग्रौर न केवल समावेश था बल्कि सभी गुण ग्रपने विकसित रूपे में विद्यमान थे। जो वह कहा करती थीं वह ''मुझे स्मरण है कि जो मेरा विरोध करते हैं या मेरा सहयोग करते है सब मेरे बेटे हैं ।"

उनके निधन पर म्रादरणीय श्री राजीव गांधी जी ने भारत की कोटि-कोटि जनता की भावना को ही व्यक्त किया था कि "वह मेरी ही मांनहीं सारे राष्ट्र की मांर्थी।" श्रीमती गांधी ने एकता ग्रौर शांति के लिये जो बलिदान दिया है उससे उन्हें इतिहान में सम्पूर्ण भारत की मा बनने का गौरव प्राप्त हम्राथा। वे एक महान राष्ट्रभक्त थीं। भूवनेश्वर में 30 ग्रक्टबर, 1984 को दिया गया उनके भाषण का स्वर ग्राज भी कानों में गुंजता है । उन्होंने कहा था–

"जब तक मुझमें सांस है, मैं सेवा करती रहूंगी स्रौर जब भी मेरी जान जाएगी.

मेरे खुन का एक-एक कतरा भारत को मज-वृती देगा श्रौर श्रखंड भारत को जीवित रखेगा ।"।

मैं यह उद्धरण समाप्त करता हूं। भारत के इतिहास में ये दो दशक इदिरा युग के नाम से स्मरण किए जाते रहेगे। साथ ही यह इंदिरा युग भारत के इतिहास में स्वर्णाक्षरों में लिखा जाएगा । जिस प्रकार से वि^{ष्}व में महात्मा गांधी का नाम सम्मान से लिया जाता है उसी प्रकार श्रीमती इंदिरा गांधी का नाम श्रभिमान से लिया जाएगा। वह बोसवी शताब्दी की भारत की ही नही, वि^{यु}व की सबसे महान नेता थी। 31 ग्रवट्बर 1984 को भारत ही ने नही विश्व ने ग्रपना सब से महान नेता ''शांति की देवी'' को खो दिया ।

श्रीमन्, श्रीमती इंदिरा गांधी की हत्या के विरोध में राष्ट्र में प्रतित्रियों का होना स्वा-भाविक था । उसी समय एक ग्रत्यन्त गम्भीरुग्रौर दुइ स्वर सुनायी पड़ा। देश के किसी भी कोने में हिसा का उठना इंदिरा जी की स्रात्मा को दुख पहुंचाना है । यह स्वर था उनके पुत्र ग्रादरणीय श्री राजीव गांधी का । उन्होंने जिस संयम, साहस ग्रौर दृढ़ता के साथ परिस्थिनि का सामना किया उसकी प्रशंसा शब्दो की सामर्थ्य के वाहर है ।. भारत की कोटि-कोटि जनता के यह स्वीकार किया कि श्री गांधी ने उन के परनाना श्री माती लाल नेहरू, नाना पं० जवाहर लाल नेहरू तथा मांृश्रीमती इंदिरा गांधी के समस्त गुण विद्यमान है । उनका चरित्र संदेह के परे है। उनके व्यक्तित्व में समस्त गणों, ग्रादर्शो तथा मुल्यों का समावेश है। वह एक महान मानव हैं। उन्होने समग्न से लोक सभा का निर्वाचन करा कर ईमान-दारी तथा दढ़ता का परिचय दिया है। उनके नेतृत्व में लोक सभा के निर्वाचन में उनके दल को जितने क्षेत्र में विजय प्राप्त हुई है वह भारत के लोकतन्त्र के इतिहास में सबसे बड़ी विजय है। भारत की महान जनता ने उनके व्यक्तित्व एवं कृतित्व पर ग्रपनी पूर्ण ग्रास्था तथा विश्वास व्यक्त किया है । माननीय सदन को मैं स्मरण दिलाना चाहता हूं कि 28 दिसम्बर, 1885 को कांग्रेस की स्थापना की 28 दिसम्बर, 1985 को कांग्रेस

की णताब्दी पूर्ण हो रही है। 28 दिसम्बर, 1984 से 28 दिसम्बर, 1985 तक कांग्रेस-शताब्दी वर्ष मनाया जारहा है। 28 हिसम्बर 1984 को लोक सभा के निर्वाचन परिणामों के द्वारा भारत की महान जनता नेपनः कांग्रेस केप्रति ग्रपने एक सौ वर्ष के पूर्व विश्वास पर भ्रपनी मोहर लगा दी । भारत की जनता ने श्री राजीव गांधी को कांग्रेस की दूसरी शताब्दी में राष्ट्र की करने का स्नेह ग्रौर प्रदान किया है । इस प्रकार 1984 भारत के लिये ग्रभिशाप तथा वरदान का वर्ष रहा है । श्रीमन्, राष्ट्रपति जी ने ग्रपने ग्रभिभाषण में कहा है कि सरकार ग्रपने स्वच्छ सार्वजनिक जीवन के लिये वचनबद्ध है। यह स्वच्छना की परि-कल्पना भारत के प्रधान मंत्री श्री राजीव गांधी के उज्जवल चरित्र की परि-चायक है। भारत की कोटि-कोटि जनता का यह विश्वास है कि श्री गांधी के नेतृत्व में मार्वजनिक जीवन में स्वन्छता लाने का हर सम्भव प्रयास किया जाएगा। उन के नेतृत्व में भारत की श्रखंडता, एकता, प्रभूसत्ता तथा लोकतन्त्र की रक्षा होगी । भारत समाजवाद, धर्म निरपेक्षता तथा नीति पर चलेगा । गटनिरपेक्षता की भारत एक स्वाभिमानी, विकासशोल राष्ट्र बनेगा। साथ ही शक्तिशाली यह भी विश्वास है कि पं० नेहरू के ब्रध्रे कार्यों को श्रीमती गांधी ने पूर्ण किया था । उसी प्रकाब श्रीमती गांधी के स्वप्तों को श्री राजीव गांधी साकार करेंगे । श्री गांधी ने विरोधी वलों के सम्मानित नेता श्रों से भी विचार विमर्श का गुभारम्भ किया है। यह उन की महानता का परि-चायक है। मैं भी समस्त सम्मानित नेतास्रों से ग्रन्रोध करूंगा कि वे जन भावनाग्रों का ब्रादर करते हये श्री गांधी को सहयोग प्रदान करें। मेरा विश्वास है कि जिस प्रकार श्रीमती गांधी के कार्यकाल में भारत का सम्मान संपूर्ण विश्व में बढ़ा है उसी प्रकार श्री राजीव गांधी ने के नेतत्व में भारत का नाम चांद सितारों तक उज्जवल होगा। सम्पूर्ण राष्ट्र उनकी दीर्घाय की कामना करता

ग्रन्त में मैं एक शेर पढ़ कर श्रपनी बात को समाप्त करूंगा।

डा॰ रुद्र प्रताप सिंही

कल यही ख्वाब हकीकत में बदल जायेंगे, ग्राज जो ख्वाब महज ख्वाब नजर ग्राते है।

इन गब्दों के साथ मैं कृतशता के प्रस्ताय का हृदय से समर्थन करते हुये श्राप को पुन: धन्यवाद देता हूं।

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir): Mr. Vice-Chairman, Sir, I rise to thank the President for paragraph 36 in which he has said and I quote:

"Government are committed to a clean public life", I also rise to thank the President for paragraph 47—and I quote:

"Our duty as representatives of the people is to canalise the tremendous upsurge among the masses into cooperative and discipline endeavour to accelerate development and to prepare the country for the 21st century".

Mr. Vice-Chairman, Sir, I must congratulate Shri Rajiv Gandhi that immediately after getting this massive mandate has said that in consonance with the objective of a healthy political system Government intend to bring forward in this session of Parliament an Anti-defection True to his world he has brought the Bill. He has had consultations with the opposition parties and the Bill is likely to come before this House during this very week. I must congratulate him again for this thing because it is a courageous step part that has brought in this he Bill soon after taking over. SO I have only to say that when this is done by him, recall that we in Jammu and Kashmir had also enacted an Anti-defection law. I was associated in those days with it. In the same manner, with the same that Rajiv Gandhi has zeal and zest shown, Sheikh Mohammed Abdullah had also shown zest and zeal in it and he told his Law Minister at that time that he must out with an Anti-defection Bill and that Bill was passed in a matter Alas! we are victims of just three days. of the same defection.

Mr. Vice-Chairman, Sir, in the history of the world not only in the history of India, 14 defectors from our party have

formed a Government in Jammu and Kashmir. It is an irony that all the 14 members who have defected are all Ministers. None of them is a Deputy Minister or a Minister of State but all the members of the Government are Ministers. So, this is a record in the world. And out of those 14, five people are illiterate. This is the situation that we have faced... (Intrruptions)

Sir, in this connection I have to refer to the 'Indian Express' of 30th December, 1984. I quote:—

"Mr. Gandhi ruled out dismissal of the Hogde Government in the wake of the Congress (I) sweep. Asked about the dismissal of the State Governments 1977 and 1980. the by . the Government Janata and the second by his mother, Raily Gandhi said it was wrong have dismissed them in 1977 and 1980. We will not do it.

He, however, pointed out that Mr Hegde, as a senior leader of the Janata Party, also had a role in dismissing the Congress (1) in 1977. It was up to him ponder over the question now".

This is a very moral statement. I only want to replace some words: He, however, pointed out that Mr. Gandhi, as a senior leader of the Congress Party, also had a role in dismissing the National Conference Government in 1984 it was up to him to ponder over the question now".

Sir, the same has been stated in the Hindustan Times: the same been stated in the Hindu of Madras. They have said that Mr. Hegde was an portant member of the Janata Party which first took the decision to dismiss; it was up to him to pender over the Now, Sir, after the Anti-defection Bill has been brought in I would request him kindly to ponder over it and see whether the support that the Congress (I) is giving to these 14 members is moral or not. If it is not moral, then he should undo the

Mr. Vice-Chairman, Sir, in this connection I want to tell you one thing. I have not despaired, I have not been disappointed.

From the day the Prime Minister has taken over, not a single word has come out from his mouth that he is supporting this defector Government. This ray of hope is kindling in my heart. And I think if this message goes to him, when he replies to the debate tomorrow, he will announce that the support to these fourteen immoral defectors, is done away with so that democracy is restored in the Jammu and Kashmir State. (Time bell rings).

There are one or two points that I would like....

THE VICE-CHAIRMAN (SHRI SANTOSH KUMAR SAHU): No.

SHRI GHULAM RASOOL MATTO:
..., to mention. Two small points in the President's Address, I have only to state, one or two points that affect us. The first is that the total outlay in the public sector in the entire country as on 31st of March, 1983 was Rs. 31,968.69 crores. Out of that Jammu and Kashmir has got only Rs. 23.91 crores. I request Shri Rajiv Gandhi. Now that he has come to revamp the whole administration, he should see that out of Rs. 32,000 crores the State of Jammu and Kashmir should not get only Rs. 23 crores.

Similarly, I have to state, about the Salal Hydel Project the figures were given in Parliament yesterday. The original estimate was Rs. 55 crores; the revised estimate was Rs. 222 crores; and now it is Rs. 490 crores. I request that any projects taken up in Jammu and Kashmir may be completed in time.

Sir, I have to mention many things. But you are not allowing me. I will only and this speech of mine with a couplet from Ahmed Faraz because I still have a ray of hope that Shri Rajiv Gandhi will come up to the occasion and do justice to us. I only want him to do justice to us. Ahmed Faraz said:

ये दहन जल्म की सूरत है मेरे चेहरे पर

My mouth is like a wound on my face.

या इसे भर दे या इसे गोयाई दे।

Either fill up this one or allow it to speak.

With these words, I conclude my speech. Thank you very much.

THE VICE-CHAIRMAN (SHRI SANTOSH KUMAR SAHU): Prof. Asima Chatterjee. She is the last speaker.

PROF. (MRS.) ASIMA CHATTER-JEE (Nominated): Mr. Vice-Chairman, Sir, I rise to support the Motion of Thanks on the President's Address

The President had said, and f quote:

"For India, 1984 was a year of trial and tribulation."

This is indeed true. The assassination of Shrimati Indira Gandhi was a national disaster. Shrimati Indira Gandhi dedicated her life to building a prosperous India. She worked relentlessly for the unity and integrity of our nation and also for communal harmony. She cautioned us repeatedly against the divisive disruptive, anti-national and anti-Indian forces trying to destabilise our country. It is an irony of fate that she became the victim of these forces. The supreme sacrifice made by her will foster peace and goodwill and unite the country's rational and progressive forces in building the India of her dreams. The best homage that we can pay to her memory is to follow her ideology and follow the path illuminated through the radiance of illuminated personality and through her vast knowledge wisdom.

Coming to the Bhopal gas tragedy, it is the worst industrial disaster, no doubt. The mischief has already been done by the killer gas, which is now to be identified, and it is neces-

[Prof. Mrs. Asima Chatterjee]

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sary to find the events and circumstances which led to this tragedy. It is, however, gratifying to note that the Government of India and the State Government took action immediately after the tragedy by providing medical aid, relief and compensation to the ailing population.

The President in his Address has covered many important aspects on all-round development of the country.

Coming to foodgrains, Sir, the year 1984 has made a record production of 152 million tonnes, and foodgrains have been exported also.

So far as the economy of the country is concerned, it cannot be denied that the economy has made significant progress. But this has been marred to a great extent because of the population explosion. That is why under the 20-Point Programme much emphasis has been stressed on family welfare programme which is functioning extremely well.

The year 1984 has also witnessed the progress for the promotion of social welfare. Vigorous efforts have been made for the alleviation of poverty, eradication of illiteracy and for the welfare of the under-privileged section. The National Rural Employment Programme and the Rural Landless Employment Guarantee Programme had proved very successful.

Sir, coming to the development of science and technology, it must be admitted that there had been a remarkable progress in these fields. is due to endeavour of Shrimati Indira Gandhi. On the base created by Homi with the understanding of Bhabha Jawaharlal Nehru and thereafter the unstinting support provided by Shrimati Indira Gandhi, India had developed a comprehensive range of capabilities in the field of nuclear science and technology. But Shrimati Gandhi had always raised voice against the misuse of nuclear energy and advocated nuclear disarmament and ban

on nuclear weapons. She said, "Our science, particularly, our nuclear science is dedicated to development to achieving freedom from want and providing the essentials of our honourable life for our masses. I repeat that we have no intention of embarking on any nuclear-weapons programme. "We want to make the deserts bloom and not make the world a desert."

Space science and technology area she nurtured so carefully. She was convinced of the great potential of space capability, said I quote:

"Work in these advanced fields is of immense practical benefit—even necessity for us. This is not vain glory. Our space effort is important for education and communication and deeper knowledge of the monsoon, which rules our economic calender. The ground can be better mapped from the sky for programmes of mineralogical investigation."

All the major scientific activities in the country received Shrimati Indira Gandhi's unswerving support and encouragement.

She gave the top priority to eraclication of poverty, illiteracy, self-reliance in technology and self-sufficiency in food production. Her pivotal role in encouraging teaching and research in natural sciences, engineering and electronics investigations in health and application of family welfare principles, expansion of oil and mineral production, implementation of atomic energy programmes, exploration of the icy continent of Antartica, research on oceanography, utilisation of non-conventional energy resources, protection of environment and conservation of nature, with the maintenance of ecobalance, initiation and intensification of space research programmes and launching of indigenously designed satellites for remote sensing and applications relating to education, telecommunication radio

and television has been principally responsible for the preeminence of India in the developing world.

In Technology Policy Statement, she had indicated I quote

"Indian Science and Technology must unlock the creative potential of our people and help in building the India of our dreams."

inder her guidance as Prime Miner a National Health Policy aiming at "Health for All" by the year 2000 A.D., through the primary health care approach had been adopted by Government. The constant message that came through from her was to ensure the effective use of science to bring about a better quality of life for the Indian people as a whole. She particularly emphasised the importance of scientific approaches in rural development and for overcoming regional imbalances. We must follow her policy in the development of science and technology

Sir, there is no mention in the President's Address on traditional meaicine. We are all aware that the World Health Organisation is repeatedly advocating the revival of traditional medicine in developing and also developthe utilisation of ea countries and medicinal plants for the production of herbal medicine. Most of the steroid drugs and other modern medicine are the chemical transformations of herproducts. I, therefore, suggest that under "National Health Policy". the programme on traditional. medicine should be incorporated. Soon comprehensive reforms in our educational system will be introduced. A new National Education Policy will be formulated. This is welcome. In this connection, I would suggest the implementation of the recommendations on educational policy by the Radhakrishnan Commission and the Kothari Commission. The education policy should be modified so as to reorient the syllabi and the course content so that our children can have opportunity to learn about the cultural heritage of India and may develop the power of creativity. The policy laid down by Mahatma Gandhi should also be taken into consideration. He believed that if the children could be cducated through work, they would develop the power of creativity when they grow up. Sir, I would suggest that emphasis should be given on vocational training which is so necessary for self-employment.

An important development in Ministries has been observed. A new Ministry on Social and Women's Welfare has been set up. I am confident that this step would certainly accelerate the progress on social and women's welfare programmes

Lastly, Sir, in the International Youth Year 1985, the youth will be involved in national programmes. This is extremely desirable. Our youth are flexible and can adjust and accommodate with the changing world. I am confident that their dynamism will be fruitfully utilised in nation-building.

In conclusion, may I appeal to all the parties to work with integrity and dedication in building a united, strong and prosperous India, upholding the glorious heritage of our country. Thank you.

THE VICE-CHAIRMAN (SHRI SANTOSH KUMAR SAHU): Now the debate on the Motion of Thanks on the President's Address is concluded. The Prime Minister will reply to the debate tomorrow.

SHRI JASWANT SINGH: At what time?

THE VICE-CHAIRMAN (SHRI SANTOSH KUMAR SAHU): Most likely it will be after the Question Hour, but that will be decided by the Chairman. The House is adjourned till 11 A.M. tomorrow.

The House then adjourned at twenty-eight minutes past seven of the clock till eleven; of the clock on Wednesday, the 23rd January, 1985.